BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Original Application No. 154 OF 2023/EZ

IN THE MATTER OF:
THREAT TO LIFE ARISING OUT OF
COAL MINING IN SOUTH GARO HILLS DISTRICT. …APPLICANT

VERSUS

STATE OF MEGHALAYA & ORS. …RESPONDENTS

INDEX

Filed on: 02.04.2024 Filed by
New Delhi

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HON'BLE NATINAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKOTA
ORIGINAL APPLICATION NO.154/2023

IN THE MATTER OF:-

Threat to life arising out of coal mining
in South Garo Hills District ....Applicant (s)

Versus

State of Meghalaya & Ors ....Respondents

REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO. - MEGHALAYA POLLUTION CONTROL BOARD

I, Dr. George H. Chyrmang, MFS, S/o Shri (L) Datip Kyndiah, Age 43 years, having office at Lumpyngngad, Shillong, Meghalaya, do hereby solemnly affirm and declare as under :-

1. That I am presently posted as the Member Secretary of the Meghalaya State Pollution Control Board, MSPCB, and as such in my official capacity I am conversant with the facts and records of the case and hence competent and authorized to swear this affidavit on behalf of MSPCB, hereinafter referred to as the 'Board'.

2. The present application has been registered before this Hon'ble Tribunal pursuant to the judgement dated 2.5.2023 passed by the Hon'ble Supreme Court of India in Civil Appeal No.3280 of

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

SLJ Instrument No. 21 Date: 2/4/24

NOTARY
NAME: J.F. BLAH
AREA: E. K. HILLS
REGD. NO. 003/16
GOVT. OF MEGHALAYA

2020 (along with connected cases) wherein the Apex Court was pleased to observe and direct as under:-

> "12 Reading the impugned order of the NGT, we do not find any independent application of mind. The Committee, which was chaired by a former Judge of the High Court, had in the view of the NGT, carried out a copious exercise. But that would not obviate the need for the NGT to arrive at its own independent findings after furnishing the parties, who would be directly affected, an opportunity of being heard. The NGT having not done so, we would have to restore the proceedings in relation to the appellants back to the file of the NGT, at the stage, at which they stood prior to the passing of the impugned judgment dated 17 January 2020. Consequently, and to facilitate the above exercise, we set aside the impugned judgment dated 17 January 2020 in relation to its applicability to the appellants before this Court and direct that:

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Meghalaya State Pollution Control Board
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(i) The appellants shall submit their responses to the interim reports of the Committee appointed by NGT within a period of four weeks;

(ii) NGT shall furnish to the appellants an opportunity of being heard, after which it shall proceed to pass orders after dealing with the suggestions and objections of the appellants in accordance with law;

(iii) NGT shall take a final decision in three months; and

(iv) The appellants would be at liberty to apply to the NGT for inspection of records, including the underlying documents which were submitted by the Committee.

13 The appeals shall accordingly stand disposed of."

3. The main grievance of the Appellants before the Hon'ble Supreme Court while challenging the order dated 17.1.2020 passed by the National Green Tribunal Principal Bench, was that the 5th interim report of the Committee constituted by the

Hon'ble Tribunal was accepted without hearing the affected party.

4. It is stated that the scope of adjudication in the instant application is limited to the Appellants/Applicants herein to submit their responses to the 5th interim report of the Committee and for this Hon'ble Tribunal to pass orders after giving the Applicants an opportunity of being heard.

5. It is stated that the Answering Respondent, being a statutory and regulatory body, had a limited role in the coal audit conducted by the constituted Committee. The State Pollution Control Board has been constituted under Section 4 of the Water (Prevention and Control of Pollution) Act, 1974. Consequently, when The Air (Prevention and Control of Pollution) Act, 1981 was enacted it provided that the State Board constituted under the Water Act, 1974 would also be considered State Board under the Air Act. In view of the said provisions, the function of the State Pollution Control Boards under the statute is mainly related to prevention, control and abatement of water and air pollution.

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6. Pursuant to the representation dated 26.8.2019 by some of the Applicants, the Answering Respondent was directed to give para – wise comments on the said representation. The communication dated 13.9.2019 issued by the Answering Respondent to the Additional Principal Chief Conservator of Forest (Planning, Development and Legal Matters), Government of Meghalaya. The comments provided were as under: -

Para No.	Comments
1	The details given in the representation are basically reproduction of the issues dealt with in the minutes of the Committee. No specific comments are required to be made.
2 (i)	This para deals with the Techno-Economic Feasibility Reports. We have no comments to make in this regard.
2 (ii)	This para deals with if modifications/alterations in the plan design are required for using alternate fuel or otherwise. We have no comments to make in this regard.
2 (iii)	This para deals with whether for change in the few, revised environmental clearance is required or otherwise. No comments in this regard are given except that revised Consent to Operate under the Air/Water Act is not required for use of alternate fuel.
2 (iv)	It deals with the conditions prescribed in the Environmental Clearance. No comments in this regard are offered.
2 (v) to	It deals with the payments made for purchase of coal and alternate fuel and

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(viii)	related issues along the year-wise details of the royalty paid by these companies. The Mining & Geology Department of the State Government may be the appropriate agency to verify details regarding payment of royalty, whether these companies have been found to be involved in any illegal mining, and or any illegal transportation and also regarding the nature of alternate fuel.
2 (ix)	This para deals with the viability regarding use of muslate in power plants in cement plants. No comments to offer in this regard.
2 (x)	This para deals with the use of muslate by MPL during 2012 – 13 and 2013 – 14 and environmental statement is enclosed at Annexure -I.
2 (xi)	This para deals with the alternate fuel in the cement plants and may be verified from the State Mining and Geology Department.
3.	This para deals with technical feasibility of using alternate fuel, payment of royalty, quantity of alternate fuel purchased and details of alternate fuel given in the environmental statements and that the use of alternate fuel does not require fresh EC. In this regard it is to state that prime facie the use of alternate fuel by the cement and power plants is technically feasible and is in fact encouraged by the Pollution Control Board. As stated earlier the details of the royalty is stated to be paid by these companies may be verified from the State Mining and Geology Department. As stated earlier the copies of the Environment Statement filed by these companies are enclosed at Annexure 2 & Annexure 3.
4.	This para deals with the observations made by the committee chapter and requires no comments from us.

MEMBER SECRETARY
Meghalaya State Pollution Control Board
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A copy of representation dated 26.8.2019 of Star Cement Ltd is marked and annexed as **Annexure R/1.**

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A copy of letter dated 13.9.2019 issued to the Additional Principal Chief Conservator of Forests, Government of Meghalaya by the Meghalaya State Pollution Control Board is marked and annexed as **Annexure R/2.**

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

7. It is stated that Section 25 (2) (i) of the Environment (Protection) Act, 1986 gives power to the Central Government to make rules regarding the authority or officer to whom any reports, returns, statistics, accounts and other information shall be furnished under Section 20 of the said Act. That Rule 14 of The Environment (Protection) Rules, 1986 provides as under:-

"14. Submission of environmental statement

Every person carrying on an industry, operation or process requiring consent under Section 25 of the Water (Prevention And Control Of Pollution) Act, 1974 or under Section 21 of the Air (Prevention And Control Of Pollution) Act, 1981 or both or authorisation under the Hazardous Wastes (Management And Handling) Rules, 1989 issued under the Environment (Protection) Act 1986 shall submit an environmental audit

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report for the financial year ending the 31st March in Form V to the concerned State Pollution Control Board on or before the thirtieth day of September every year, beginning 1993."

8. That in compliance of the mandate contained in Rule 14 of The Environment (Protection) Rules, the Appellants submitted the environmental statement in the Form V for the years ending 31.3.2015, 31.3.2016, 31.3.2017 and 31.3.2018. Copies of the environmental statements submitted by the Applicants to the Answering Respondent is marked in annexed as **Annexure R/3.**

9. It is further submitted that consent to operate under Section 25 The Water (Prevention and Control of Pollution) Act, 1974 is required for the establishment of any industry, operation or process or any treatment and disposal system or any extension or addition which is likely to discharge sewage or trade effluent into a stream or well or sewer or on land. Under Section 21 of The Air (Prevention and Control of Pollution) Act, 1981 consent to operate is required for the establishment or operation of any industrial plant in an air pollution control area. Therefore, consent to operate under the relevant law in

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question is not required from the Pollution Control Board for the use of alternate fuel by the cement and power plants.

10. I say that the facts stated in the above paras are true and correct to the best of my knowledge and information.

DEPONENT

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

Identified by:

Miss. P. S. Bareh

(Advocate)

NOTARY
NAME: J.F. BLAH
AREA: E. K. HILLS
REGD. NO. 003/16
GOVT. OF MEGHALYA

SOLEMNLY AFFIRMED BEFORE ME THIS DAY ON 24/4/24 THE DEPONENT IS IDENTIFIED BY P. S. Bareh I CERTIFY THAT THE CONTENTS OF THE AFFIDAVIT ARE READ ORDER AND EXPLAINED TO THE DEPONENT WHO VERIFIED THE SAME BEFORE ME

24/4/24

J. F. BLAH
NOTARY
East Khasi Hills District
Government of Meghalaya

VERIFICATION

Verified at Shillong on this the day of April, 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed there from.

DEPONENT

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

NOTARY
NAME: J.F. BLAH
AREA: E. K. HILLS
REGD. NO. 003/16
GOVT. OF MEGHALYA

ANNEXURE - R/1

STAR CEMENT LIMITED

(Formerly CEMENT MANUFACTURING COMPANY LTD)

SCL/NGT/2608/2019-20 August 26, 2019

To
The Member Secretary
NGT Committee constituted by the order dated 31.8.2018 of hon'ble NGT)
Shillong, Meghalaya

Sub: Record of the minutes of 17th sitting of the Committee constituted by the hon'ble NGT under the Chairmanship of hon'ble Justice Mr. B.P. Katakey, former Judge, Guwahati High Court, held on 14.8.2019 at Shillong, Meghalaya – Observations made at para 37, page nos. 23-28 therein.

Dear Sir,

Please find enclosed letter addressed to the Hon'ble Chairman of the NGT Committee constituted by the order dated 31.08.2018 of Hon'ble NGT regarding observations made at para 37, page nos. 23-28 therein of the records of Minutes of 17th sitting of the Committee held on 14.8.2019 at Shillong, Meghalaya regarding Star Cement Ltd. (SCL), Star Cement Meghalaya Ltd. (SCML) and Meghalaya Power Ltd. (MPL) which is self explanatory.

We request you to kindly consider our submissions made and place our submission before the hon'ble Chairman of the NGT Committee at the earliest.

Thanking you,

Yours faithfully,
For Star Cement Limited

Authorised Signatory

STAR CEMENT LIMITED

(Formerly CEMENT MANUFACTURING COMPANY LTD)

SCL/NGT/2608/2019-20

August 26, 2019

To

The Hon'ble Chairman

NGT Committee constituted by the order dated 31.8.2018 of hon'ble NGT)

Shillong, Meghalaya

Sub: Record of the minutes of 17th sitting of the Committee constituted by the hon'ble NGT under the Chairmanship of hon'ble Justice Mr. B.P. Katakey, former Judge, Guwahati High Court, held on 14.8.2019 at Shillong, Meghalaya – Observations made at para 37, page nos. 23-28 therein.

Respected Sir,

1. At para 37, page nos. 23-28 of the above said record of Minutes of the 17th sitting of the Committee, the details regarding the coal and alternate fuel used by Star Cement Ltd. (SCL), Star Cement Meghalaya Ltd. (SCML) and Meghalaya Power Limited (MPL) have been dealt with and it has been conclude that during the years 2014-15 to 2018-19 there is a gap of a total quantity of 14,06,946 MT of coal between the coal required by these 3 plants as raw material and that procured from illegal sources The above observation was based on the following:-

a) On examination of the Techno Economic Feasibility Report (TEFR) of the modernization and expansion of the existing plants of SCL and SCML the Committee observed that both these plants have been designed to use 100% Meghalaya coal and that nowhere in their TEFR it is stated that any of these plants can be operated by any alternate fuel other than coal.

b) AS per the above stated TEFR, net calorific value of the local coal to be used in these clinker plants is 5800 Kcal/kg and the specific heat consumption is 740 Kcal/kg of clinker. The average requirement of coal, as per these TEFRs is 740 Kcal/kg of clinker and which translates into average estimated requirement of coal at 12.75% of the clinker produced.

c) Keeping in view that the project proponent in their own communication had stated that estimated requirement of coal is up to 14% and both these plants are more than 10 years old, the Committee is of the view that actual requirement of coal for production of clinker by these plants is at least 14%.

d) After examination of the TEFRs of MPL, the Committee observed that the said plant was designed to use coal sourced from nearby coal mines. At 100% capacity the coal requirement is 720 MT/day. The specific fuel requirement is therefore 0.70 kg/kwh. The TEFR nowhere states that it will be feasible to run the plant by using any alternate fuel other than coal. The Environmental Clearance (EC) for MPL plant was granted with the specific condition for use of imported coal. In violation local coal has been used for which a show

Delhi Office: 281, Deepali, Pitampura, Delhi-110034 Ph.: 011-27033821 / 2 / 27, Fax: 011-27033824, E-mail: delhi@starcement.co.in
Regd. Office & Works: Lumshnong, East Jaintia Hills District, Meghalaya - 793210, Ph: 03655-278215 / 16 / 18, Mob.: 09862571304, E-mail: lumshnong@cmcl.co.in

AN ISO 9001, ISO 14001 & OHSAS 18001 CERTIFIED COMPANY
CIN NO. U26942ML2001PLC006663

cause notice has been issued by the MoEF&CC. The above condition was prescribed by the MoEF&CC keeping in view the non-availability of legal source of the local coal.

e) For use of alternate fuel by these 3 plants major modification/alteration in their design and operation was required. No information regarding alteration/modification of these plants has been provided to the Committee.

f) Para 2 of the EIA Notification dated 06.09.2006 mandates prior EC in the cases involving change in product use and which has not been obtained by any of the plants.

g) Use of any alternate fuel has not been reported anywhere in the self compliance reports by these 3 plants. No mining lease has been granted for mining of Muslate. No royalty and other taxes have been paid. Prima facie the gap in coal required to produce reported quantity of clinker and power by these plants in all probability has been met by illegally sourced local coal. Even if part of the same has been met by any alternate fuel, the same has been done in violation of the environmental and mining laws and also without payment of royalty and other taxes to the State Government.

h) It is neither technically feasible nor legally feasible to replace coal by alternate fuel by any of these 3 plants.

2. In this regard it is respectfully submitted that:

i) TEFRs are prepared with a view to take a considered decision regarding technical and financial viability of undertaking a project and also is a requirement for funding by financial institutions/banks. The TEFRs are prepared on the basis of available data and certain assumptions. The details given in the TEFRs and that actual found on the ground at the time of implementation of the project may widely vary. The energy requirement for production of clinker and power given in these Reports cannot be the ground for deciding the actual energy/coal/alternate fuel used by us. We had stated that the coal requirement for the plants is 9-14%. Based on the above the coal requirement cannot be taken as at least 14%. The age of the plants has nothing to do with the energy required to produce clinker/power. In fact with passage of time and experience gained, the efficiency of the plants by and large improves.

ii) It is respectfully submitted that no major or even minor modification/alteration in the plant design is required at all for using alternate fuel such as Muslate and pet coke by our plants at all. The plants can use coal as well as alternate fuel (Muslate). This can easily be verified on the ground by any technically competent agency.

iii) Revised EC is required only when product mix is changed and not for change in the use of fuel. In fact this has also been recorded in the record of the Minutes of the said meeting, it has been specifically stated by the MoEF&CC representative that use of alternate fuel in place of coal by us does not require prior EC.

iv) The EC granted in respect of MPL specifically observes that *"imported coal from Indonesia will be used until domestic coal is available"*. It is relevant to mention that none of the ECs

granted after 3.6.2011 (when we were granted the EC), the MoEF&CC has prescribed the condition that only imported coal will be used. Similarly in the EC granted earlier to that date also, no such condition was prescribed. In any case for alleged violation of the conditions of the EC, The issue is under consideration of the competent authority and it is not linked with whether we have used legal coal or otherwise. Moreover, on our own we have approached SEIAA seeking change in the EC condition and this matter is yet to be decided.

v) Each and every payment for purchase of coal and alternate fuel has been made by cheque by us. The details of the payments made by us can easily be verified. There is no way we could have made any payment in cheque for purchase of illegal coal and no cash transaction has ever taken place for purchase of coal at all. On examination of our books of accounts and Annual Reports, the date-wise details of the payment made by us can easily be verified.

vi) Full royalty on purchase of alternate fuel by us has been paid on behalf of the suppliers by us. The statement showing the details of the royalty paid by us along with copies of the challans authenticated/countersigned by the concerned Mining Officer is **enclosed as Annexure 1** in support of the same.

vii) The alternate fuel is primarily overburdened dumps produced during excavation of coal and does not require a separate mining lease at all. Like coal the alternate fuel (Muslate) was also produced as overburden during rat hole mining of coal – subsequently banned by the hon'ble NGT.

viii) We have never been involved in illegal mining operations. The coal/alternate fuel has been purchased by us from various local suppliers and royalty for the same has been paid. The hon'ble Supreme Court has also held only that quantity of coal which was found to be illegally being transported as illegal coal. The ownership of the entire balance quantity lying on ground and already disposed off has been held to be that legally belonging to the concerned land owners/miners. In any case we have neither been involved in illegal mining (because we have not been involved in mining activity of coal/muslate) nor purchase of any illegal coal/alternate fuel at all.

ix) Use of Muslate in the power plant results in generation of additional fly ash on account of it containing high ash content. The fly ash produced is used in manufacturing of PPC cement by us as well as by others. In fact we have been purchasing fly ash from other sources to meet our full requirement. The use of alternate fuel for production of power by the power plants is environmentally desirable, financially viable and results in use of the by product (fly ash) for further use as a raw material. Similarly in the cement plants use of alternate fuel, which has low sulphur content, is beneficial from the point of view of production process and is also environmentally desirable. However, it results in higher cost of production by way of additional transportation costs, handling cost, storage costs etc. due to which whenever coal at a reasonable rate is available, the same is not preferred by cement plants and power plants etc.

x) In fact the MPL has used Muslate during the years 2012-13 and 2013-14 also. The details are given in the Statement enclosed at Annexure 1.

xi) The letter dated 24.11.2017 of the Divisional Mining Officer addressed to the Director of Mineral Resources, Meghalaya copy enclosed at **Annexure 2** clearly shows that alternate fuel (Slate/Muslate) was extensively being used by us as substantial quantity of the same were found to be physically available at our plants.

3. It is respectfully submitted that:-

(i) It is technically feasible for use of alternate fuel in our plants.

(ii) For the alternate fuel used by us royalty has been deposited with the State Government.

(iii) The year-wise details of the alternate fuel purchased along with opening stock, used during the year and balance quantity are stated in our books of accounts which can be easily verified.

(iv) The use of alternate fuel by our plants is being reported in the Environmental Statement filed from time to time to MSPCB, CPCB & Regional Office MoEF&CC, Shillong.

(v) Use of alternate fuel does not require fresh EC.

4. It is respectfully submitted that the observations made by the Committee that prima facie we have used illegal coal for production of clinker/power is not based on the factual information but on the premise that use of alternate fuel by us is not technically feasible and that no royalty on the same was paid. It is requested that the observations of the Committee may kindly be reviewed in the light of the factual details as stated above.

5. In case any additional information/details are required in the matter we may kindly be informed accordingly. We assure that we will make all possible efforts to provide the required information at the earliest.

Thanking you,

Yours faithfully,
For Star Cement Limited

Authorised Signatory

Meghalaya State Pollution Control Board
Forests & Environment Department, Government of Meghalaya
'ARDEN' Lumpyngngad, Shillong-793014
Website: http://megspcb.gov.in

mspcb

No. MSPCB/LEGAL-149/2018/2019-2020/193 Dt. Shillong, the 13 September, 2019

ANNEXURE- R/2

To

Shri H.C. Choudhary, IFS
The Addl. Principal Chief Conservator of Forests
(Planning, Development and Legal matters),
Government of Meghalaya, Shillong

Sub: Representation dated 26.8.2019 from Star Cement Limited containing comments on observation made at para 37 of the record of minutes of 17th sitting of the Committee constituted by the Hon'ble NGT under Chairmanship of Hon'ble Mr. Justice B.P. Katakey, Former Judge, Guwahati High Court.

Ref: · No.MPG.39/37/NGT(C)/VOL-IX/ 11,897-899, Dated 29-08-2019

Sir,

Please refer to letter No. MPG.39/NGT(C)/Vol.-IX/11.897-899 dated 29.08.2019 received from Addl. PCCF (Planning, Development & Legal Matters), Government of Meghalaya, Shillong on the above subject. As desired, copies of the Annual Environment Statements for the years ending 31.3.2015, 31.3.2016, 31.3.2017 and 31.3.2018 filed before the MSPCB by Star Cement Meghalaya Ltd., Star Cement Ltd. and Meghalaya Power Limited are enclosed at Annexure 1, Annexure 2 and Annexure 3 respectively. The annual Environmental Statement for the year 2018-19 has not been received in this office. The para-wise comments on the representation dated 26.8.2019 from Star Cement Ltd (received along with your letter under reference) are as under:

Para No.	Comments
1	The details given in the representation are basically reproduction of the issues dealt with in the minutes of the Committee. No specific comments are required to be made.
2 (i)	This para deals with the Techno Economic Feasibility Reports. We have no comments to make in this regard.
2 (ii)	This para deals with if modifications/alterations in the plant design are required for using alternate fuel or otherwise. We have no comments to make in this regard.
2 (iii)	This para deals with whether for change in the fuel, revised Environmental Clearance is required or otherwise. No comments in this regard are given except that revised Consent to Operate under the Air/Water Act is not required for use of alternate fuel.
2 (iv)	It deals with the conditions prescribed in the Environmental Clearance. No comments in this regard are offered.
2 (v) to (viii)	It deals with the payments made for purchase of coal and alternate fuel and related issues along the year-wise details of the royalty paid by these

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Forests & Environment Department, Government of Meghalaya
'ARDEN' Lumpyngngad, Shillong-793014
Website: http://megspcb.gov.in

mspcb

	companies. The Mining & Geology Deptt. of the State Government may be the appropriate agency to verify details regarding payment of royalty, whether these companies have been found to be involved in any illegal mining and or any illegal transportation and also regarding nature of alternate fuel.
2 (ix)	This para deals with the viability regarding use of muslate in power plants in cement plants. No comments to offer in this regard.
2 (x)	This para deals with the use of muslate by MPL during 2012-13 and 2013-14 and environmental statement is enclosed at Annexure-I.
2 (xi)	This para deals with the alternate fuel in the cement plants and may be verified from the State Mining & Geology deptt.
3	This para deals with technical feasibility of using alternate fuel, payment of royalty, quantity of alternate fuel purchased and details of alternate fuel given in the Environmental statements and that the use of alternate fuel does not require fresh EC. In this regard it is to state that prima facie the use of alternate fuel by the cement and power plants is technically feasible and is in fact encouraged by the Pollution Control Board. As stated earlier the details of the royalty stated to be paid by these companies may be verified from State Mining & Geology deptt. As stated earlier the copies of the Environment Statement filed by these companies are enclosed at Annexure 2 & Annexure 3.
Para 4 & 5	This para details with the observations made by the Committee and requires no comments from us.

Enclosed: as stated

Yours faithfully

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

ANNEXURE- R/3 **18**

CEMENT MANUFACTURING COMPANY LTD.

To,

Date: 21st Sept 2015

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement for the year ending 31st March 2015 of Cement Manufacturing Company Ltd., Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2015 of Cement Manufacturing Company Limited.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Cement Manufacturing Company Ltd.**

Authorised Signatory

Encl.: a/a

MEGHALAYA STATE POLLUTION CONTROL BOARD * SHILLONG *

STAR CEMENT

Corporate Office : Satyam Tower, 3, Alipore Road, 1st Floor, Unit No. 9B, Kolkata-700 027, Ph.: +91-33-2448 4169/4170/2448/4693, Fax : 033-2448 4168, e-mail : kolkata@cmcl.co.in
Regd. Office & Works : Lumshnong, P. O.: Khaliehriat, Distt.: Jaintia Hills, Meghalaya, Ph.: 03655-278215/16/18, Fax : 03655-278217, e-mail : lumshnong@cmcl.co.in

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2015

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	**M/s. CEMENT MANUFACTURING COMPANY LTD.** VILL+PO: LUMSHNONG, DIST: EAST JAINTIA HILLS MEGHALAYA - 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	RED CATEGORY, LARGE
3.	Production Capacity	:	2400 TPD (CLINKER & CEMENT PRODUCTION PLANT)
4	Year of Establishment	:	2005
5	Date of the last environmental statement submitted	:	28.08.2014

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 26.18 m^3/day

Domestic : 76.02 m^3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2013-14)	During the current financial year (2014-15)
	1	2
Cement	0.027 KL/MT	0.028 KL/MT

(II) Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2013-14) In MT	During the current financial year (2014-15) In MT
1.	Lime Stone	Cement	372018	443291
2.	Shale		54805	61934
3.	Mill Scale		1497	774
4.	Sand Stone		63.74	Nil
5.	Coal		47184.3	30892.462
6.	Gypsum		1048954	260140
7.	Fly Ash		38504.18	15405

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

Cement Manufacturing Co. Ltd.
Vill - Lumshnong, P.O - Khliehriat
Jaintia Hills, Meghalaya - 793200

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	There is no perennial Water course in the Lease or in nearby area.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	Annexure - 1		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2013-14)	During the current financial year (2014-15)
a.	From Process		
(i)	Used Oil*	7790 Ltrs.	3280 Ltrs.
(ii)	Used Grease*	1820 Kgs.	2548 Kgs.
b.	From Pollution Control facilities	N.A.	N.A.

* All the quantity of used oil & used grease come out as reject from different gear application and bearings are sold to authorized recycler.

PART – E

Solid Wastes:

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2013-14)	During the current financial year (2014-15)
a.	From Process	Nil	Nil
b.	From Pollution Control facilities	Nil	Nil
c.	Quantity recycled or reutilized	Nil	Nil

Cement Manufacturing Co. Ltd.
Vill - Lumshnong, P.O - Khliehriat
Jaintia Hills, Meghalaya - 793200

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sl. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	3280 Ltrs.	Sold to authorized Recycler. The hazardous waste annual return was already submitted at MSPCB.
2.	Used Grease	2548 Kgs.	

Other Solid Waste:

Sl. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
1	Iron Scrap	64.610	Sold to authorized vendor
2	Tire & Tubes Scrap	266	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as RABH, ESP, Jet Pulse Filters etc. designed to control the emission (SPM) level below 50 mg/Nm^3 from any of the stacks installed at our plant.
- Total 4 nos. of opacity monitor has already installed in Kiln & Raw Mill Stack, Cooler ESP Stack, Coal Mill Stack and Cement Mill Stack and real time data are being transferred to CPCB, New Delhi.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, fully mechanized system for Fly Ash handling, covered belt conveyers, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The large amount of dust collected in the above mentioned dust catchers. This dust is recycled to the system, so as to convert finally to the product. These ways the natural resources are conserved in the system.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

Cement Manufacturing Co. Ltd.
Vill - Lumshnong, P.O - Khliehriat
Jaintia Hills, Meghalaya - 793200

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.

- Development of greenbelt in & around the plant & colony (total 2753 nos. species already planted).
- Water tanker is used for spraying in the plant area as well as the nearby regularly for dust suppression.
- Mechanized cleaning of roads & floor area within the plant premises using road sweeper (mobile vacuum cleaner).
- Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation.
- Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans.
- Installation of Variable Frequency Drives in Water Pumps & automation of plant water supply system, resulting in reduction of Power consumption of Plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.

Environment Management System Improvement:

- Periodical review of EMS including compliance of environmental laws through periodic Management Review & Quality forums.
- Quarterly EHS inspection of all the sections through the plant premises.
- Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc.
- Water sprinkling on the unpaved surface for dust suppression.
- Development of greenbelt in & around the plant & colony (total 2753 nos. species already planted). The tree species planted are Neem, Khokon, Champa, Agarwood, Mahagony, Bokul, Mango, Litchi, Black Jamun, Almond, Cycus, Green Hedge, Coloured Hedge, Fycus, Royal Plam, Areca Plam, Thuja, Red Bottle Brush, Ashoka, Gulmohor, Golden Bottle Brush, Chinese Plam, Night Jasmine, Ceylon, Tahiti, Aclypha, Hibiscus, yucca Aloifolia, Phonix, Furcraea, Budhist Bamboo, Bougenvelia, Draceena, Calendula, Crysenthemum, Phlox, Merigold, , Primola, Rananculus, Statics, Cosmos, Dianthus, Dhalia, Gazania, Poppy, Petunia, Lily, Anthurium, Bolsom, Verbena, Salvia, Vinka, Exora, Celosia etc. Rate of survival 91%.
- Proper lubrication and housekeeping to avoid excessive noise generation.

Cement Manufa... Co. Ltd.
Vill - Lumshnong, P.O - Khliehriat
Jaintia Hills, Meghalaya - 793200

Annexure – 1

Ambient Air Quality Monitoring Report (Average Value)

Name of the Station	Particulate Matters 10 Micron size (µg/m³)	Particulate Matters 2.5 Micron size (µg/m³)	Sulphur Dioxide (µg/m³)	Nitrogen Dioxide (µg/m³)
Near Guest House	52.67	32.47	6.13	9.52
Near Pump House	59.63	36.86	6.91	9.97
Near Security Gate No. 2	57.51	35.69	6.89	9.87
Staff Quarters - 4	56.31	33.27	6.42	9.36

Stack Emission Monitoring Report (Average Value)

Name of the Stack	Suspended Particulate Matters (mg/Nm³)
Primary Crusher – Bag Filter	20.12
Secondary Crusher – Bag Filter	20.04
RABH	24.02
Coal Mill – Bag Filter	36.39
Cooler ESP	25.67
Cement Mill - – Bag Filter	35.65
Packing Plant - – Bag Filter	22.66

Cement Manufacturing Co. Ltd.
Vill - Lumshnong, P.O - Khliehriat
Jaintia Hills, Meghalaya - 793200

CEMENT MANUFACTURING COMPANY LTD.

FORMERLY

To,

Date: 21st Sept' 2016

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement (Form V) for the year ending 31st March 2016 of Star Cement Ltd., Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2016 of Star Cement Limited.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Star Cement Limited**

Authorised Signatory
STAR CEMENT LIMITED

Encl.: a/a

MEGHALAYA STATE POLLUTION CONTROL BOARD * SHILLONG *

STAR™ CEMENT

Guwahati Office: Mayur Garden, 2nd Floor, Opp. Rajiv Bhawan, G.S. Road, Guwahati-781005, Ph: 0361-2462215/216/513, Fax: 0361-2462217, e-mail: cmclghy@cmcl.co.in
Regd. Office & Works: Lumshnong, P.O. Khaliehriat, Distt. Jaintia Hills, Meghalaya, Ph: 03655-278215/16/18, Fax: 03655-278217, e-mail: lumshnong@cmcl.co.in

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2016

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	**STAR CEMENT LIMITED** VILL+PO: LUMSHNONG, DIST: EAST JAINTIA HILLS MEGHALAYA - 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	RED CATEGORY, LARGE
3.	Production Capacity	:	2400 TPD (CLINKER & CEMENT PRODUCTION PLANT)
4	Year of Establishment	:	2005
5	Date of the last environmental statement submitted	:	25.09.2015

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 31.63 m^3/day

Domestic : 132.53 m^3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2014-15)	During the current financial year (2015-16)
	1	2
Cement	0.028 KL/MT	0.0284 KL/MT

(II) Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2014-15) in MT	During the current financial year (2015-16) in MT
1.	Lime Stone	Cement	443291	681292.00
2.	Shale		61934	72875.00
3.	Mill Scale		774	279.00
4.	Sand Stone		Nil	Nil
5.	Coal		30892.462	31208.294
6.	Gypsum		260140	2014.219
7.	Fly Ash		15405	13002.00

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

STAR CEMENT LIMITED

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	There is no perennial Water course in the Lease or in nearby area.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	Annexure - 1		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2014-15)	During the current financial year (2015-16)
a.	From Process		
(i)	Used Oil*	3280 Ltrs.	4800 Ltrs.
(ii)	Used Grease*	2548 Kgs.	3276 Kgs.
b.	From Pollution Control facilities	N.A.	

* All the quantity of used oil & used grease come out as reject from different gear application and bearings are sold to authorized recycler & internal use.

PART – E

Solid Wastes:

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2014-15)	During the current financial year (2015-16)
a.	From Process	Nil	Nil
b.	From Pollution Control facilities	Nil	Nil
c.	Quantity recycled or reutilized	Nil	Nil

STAR CEMENT Limited

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sl. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	4800 Ltrs.	Sold to authorized Recycler & internal use. The hazardous waste annual return was already submitted at MSPCB.
2.	Used Grease	3276 Kgs.	

Other Solid Waste:

Sl. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
1	Tin Tapper Scrap	6.010	Sold to authorized vendor
2	Old & used Tyre Scrap	390 nos.	
3	Old & used I.T. materials	1 Lot	
4	Old & used cut pieces bag scrap	85.240	
5	Iron Scrap	69.690	
6	HDPE Wrapper Scrap	1.950	
7	Alluminium Scrap	2.310	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as RABH, ESP, Jet Pulse Filters etc. designed to control the emission (SPM) level below 30 mg/Nm^3 from any of the stacks installed at our plant.
- Total 4 nos. of opacity monitor has already installed in Kiln & Raw Mill Stack, Cooler ESP Stack, Coal Mill Stack and Cement Mill Stack and real time data are being connectivity to Meghalaya State Pollution Control Board & Central Pollution Control Board.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, fully mechanized system for Fly Ash handling, covered belt conveyers, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The large amount of dust collected in the above mentioned dust catchers. This dust is recycled to the system,,so as to convert finally to the product. These ways the natural resources are conserved in the system.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.
● Development of greenbelt in & around the plant & colony (total 11,126 nos. species already planted) in different areas. ● Water tanker is used for spraying in the plant area as well as the nearby regularly for dust suppression. ● Mechanized cleaning of roads & floor area within the plant premises using road sweeper (mobile vacuum cleaner). ● Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation. ● Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans. ● Installation of Variable Frequency Drives in Water Pumps & automation of plant water supply system, resulting in reduction of Power consumption of Plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.
Environment Management System Improvement: ● Periodical review of EMS including compliance of environmental laws through periodic Management Review & Quality forums. ● Quarterly EHS inspection of all the sections through the plant premises. ● Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc. ● Water sprinkling on the unpaved surface for dust suppression. ● Development of greenbelt in & around the plant & colony (total 11126 nos. species already planted). The tree species planted are Chanpa, Gomari, jamun, Jack Fruit, khokon, Nahar, Rubber, Sita, Moha Neem, Dalim, Bipol, Shishoo, Ball Tree, Balhor, Banyan, Sonsom, Ashoka, Tita Chup, Bel Nimbu, Guava, Bottle Brush etc. Rate of survival 92%. ● Proper lubrication and housekeeping to avoid excessive noise generation.

STAR CEMENT LIMITED

Annexure – 1

Ambient Air Quality Monitoring Report (Average Value)

Name of the Station	Particulate Matters 10 Micron Size (µg/m³)	Particulate Matters 2.5 Micron Size (µg/m³)	Sulphar Dioxide (µg/m³)	Nitrogen Dioxide (µg/m³)
Near Guest House	50.75	30.38	5.93	9.45
Near Pump House	55.62	34.74	6.67	9.62
Near Security Gate # 2	53.95	33.39	6.60	9.71
Staff Quarters - 4	51.55	31.27	5.87	9.50

Stack Emission Monitoring Report (Average Value)

Name of the Stack	Particulate Matters mg/Nm³
Primary Crusher – Bag Filter	17.60
Secondary Crusher – Bag Filter	18.99
Kiln & Raw Mill	22.45
Coal mill – Bag Filter	27.28
Cooler ESP	23.34
Cement Mill – Bag Filter	27.14
Packing plant – Bag Filter	17.51

STAR CEMENT LIMITED

STAR CEMENT LIMITED

(Formerly CEMENT MANUFACTURING COMPANY LTD)

To,

Date: 1st Sept' 2017

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement (Form V) for the year ending 31st March 2017 of Star Cement Ltd., Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2017 of Star Cement Limited.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Star Cement Limited**

Authorized Signatory

CC to.: Ministry of Environment, Forests & Climate Change
North Eastern Regional Office.
Law-U-Sib, Lumbatngen,
Near NTC Workshop, Shillong-793021

MINISTRY OF ENVIRONMENT FOREST & REGIONAL OFFICE SHILLONG
GOVT. OF INDIA
9/17

STARCEMENT
Solid Setting

Regd. Office & Works : Lumshnong, P.O. - Khaliehriat, Dist - East Jaintia Hills, Meghalaya - 793 210. Ph: 03655-278215/16/18, Fax: 03655-278217, e-mail: lumshnong@starcement.co.in
Works : Gopinath Bordoloi Road, Village - Chamatapathar, Distract - Kamrup (M), Guwahati - 782 402,Assam, e-mail:ggu@starcement.co.in
Guwahati Office : Mayur Garden, 2nd Floor, Opp. Rajiv Bhawan, G.S. Road, Guwahati - 781 005, Assam. Ph: 0361-2462215/16, Fax: 0361 - 2462217, e-mail: guwahati@starcement.co.in
Delhi Office: 281, Deepali, Pitampura, Delhi-110 034, Ph: 011 - 2703 3821/22/27, Fax: 011 - 2703 3824, e-mail: delhi@starcement.co.in
Kolkata Office : 3, Alipore Road, Satyam Tower, 1st Floor, Unit No. 9B, Kolkata - 700 027, Ph: 033-2448 4169/4170,Fax: 033 - 2448 4168, e-mail: kolkata@starcement.co.in
Durgapur Office : C/o. - Ms. Chandi Durga Cements Ltd., Bamunara Industrial Area, P.O. - Bamunara, P.S. - Kanksha, Dist. Burdwan, West Bengal - 713 212
Siliguri Office : Village - Kartowa, P.O. - Mohanvita, District - Jalpargun, West Bengal - 735 135 / Top Plaza, 3rd Floor, Near City Plaza, Sevoke Road, Siliguri - 734 001 Ph: 0353 - 2643611/12
Bankura Office : Purandar Pur, District - Bankura, West Bengal - 722 155

AN ISO 9001, ISO 14001 & OHSAS 18001 CERTIFIED COMPANY
CIN NO. U26942ML2001PLC006663

MEGHALAYA STATE POLLUTION CONTROL BOARD * SHILLONG *
9/17

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2017

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	**STAR CEMENT LIMITED** VILL+PO: LUMSHNONG, DIST: EAST JAINTIA HILLS MEGHALAYA – 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	RED CATEGORY, LARGE
3.	Production Capacity	:	2400 TPD (CLINKER & CEMENT PRODUCTION PLANT)
4	Year of Establishment	:	2005
5	Date of the last environmental statement submitted	:	22.09.2016

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 24.75 m^3/day

Domestic : 229.50 m^3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2015-16)	During the current financial year (2016-17)
	1	2
Cement	0.0284 KL/MT	0.0464 KL/MT

(II) Raw Material Consumption:

S. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the current financial year (2015-16) in MT	During the current financial year (2016-17) in MT
1.	Lime Stone	Cement	681292.00	774071.00
2.	Shale		72875.00	55350.00
3.	Mill Scale		279.00	46.00
4.	Sand Stone		Nil	32861.00
5.	Coal		31208.294	121803.193
6.	Gypsum		2014.219	945.38
7.	Fly Ash		13002.00	17995.00

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

S. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	There is no perennial Water course in the Lease or in nearby area.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	**Annexure - 1**		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2016 amended till date.

S. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2015-16)	During the current financial year (2016-17)
a.	From Process		
(i)	Used Oil*	4800 Ltrs.	4800 Ltrs.
(ii)	Used Grease*	3276 Kgs.	9464 Kgs.
b.	From Pollution Control facilities		
* All the quantity of used oil & used grease come out as reject from different gear application and bearings are sold to authorized recycler & internal use.			

PART – E

Solid Wastes:

S. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2015-16)	During the current financial year (2016-17)
a.	From Process	Nil	Nil
b.	From Pollution Control facilities	Nil	Nil
c.	Quantity recycled or reutilized	Nil	Nil

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

S. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	4800 Ltrs.	Sold to authorized Recycler & internal use. The hazardous waste annual return was already submitted at MSPCB.
2.	Used Grease	9464 Kgs.	

Other Solid Waste:

S. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
1	Tin Tapper Scrap	43.27	Sold to authorized vendor
2	Old & used Tyre Scrap	473 No.	
3	Old & used I.T. materials	1.15	
4	Old & used cut pieces bag scrap	48.83	
5	Iron Scrap	120.17	
6	HDPE Wrapper Scrap	7.55	
7	Alluminium Scrap	Nil	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as RABH, ESP, Jet Pulse Filters etc. designed to control the emission (SPM) level below 30 mg/Nm^3 from any of the stacks installed at our plant.
- Total 4 nos. of opacity monitor has already installed in Kiln & Raw Mill Stack, Cooler ESP Stack, Coal Mill Stack and Cement Mill Stack and real time data are being connectivity to Meghalaya State Pollution Control Board & Central Pollution Control Board.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, fully mechanized system for Fly Ash handling, covered belt conveyors, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The large amount of dust collected in the above mentioned dust catchers. This dust is recycled to the system, so as to convert finally to the product. These ways the natural resources are conserved in the system.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.
• Development of greenbelt in & around the plant & colony (total 7226 nos. species already planted) in different areas. • Water tanker is used for spraying in the plant area as well as the nearby regularly for dust suppression. • Mechanized cleaning of roads & floor area within the plant premises using road sweeper (mobile vacuum cleaner). • Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation. • Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans. • Installation of Variable Frequency Drives in Water Pumps & automation of plant water supply system, resulting in reduction of Power consumption of Plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.
Environment Management System Improvement: • Periodical review of EMS including compliance of environmental laws through periodic Management Review & Quality forums. • Quarterly EHS inspection of all the sections through the plant premises. • Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc. • Water sprinkling on the unpaved surface for dust suppression. • Development of greenbelt in & around the plant & colony (Total 7226 nos. species already planted).The tree species planted are Chanpa, Gomari, jamun, Jack Fruit, khokon, Nahar, Rubber, Sita, Moha Neem, Dalim, Bipol, Shishoo, Ball Tree, Balhor, Banyan, Sonsom, Ashoka, Tita Chup, Bel Nimbu, Guava, Bottle Brush etc. Rate of survival 92%. • Proper lubrication and housekeeping to avoid excessive noise generation.

Annexure – 1

Ambient Air Quality Monitoring Report

(Average Value)

Name of the Station	Respirable Suspended Particulate Matters ($\mu g/m^3$)		Gaseous Emission ($\mu g/m^3$)	
	PM_{10}	$PM_{2.5}$	SO_2	NO_2
Near Guest House	55.81	34.68	6.54	9.82
Near Pump House	58.71	39.39	7.69	10.58
Near Security Gate # 2	57.14	29.11	7.19	10.29
Staff Quarters – 4	58.36	39.12	7.34	10.28

Stack Emission Monitoring Report

(Average Value)

Name of the Stack	Particulate Matters (in mg/Nm^3)
Primary Crusher – Bag Filter	15.73
Secondary Crusher – Bag Filter	16.85
Kiln & Raw Mill	20.85
Coal mill – Bag Filter	20.16
Cooler ESP	24.06
Cement Mill – Bag Filter	19.90
Packing plant – Bag Filter	17.28

STAR CEMENT LIMITED

(Formerly CEMENT MANUFACTURING COMPANY LTD)

Date: 21.09.2018

To,

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement (Form V) for the year ending 31st March 2018 of Star Cement Ltd., Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2018 of Star Cement Limited.

This is for your kind information and record.

Central Pollution Control Board
क्षेत्रीय निदेशालय उत्तर पूर्व शिलांग - 793014
Regional Directorate - North East, Shillong - 793014
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
Ministry of Environment, Forest & Climate Change, Govt. of India

RECEIPT NO .....

DATED 28/09/18

Thanking You,

Yours faithfully

For **Star Cement Limited**

Authorised Signatory
Encl.: a/a

CC to: 1) Central Pollution Control Board, North Eastern Zonal Office 'TUMSIR', Lower Motinagar, Shillong, Meghalaya – 793017

2) Ministry of Environment, Forests & Climate Change, North Eastern Regional Office, Law-U-Sib, Lumbatngen, Near NTC Workshop, Shillong-793021,

Received
Dated

STATE POLLUTION CONTROL BOARD 28/9/18

CLIMATE CHANGE REGIONAL OFFICE MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE GOVT. OF INDIA

STARCEMENT
Solid Setting

Regd. Office & Works : Lumshnong, P.O. - Khaliennat, Dist.- East Jaintia Hills, Meghalaya - 793 210, Ph: 03655-278215/16/18, Fax: 03655-278217, e-mail: lumshnong@starcement.co.in
Works : Gopinath Bordoloi Road, Village - Chamatapathar, District - Kamrup (M), Guwahati - 782 402, Assam, e-mail: ggu@starcement.co.in
Guwahati Office : Mayur Garden, 2nd Floor, Opp. Rajiv Bhawan, G.S. Road, Guwahati - 781 005, Assam, Ph: 0361-2462215/16, Fax: 0361 - 2462217, e-mail: guwahati@starcement.co.in
Delhi Office : 281, Deepali, Pitampura, Delhi-110 034, Ph: 011 - 2703 3821/22/27, Fax: 011 - 2703 3824, e-mail: delhi@starcement.co.in
Kolkata Office : 3, Alipore Road, Satyam Tower, 1st Floor, Unit No. 9B, Kolkata - 700 027, Ph: 033-2448 4169/4170, Fax: 033 - 2448 4168, e-mail: kolkata@starcement.co.in
Durgapur Office : C/o - Ma Chandi Durga Cements Ltd., Bamunara Industrial Area, P.O. - Bamunara, P.S. - Kanksha, Dist. Burdwan, West Bengal - 713 212
Siliguri Office : Village - Kartowa, P.O. - Mohanvita, District - Jalpaiguri, West Bengal - 735 135 / Top Plaza, 3rd Floor, Near City Plaza, Sevoke Road, Siliguri - 734 001, Ph: 0353 - 2643611/12
Bankura Office : Purandar Pur, District - Bankura, West Bengal - 722 155

AN ISO 9001, ISO 14001 & OHSAS 18001 CERTIFIED COMPANY

CIN NO. U26942ML2001PLC006663

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2018

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	**STAR CEMENT LIMITED** VILL/PO/PS: LUMSHNONG, DIST: EAST JAINTIA HILLS, MEGHALAYA - 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	RED CATEGORY, LARGE
3.	Production Capacity	:	CLINKER: 0.792 MTPA CEMENT: 0.990 MTPA
4	Year of Establishment	:	2005
5	Date of the last environmental statement submitted	:	05.09.2017

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 39.90 m^3/day

Domestic : 298.83 m^3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2016-17)	During the current financial year (2017-18)
	1	2
Cement & Clinker	0.0464 KL/Tonne	0.01401 KL/Tonne

(II) Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2016-17) in Tone	During the current financial year (2017-18) in Tone
1.	Limestone	Clinker	1.36462	1.31586
2.	Shale		0.09758	0.08529
3.	Sand		0.00008	0.11230
4.	Iron Ore(fine)		0.05793	0.00638
5.	Blast Furnace Slag		0.00047	-
6.	Laterite		0.00701	0.00509
7.	Clay		0.00766	0.02074
8.	Coal/Mslate		0.21940	0.22184
9.	Clinker	Cement (OPC)	0.99466	0.99923
10.	Gypsum		0.00534	0.00313
11.	Clinker	Cement (PPC)	0.75713	0.75306
12.	Fly Ash		0.24742	0.24380
13.	Gypsum		0.00534	0.00313

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

STAR CEMENT LIMITED

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	It is a dry process and no water is used in process.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	Annexure - 1		No deviation from prescribed standards.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2016-17)	During the current financial year (2017-18)
a.	From Process		
(i)	Used Oil*	4800 Ltrs.	5000 Ltrs.
(ii)	Used Grease*	9464 Kgs.	1800 Kgs.
b.	From Pollution Control facilities	Nil	Nil

* All the quantity of used oil & used grease come out as reject from different gear application and bearings are used in in-house.

PART – E

Solid Wastes:

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2016-17)	During the current financial year (2017-18)
a.	From Process	Nil	Nil
b.	From Pollution Control facilities	Nil	Nil
c.	Quantity recycled or reutilized	Nil	Nil

STAR CEMENT LIMITED

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sl. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	5000 Ltrs.	Used in industry & hazardous waste annual return was already submitted at MSPCB.
2.	Used Grease	1800 Kgs.	

Other Solid Waste:

Sl. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
1.	Aluminum Scrap	1.0	Sold to authorized vendor
2.	Copper Scrap	0.27731	
3.	Cut Pieces Scrap	0.38	
4.	G.I Sheet Scrap	23.82	
5.	Grinding Media Scrap	65.77	
6.	Iron Scrap	249.00	
7.	Manganese Scrap	39.38	
8.	S.S Scrap	1.33	
9.	Tyre (Old & Used)	331 Nos.	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as RABH, ESP, Jet Pulse Filters etc. designed to control the emission (SPM) level below 30 mg/Nm^3 from any of the stacks installed at our plant.
- Total 4 nos. of opacity monitor has already installed in Kiln & Raw Mill Stack, Cooler ESP Stack, Coal Mill Stack, Cement Mill and Roller Press Stack and real time data are being connectivity to Meghalaya State Pollution Control Board & Central Pollution Control Board.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, fully mechanized system for Fly Ash handling, covered belt conveyors, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The large amount of dust collected in the above mentioned dust catchers. This dust is recycled to the system, so as to convert finally to the product. These ways the natural resources are conserved in the system.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

STAR CEMENT LIMITED

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.
● Development of greenbelt in & around the plant & colony. ● Water tanker is used for spraying in the plant area as well as the nearby regularly for dust suppression. ● Mechanized cleaning of roads & floor area within the plant premises using road sweeper (mobile vacuum cleaner). ● Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation. ● Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans. ● Installation of Variable Frequency Drives in Water Pumps & automation of plant water supply system, resulting in reduction of Power consumption of Plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.
Environment Management System Improvement: ● Periodical review of EMS including compliance of environmental laws through periodic Management Review & Quality forums. ● Quarterly EHS inspection of all the sections through the plant premises. ● Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc. ● Water sprinkling on the unpaved surface for dust suppression. ● Development of greenbelt in & around the plant & colony. Proper lubrication and housekeeping to avoid excessive noise generation.

STAR CEMENT LIMITED

Annexure – 1

Ambient Air Quality Monitoring Report (Average Value)

Name of the Station	Particulate Matters 10 Micron Size (µg/m³)	Particulate Matters 2.5 Micron Size (µg/m³)	Sulfur Dioxide (µg/m³)	Nitrogen Dioxide (µg/m³)
Near Guest House	54.1	33.3	7.3	12.4
Near Pump House	58.2	36.3	8.6	13.8
Near Security Gate No. 2	61.6	37.7	9.2	15.0
Staff Quarters No. 4	54.6	32.8	7.9	13.4

Stack Emission Monitoring Report (Average Value)

Name of the Stack	Particulate Matters (in mg/Nm³)
Primary Crusher – Bag Filter	18.1
Secondary Crusher – Bag Filter	19.5
Kiln & Raw Mill -RABH	22.5
Coal mill – Bag Filter	19.5
Cooler ESP	22.5
Cement Mill – Bag Filter	19.5
Roller Press– Bag Filter	19.7
Packing plant – Bag Filter	17.3

STAR CEMENT LIMITED

STAR CEMENT MEGHALAYA LIMITED
Regd. Office and Works : Lumshnong, P.O. Khliehriat, Dist. Jaintia Hills, Meghalaya
Phone : 03655-278215 / 216, Fax : 03655-278218

To,

Date: 21st August 2014

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement for the year ending 31st March 2014 of Star Cement Meghalaya Ltd., Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2014 of Star Cement Meghalaya Limited.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Star Cement Meghalaya Ltd.**

Authorised Signatory

Encl.: a/a

Corporate Office : Satyam Towers, 3 Alipore Road, 1st Floor, Unit No. 9B, Kolkata-700027
Ph: 033 24484169 / 4170 / 4693, Fax : 033-24484168, e-mail : kolkata@cmcl.co.in

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2014

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	**M/s. STAR CEMENT MEGHALAYA LTD.** VILL+PO: LUMSHNONG, DIST: EAST JAINTIA HILLS MEGHALAYA - 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	RED CATEGORY, LARGE
3.	Production Capacity	:	1.75 MTPA (CEMENT CLINKER PRODUCTION PLANT)
4	Year of Establishment	:	2013
5	Date of the last environmental statement submitted	:	N.A.

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 216.28 m^3/day

Domestic : 63.54 m^3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2012-13)	During the current financial year (2013-14)
	1	2
Cement Clinker	N.A.	0.0647 KL/MT

(II) Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2012-13) in MT	During the current financial year (2013-14) in MT
1.	Lime Stone	Cement Clinker	N.A.	1461952
2.	Shale		N.A.	182731
3.	Mill Scale		N.A.	7995
4.	Iron Ore (fines)		N.A.	14634
5.	Latrite		N.A.	4706
6.	Coal		N.A.	170966

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

Star Cement Meghalaya Ltd.
Authorised Signatory

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	There is no perennial Water course in the Lease or in nearby area.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	Annexure - 1		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2012-13)	During the current financial year (2013-14)
a.	From Process		
(i)	Used Oil*	N.A.	5125 Ltrs.
(ii)	Used Grease*	N.A.	720 Kgs.
b.	From Pollution Control facilities	N.A.	N.A.

* All the quantity of used oil & used grease come out as reject from different gear application and bearings are sold to authorized recycler.

PART – E

Solid Wastes:

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2012-13)	During the current financial year (2013-14)
a.	From Process	Nil	Nil
b.	From Pollution Control facilities	Nil	Nil
c.	Quantity recycled or reutilized	Nil	Nil

Star Cement Meghalaya Ltd.

Authorised Signatory

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sl. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	5125 Ltrs.	Sold to authorized Recycler.
2.	Used Grease	720 Kgs.	

Other Solid Waste:

Sl. No.	. Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
1	Iron Scrap	336.030	Sold to authorized vendor
2	Tire & Tubes Scrap	551 Nos.	
3	Rubber Scrap	8.120	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as RABH, ESP, Jet Pulse Filters etc. designed to control the emission (SPM) level below 50 mg/Nm^3 from any of the stacks installed at our plant.
- Total 3 nos. of opacity monitor purchased from M/s. Forbes Marshall Codel Pvt. Ltd., Pune and the company has already installed the same & the same is functioning now.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, covered belt conveyers, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The large amount of dust collected in the above mentioned dust catchers. This dust is recycled to the system, so as to convert finally to the product. These ways the natural resources are conserved in the system.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

Star Cement Meghalaya ...
Authorised Signatory

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.
• Development of greenbelt in & around the plant & colony. • Water tanker is used for spraying in the plant area as well as the nearby regularly for dust suppression. • Mechanized cleaning of roads & floor area within the plant premises using road sweeper (mobile vacuum cleaner). • Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation. • Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans. • Installation of Variable Frequency Drives in Water Pumps & automation of plant water supply system, resulting in reduction of Power consumption of Plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.
Environment Management System Improvement: • Periodical review of EMS including compliance of environmental laws through periodic Management Review & Quality forums. • Quarterly EHS inspection of all the sections through the plant premises. • Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc. • Water sprinkling on the unpaved surface for dust suppression. • Development of greenbelt in & around the plant & colony (total 958 nos. species already planted). The tree species planted are Ashoka, Gulmor, China Teak, Phonix, Bougenvelia, Casia Fistula, Royal Palm, Neem, Poensetia, Khokon, Kamini, Black Gauva, Neem, Fycus, Mango, Mahagony, Calendula, Crysenthemum, Phlox, Primola, ranaculus, Statics, Cosmos, Dianthus, Dhalia, Gazania, Popy, Lily etc. Rate of survival 69%. • Proper lubrication and housekeeping to avoid excessive noise generation.

Star Cement Meghalaya Ltd.

Authorised Signatory

Annexure – 1

Ambient Air Quality Monitoring Report (Average Value)

Name of the Station	Particulate Matters 10 Micron size (µg/m³)	Particulate Matters 2.5 Micron size (µg/m³)	Sulphur Dioxide (µg/m³)	Nitrogen Dioxide (µg/m³)
Near Pump House	54.56	33.69	7.70	10.13
Near Worker Colony	49.24	29.49	7.00	9.67
Near Behind MPL DM Plant	53.44	32.37	7.86	10.62
Near Water Reservoir	49.52	29.79	7.34	10.00
Near Raw Mill Hopper	57.18	36.02	8.51	11.18

Stack Emission Monitoring Report (Average Value)

Name of the Stack	Suspended Particulate Matters (mg/Nm³)
Limestone Crusher – Bag Filter	20.98
Additive Crusher – Bag Filter	20.97
RABH	26.89
Coal Mill – Bag Filter	34.19
Cooler ESP	28.67

Star Cement Meghalaya Ltd.

Authorised Signatory

STAR CEMENT MEGHALAYA LIMITED
Regd. Office & Works : Lumshnong, P.O. Khaliehriat, Distt. - East Jaintia Hills, Meghalaya
Ph: 03655-278215/16/18, Fax : 03655-278217, e-mail : lumshnong@cmcl.co.in

To,

Date: 21st Sept 2015

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement for the year ending 31st March 2015 of Star Cement Meghalaya Ltd., Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2015 of Star Cement Meghalaya Limited.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Star Cement Meghalaya Ltd.**

Authorised Signatory

Encl.: a/a

MEGHALAYA STATE POLLUTION CONTROL BOARD * SHILLONG *
20/9/15

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2015

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	M/s. STAR CEMENT MEGHALAYA LTD. VILL+PO: LUMSHNONG, DIST: EAST JAINTIA HILLS MEGHALAYA 793210
2.	Industry Category: Primary (STC Code): Secondary (SIC Code)	:	RED CATEGORY, LARGE
3.	Production Capacity	:	1.75 MTPA (CEMENT CLINKER PRODUCTION PLANT)
4	Year of Establishment	:	2013
5	Date of the last environmental statement submitted	:	28.08.2014

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 292.18 m^3/day

Domestic : 52.64 m^3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2013-14)	During the current financial year (2014-15)
	1	2
Cement Clinker	0.0647 KL/MT	0.0622 KL/MT

(II) Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2013-14) in MT	During the current financial year (2014-15) in MT
1.	Lime Stone	Cement Clinker	1461952	2038770.000
2.	Shale		182731	226981.000
3.	Mill Scale		7995	6365.000
4.	Iron Ore (fines)		14634	10093.000
5.	Latrite		4706	15735.000
6.	Coal		170966	149156.337
7	Clay		Nil	78190.000
8	Mslate		Nil	160152.057

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	There is no perennial Water course in the Lease or in nearby area.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	Annexure - 1		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2013-14)	During the current financial year (2014-15)
a.	From Process		
(i)	Used Oil*	5125 Ltrs.	2153 Ltrs.
(ii)	Used Grease*	720 Kgs.	4186 Kgs.
b.	From Pollution Control facilities	N.A.	N.A.

* All the quantity of used oil & used grease come out as reject from different gear application and bearings are sold to authorized recycler.

PART – E

Solid Wastes:

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2013-14)	During the current financial year (2014-15)
a.	From Process	Nil	Nil
b.	From Pollution Control facilities	Nil	Nil
c.	Quantity recycled or reutilized	Nil	Nil

STAR CEMENT MEGHA... Meghalaya Lumshnong

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sl. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	2153 Ltrs.	Sold to authorized Recycler.
2.	Used Grease	4186 Kgs.	

Other Solid Waste:

Sl. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
1	Iron Scrap	309.330	Sold to authorized vendor
2	Tire & Tubes Scrap	432	
3	Manganese Scrap	19.810	
4	Tin Tapper Scrap	32.870	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as RABH, ESP, Jet Pulse Filters etc. designed to control the emission (SPM) level below 50 mg/Nm^3 from any of the stacks installed at our plant.
- Total 3 nos. of opacity monitor already installed in Raw Mill & Kiln Stack, Coal Mill Stack & Cooler ESP stack and real time data are being transferred to CPCB, New Delhi.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, covered belt conveyers, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The large amount of dust collected in the above mentioned dust catchers. This dust is recycled to the system, so as to convert finally to the product, These ways the natural resources are conserved in the system.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

STAR CEMENT MEGHALAYA LTD. Meghalaya Lumshnong

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.

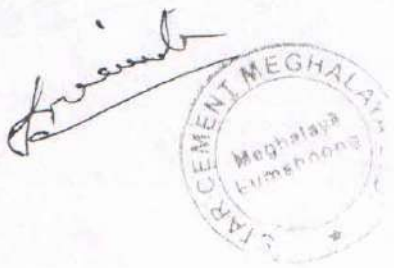
- Development of greenbelt in & around the plant & colony.
- Water tanker is used for spraying in the plant area as well as the nearby regularly for dust suppression.
- Mechanized cleaning of roads & floor area within the plant premises using road sweeper (mobile vacuum cleaner).
- Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation.
- Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans.
- Installation of Variable Frequency Drives in Water Pumps & automation of plant water supply system, resulting in reduction of Power consumption of Plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.

Environment Management System Improvement:

- Quarterly EHS inspection of all the sections through the plant premises.
- Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc.
- Water sprinkling on the unpaved surface for dust suppression.
- Development of greenbelt in & around the plant & colony (total 3000 nos. species already planted). The tree species planted are Neem, Khokon, Champa, Agarwood, Mahagony, Bokul, Mango, Litchi, Black Jamun, Almond, Cycus, Green Hedge, Coloured Hedge, Fycus, Royal Plam, Areca Plam, Thuja, Red Bottle Brush, Ashoka, Gulmohor, Golden Bottle Brush, Chinese Plam, Night Jasmine, Ceylon, Tahiti, Aclypha, Hibiscus, yucca Aloifolia, Phonix, Furcraea, Budhist Bamboo, Bougenvelia, Draceena, Calendula, Crysenthemum, Phlox, Merigold, , Primola, Rananculus, Statics, Cosmos, Dianthus, Dhalia, Gazania, Poppy, Petunia, Lily, Anthurium, Bolsom, Verbena, Salvia, Vinka, Exora, Celosia etc. Rate of survival 92%.
- Proper lubrication and housekeeping to avoid excessive noise generation.



Annexure – 1

Ambient Air Quality Monitoring Report (Average Value)

Name of the Station	Particulate Matters 10 Micron size (µg/m³)	Particulate Matters 2.5 Micron size (µg/m³)	Sulphur Dioxide (µg/m³)	Nitrogen Dioxide (µg/m³)
Near Pump House	59.63	36.86	6.91	9.97
Near Worker Colony	55.26	33.67	6.44	9.67
Near Behind MPL DM Plant	57.76	36.12	6.59	9.69
Near Water Reservoir	52.30	31.50	6.13	9.58
Near Raw Mill Hopper	60.94	38.25	6.92	10.15

Stack Emission Monitoring Report (Average Value)

Name of the Stack	Suspended Particulate Matters (mg/Nm³)
Limestone Crusher – Bag Filter	21.46
Additive Crusher – Bag Filter	21.35
Kiln & Raw Mill	25.87
Coal Mill – Bag Filter	34.39
Cooler ESP	27.18

STAR CEMENT MEGHALAYA LTD. Meghalaya Lumshnong

STAR CEMENT MEGHALAYA LIMITED
Regd. Office & Works : Lumshnong, P.O. Khaliehriat, Distt. - East Jaintia Hills, Meghalaya
Ph: 03655-278215/16/18, Fax : 03655-278217, e-mail : lumshnong@cmcl.co.in

To,

Date: 21st Sept' 2016

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement for the year ending 31st March 2016 of Star Cement Meghalaya Ltd., Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2016 of Star Cement Meghalaya Limited.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Star Cement Meghalaya Ltd.**

Authorised Signatory

Encl.: a/a

MEGHALAYA STATE POLLUTION CONTROL BOARD * SHILLONG *

STARCEMENT
Solid Setting

Corporate Office : Satyam Towers, 3 Alipore Road, 1st Floor, Unit No. 9B, Kolkata-700027

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2016

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	**STAR CEMENT MEGHALAYA LTD.** VILL+PO: LUMSHNONG, DIST: EAST JAINTIA HILLS MEGHALAYA - 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	RED CATEGORY, LARGE
3.	Production Capacity	:	1.75 MTPA (CEMENT CLINKER PRODUCTION PLANT)
4	Year of Establishment	:	2013
5	Date of the last environmental statement submitted	:	25.09.2015

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 372.03 m^3/day

Domestic : 148.98 m^3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2014-15)	During the current financial year (2015-16)
	1	2
Cement Clinker	0.0622 KL/MT	0.0754 KL/MT

(II) Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2014-15) in MT	During the current financial year (2015-16) in MT
1.	Lime Stone	Cement Clinker	2038770.000	2201057.000
2.	Shale		226981.000	238292.000
3.	Mill Scale		6365.000	4064.000
4.	Iron Ore (fines)		10093.000	706.000
5.	Latrite		15735.000	41258.000
6.	Coal		149156.337	98037.643
7.	Clay		78190.000	54453.000
8.	Mslate		160152.057	232946.266

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	There is no perennial Water course in the Lease or in nearby area.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	**Annexure - 1**		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2014-15)	During the current financial year (2015-16)
a.	From Process		
(i)	Used Oil*	2153 Ltrs.	1600 Ltrs.
(ii)	Used Grease*	4186 Kgs.	3822 Kgs.
b.	From Pollution Control facilities	N.A.	N.A.
* All the quantity of used oil & used grease come out as reject from different gear application and bearings are sold to authorized recycler & used in in-house.			

PART – E

Solid Wastes:

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2014-15)	During the current financial year (2015-16)
a.	From Process	Nil	Nil
b.	From Pollution Control facilities	Nil	Nil
c.	Quantity recycled or reutilized	Nil	Nil

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sl. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	1600 Ltrs.	Sold to authorized Recycler.
2.	Used Grease	3822 Kgs.	

Other Solid Waste:

Sl. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
1	Iron Scrap	157.470	Sold to authorized vendor
2	Old & used I.T. materials	1 Lot	
3	Scrap & Steel (Mng)	24.160	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as RABH, ESP, Jet Pulse Filters etc. designed to control the emission (SPM) level below 30 mg/Nm^3 from any of the stacks installed at our plant.
- Total 3 nos. of opacity monitor already installed in Raw Mill & Kiln Stack, Coal Mill Stack & Cooler ESP stack and real time data are being transferred to CPCB, New Delhi.
- Continuous Ambient Air Quality Monitoring Station already installed and real time data connectivity to State Pollution Control Board & Central Pollution Control Board.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, covered belt conveyers, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The large amount of dust collected in the above mentioned dust catchers. This dust is recycled to the system, so as to convert finally to the product. These ways the natural resources are conserved in the system.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.
• Development of greenbelt in & around the plant & colony. • Water tanker is used for spraying in the plant area as well as the nearby regularly for dust suppression. • Mechanized cleaning of roads & floor area within the plant premises using road sweeper (mobile vacuum cleaner). • Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation. • Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans. • Installation of Variable Frequency Drives in Water Pumps & automation of plant water supply system, resulting in reduction of Power consumption of Plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.
Environment Management System Improvement: • Quarterly EHS inspection of all the sections through the plant premises. • Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc. • Water sprinkling on the unpaved surface for dust suppression. • Development of greenbelt in & around the plant & colony (total 14030 nos. species already planted). The tree species planted are Neem, Khokon, Champa, Agarwood, Mahagony, Bokul, Mango, Litchi, Black Jamun, Almond, Cycus, Green Hedge, Coloured Hedge, Fycus, Royal Plam, Areca Plam, Thuja, Red Bottle Brush, Ashoka, Gulmohor, Golden Bottle Brush, Chinese Plam, Night Jasmine, Ceylon, Tahiti, Aclypha, Hibiscus, yucca Aloifolia, Phonix, Furcraea, Budhist Bamboo, Bougenvelia, Draceena, Calendula, Crysenthemum, Phlox, Merigold, , Primola, Rananculus, Statics, Cosmos, Dianthus, Dhalia, Gazania, Poppy, Petunia, Lily, Anthurium, Bolsom, Verbena, Salvia, Vinka, Exora, Celosia etc. Rate of survival 93%. • Proper lubrication and housekeeping to avoid excessive noise generation.

Annexure – 1

Ambient Air Quality Monitoring Report (Average Value)

Name of the Station	Particulate Matters 10 Micron Size (µg/m³)	Particulate Matters 2.5 Micron Size (µg/m³)	Sulphar Dioxide (µg/m³)	Nitrogen Dioxide (µg/m³)
Near Pump House	55.62	34.74	6.67	9.62
New Worker Colony	51.58	31.25	5.86	9.49
Near Behind MPL DM Plant	54.84	34.16	6.59	9.84
Near Water Reservoir	50.70	30.36	5.86	9.54
Near Raw Mill Hopper	57.19	36.48	6.82	9.74

Stack Emission Monitoring Report (Average Value)

Name of the Stack	Particulate Matters mg/Nm³
Limestone Crusher – Bag Filter	18.78
Additive Crusher – Bag Filter	18.27
Kiln & Raw Mill	21.60
Coal mill – Bag Filter	26.25
Cooler ESP	22.51

STAR CEMENT MEGHALAYA LIMITED
Regd. Office & Works : Lumshnong, P.O. Khaliehriat, Distt. - East Jaintia Hills, Meghalaya
Ph: 03655-278215/16/18, Fax : 03655-278217, e-mail : lumshnong@cmcl.co.in

To,

Date: 1st Sept' 2017

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement for the year ending 31st March 2017 of Star Cement Meghalaya Ltd., Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2017 of Star Cement Meghalaya Limited.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Star Cement Meghalaya Ltd.**

Authorized Signatory

MEGHALAYA STATE POLLUTION CONTROL BOARD * SHILLONG *

CC to.: Ministry of Environment Forests & Climate Change
North Eastern Regional Office
Law-U-Sib, Lumbatngen,
Near NTC Workshop, Shillong-793021

REGIONAL OFFICE MINISTRY OF ENVIRO...

5/9/17

STARCEMENT
Solid Setting

Corporate Office : Satyam Towers, 3 Alipore Road, 1st Floor, Unit No. 9B, Kolkata-700027
Ph: 91 33 24484169/4170/4693, Fax: 033 24484168, e-mail: kolkata@cmcl.co.in
CIN NO. U63090ML2005PLC008011

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2017

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	**STAR CEMENT MEGHALAYA LTD.** VILL+PO: LUMSHNONG, DIST: EAST JAINTIA HILLS MEGHALAYA – 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	RED CATEGORY, LARGE
3.	Production Capacity	:	1.75 MTPA (CEMENT CLINKER PRODUCTION PLANT)
4	Year of Establishment	:	2013
5	Date of the last environmental statement submitted	:	22.09.2016

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 370.42 m^3/day

Domestic : 239.54 m^3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2015-16)	During the current financial year (2016-17)
	1	2
Cement Clinker	0.0754 KL/MT	0.0774 KL/MT

(II) Raw Material Consumption:

S. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2015-16) in MT	During the current financial year (2016-17) in MT
1.	Lime Stone	Cement Clinker	2201057.000	2189356.980
2.	Shale		238292.000	197402.000
3.	Mill Scale		4064.000	2927.000
4.	Iron Ore (fines)		706.000	18555.000
5.	Latrite		41258.000	23557.000
6.	Coal		98037.643	53855.571
7.	Clay		54453.000	7621.000
8.	Mslate		232946.266	261913.505

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

S. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	There is no perennial Water course in the Lease or in nearby area.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	**Annexure - 1**		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2016 amended till date.

S. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2015-16)	During the current financial year (2016-17)
a.	From Process		
(i)	Used Oil*	1600 Ltrs.	6300 Ltrs.
(ii)	Used Grease*	3822 Kgs.	2196 Kgs.
b.	From Pollution Control facilities	N.A.	N.A.
* All the quantity of used oil & used grease come out as reject from different gear application and bearings are sold to authorized recycler & used in in-house.			

PART – E

Solid Wastes:

S. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2015-16)	During the current financial year (2016-17)
a.	From Process	Nil	Nil
b.	From Pollution Control facilities	Nil	Nil
c.	Quantity recycled or reutilized	Nil	Nil

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

S. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	6300 Ltrs.	Sold to authorized Recycler.
2.	Used Grease	2196 Kgs.	

Other Solid Waste:

S. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
1	Iron Scrap	112.610	Sold to authorized vendor
2	Old & used I.T. materials	0.100	
3	Old & used Tyre Scrap	450 Nos	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as RABH, ESP, Jet Pulse Filters etc. designed to control the emission (SPM) level below 30 mg/Nm^3 from any of the stacks installed at our plant.
- Total 3 nos. of opacity monitor already installed in Raw Mill & Kiln Stack, Coal Mill Stack & Cooler ESP stack and real time data are being transferred to CPCB, New Delhi.
- Continuous Ambient Air Quality Monitoring Station already installed and real time data connectivity to State Pollution Control Board & Central Pollution Control Board.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, covered belt conveyors water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The large amount of dust collected in the above mentioned dust catchers. This dust is recycled to the system, so as to convert finally to the product. These ways the natural resources are conserved in the system.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.

- Development of greenbelt in & around the plant & colony.
- Water tanker is used for spraying in the plant area as well as the nearby regularly for dust suppression.
- Mechanized cleaning of roads & floor area within the plant premises using road sweeper (mobile vacuum cleaner).
- Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation.
- Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans.
- Installation of Variable Frequency Drives in Water Pumps & automation of plant water supply system, resulting in reduction of Power consumption of Plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.

Environment Management System Improvement:

- Quarterly EHS inspection of all the sections through the plant premises.
- Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc.
- Water sprinkling on the unpaved surface for dust suppression.
- Development of greenbelt in & around the plant & colony (total 12820 nos. species already planted). The tree species planted are Neem, Khokon, Champa, Agarwood, Mahagony, Bokul, Mango, Litchi, Black Jamun, Almond, Cycus, Green Hedge, Coloured Hedge, Fycus, Royal Plam, Areca Plam, Thuja, Red Bottle Brush, Ashoka, Gulmohor, Golden Bottle Brush, Chinese Plam, Night Jasmine, Ceylon, Tahiti, Aclypha, Hibiscus, yucca Aloifolia, Phonix, Furcraea, Budhist Bamboo, Bougenvelia, Draceena, Calendula, Crysenthemum, Phlox, Merigold, , Primola, Rananculus, Statics, Cosmos, Dianthus, Dhalia, Gazania, Poppy, Petunia, Lily, Anthurium, Bolsom, Verbena, Salvia, Vinka, Exora, Celosia etc. Rate of survival 94%.
- Proper lubrication and housekeeping to avoid excessive noise generation.

Annexure – 1

Ambient Air Quality Monitoring Report (2016 – 17)

(Average Value)

Name of the Station	Respirable Suspended Particulate Matters ($\mu g/m^3$)		Gaseous Emission ($\mu g/m^3$)	
	PM_{10}	$PM_{2.5}$	SO_2	NO_2
Near Pump House	58.36	39.12	7.34	10.58
New Worker Colony	57.14	37.00	7.19	10.29
Near Behind MPL DM Plant	58.98	38.42	8.21	11.17
Near Water Reservoir	55.97	34.74	6.91	9.91
Near Raw Mill Hopper	59.47	40.00	7.50	10.69

Stack Emission Monitoring Report (2016 – 17)

(Average Value)

Name of the Stack	Particulate Matters mg/Nm^3
Limestone Crusher – Bag Filter	16.37
Additive Crusher – Bag Filter	16.70
Kiln & Raw Mill	18.99
Coal mill – Bag Filter	19.82
Cooler ESP	21.88

STAR CEMENT MEGHALAYA LIMITED
Regd. Office & Works : Lumshnong, P.O. Khaliehriat, Dist. East Jaintia Hills, Meghalaya-793 210
Ph: 03655-278215/16/18, Fax : 03655-278217, e-mail : lumshnong@cmcl.co.in

To,

Date: 21.09.2018

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement for the year ending 31st March 2018 of Star Cement Meghalaya Ltd., Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2018 of Star Cement Meghalaya Limited.

This is for your kind information and record.

Thanking You,

Yours faithfully

Central Pollution Control Board
क्षेत्रीय निदेशालय उत्तर पूर्व शिलांग
Regional Directorate - North East, Shillong
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,
Ministry of Environment, Forest & Climate Change
RECEIPT NO .....
DATED 28/09/18

For **Star Cement Meghalaya Ltd.**

Authorised Signatory

Encl.: a/a

CC to: 1) Ministry of Environment, Forests & Climate Change, North Eastern Regional Office Law-U-Sib, Lumbatngen, Near NTC Workshop, Shillong-793021
2) Central Pollution Control Board, North Eastern Zonal Office 'TUMSIR', Lower Motinagar, Shillong, Meghalaya – 793017

STATE POLLUTION CONTROL BOARD MEGHALAYA SHILLONG 28/9/18

GOVT. OF INDIA MINISTRY OF ENVIRONMENT REGIONAL OFFICE SHILLONG

Received

STARCEMENT
Solid Setting

Corporate Office : Satyam Towers, 3 Alipore Road, 1st Floor, Unit No. 9B, Kolkata-700 027
Ph: +91 33 2448 4169 / 4170 / 4693, Fax: +91 33 2448 4168, e-mail: kolkata@cmcl.co.in
CIN : U63090ML2005PLC008011

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2018

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	STAR CEMENT MEGHALAYA LTD. VILL/PO/PS: LUMSHNONG, DIST: EAST JAINTIA HILLS, MEGHALAYA - 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	RED CATEGORY, LARGE
3.	Production Capacity	:	1.75 MTPA (CEMENT CLINKER PRODUCTION PLANT)
4	Year of Establishment	:	2013
5	Date of the last environmental statement submitted	:	05.09.2017

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 285.90 m^3/day

Domestic : 341.24 m^3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2016-17)	During the current financial year (2017-18)
	1	2
Cement Clinker	0.0774 KL/Tone	0.0730 KL/Tone

(ii) Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2016-17) in Tone	During the current financial year (2017-18) in Tone
1.	Lime -Stone	Clinker	1.38624	1.34920
2.	Shale		0.12499	0.17876
3.	Iron Ore(fine)		0.01175	0.01335
4.	Iron Ore(Mill Scale)		0.00185	0.00068
5.	Latrite		0.01492	0.01204
6.	Clay		0.00483	-
7.	Coal/Pet Cock/Mslate/AFR		0.20562	0.20813

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

Star Cement Meghalaya Ltd.

Authorised Signatory

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sl. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	3000 Ltrs.	Used in in-house
2.	Used Grease	720 Kgs.	

Other Solid Waste:

Sl. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
1.	Brass Dust	65	Sold to authorized vendor
2.	Brass Scrap	121.2	
3.	Cable Scrap	30.96	
4.	Conveyor Belt Scrap	54.38	
5.	Iron Scrap	175.04	
6.	Manganese Scrap	34.04	
7.	Roller Scrap	9.61	
8.	S.S Scrap	17.97	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as RABH, ESP, Jet Pulse Filters etc. designed to control the emission (SPM) level below 30 mg/Nm^3 from any of the stacks installed at our plant.
- Total 3 nos. of opacity monitor already installed in Raw Mill & Kiln Stack, Coal Mill Stack & Cooler ESP stack and real time data are being transferred to CPCB, New Delhi.
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Star Cement Meghalaya Ltd.

Authorised Signatory

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	It is a dry process and no water is used in process.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	Annexure - 1		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2016-17)	During the current financial year (2017-18)
a.	From Process		
(i)	Used Oil*	6300 Ltrs.	3000 Ltrs.
(ii)	Used Grease*	2196 Kgs.	720 Kgs.
b.	From Pollution Control facilities	N.A.	N.A.
* All the quantity of used oil & used grease come out as reject from different gear application and bearings are used in in-house.			

PART – E

Solid Wastes:

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2015-16)	During the current financial year (2016-17)
a.	From Process	Nil	Nil
b.	From Pollution Control facilities	Nil	Nil
c.	Quantity recycled or reutilized	Nil	Nil

Star Cement Meghalaya Ltd.

Authorised Signatory

PART – H

Additional measures / Investment proposal for environmental protection including abatement of pollution/prevention of pollution.
• Development of greenbelt in & around the plant & colony. • Water tanker is used for spraying in the plant area as well as the nearby regularly for dust suppression. • Mechanized cleaning of roads & floor area within the plant premises using road sweeper (mobile vacuum cleaner). • Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation. • Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans. • Installation of Variable Frequency Drives in Water Pumps & automation of plant water supply system, resulting in reduction of Power consumption of Plant water supply system.

PART – I

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Star Cement Meghalaya Ltd.

Authorised Signatory

Annexure – 1

Ambient Air Quality Monitoring Report (Average Value)

Name of the Station	Particulate Matters 10 Micron Size ($\mu g/m^3$)	Particulate Matters 2.5 Micron Size ($\mu g/m^3$)	Sulphar Dioxide ($\mu g/m^3$)	Nitrogen Dioxide ($\mu g/m^3$)
Near Pump House	56.5	35.4	8.5	13.6
New Worker Colony	52.3	31.5	7.8	13.3
Near Behind MPL DM Plant	55.4	33.3	16.2	14.1
Near Water Reservoir	52.4	30.8	8.2	14.0
Near Raw Mill Hopper	58.7	37.1	9.0	14.3

Stack Emission Monitoring Report (Average Value)

Name of the Stack	Particulate Matters mg/Nm^3
Limestone Crusher – Bag Filter	18.2
Additive Crusher – Bag Filter	17.7
Kiln & Raw Mill- RABH	20.1
Coal mill – Bag Filter	17.4
Cooler ESP	21.1

Star Cement Meghalaya Ltd.

Authorised Signatory

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2014

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	M/s Meghalaya Power Ltd. Vill.+PO : Lumshnong, Dist. : East Jaintia Hills Meghalaya - 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	RED CATEGORY (COAL BASED POWER PLANT)
3.	Production Capacity	:	43 MW
4	Year of Establishment	:	2013
	Date of the last environmental statement submitted	:	

PART – B

Water and Raw Material Consumption:

(i) **Water Consumption (m^3/day)**

Process & Cooling : 500

Domestic : NIL

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2012-13)	During the current financial year (2013-14)
	1	2
Power	0.0029 KL/Unit	0.00123 KL/Unit

Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2012-13) in MT	During the current financial year (2013-14) in MT
1.	Coal	Power	1.715	0.438
2.				
3.				

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

MEGHALAYA POWER LIMITED

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	NIL	NIL	There is no water discharge to environment. Waste water is being utilized for ash quenching, conditioning, Horticulture and road sprinkler for dust suppression.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	Annexure - 1		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2012-13)	During the current financial year (2013-14)
a.	From Process		
(i)	Used Oil*	NIL	11070
(ii)	Used Grease*	NIL	NIL
b.	From Pollution Control facilities	NIL	NIL
			Sold to authorized vendor

PART – E

Solid Wastes:

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2012-13)	During the current financial year (2013-14)
a.	From Process	N.A.	N.A.
b.	From Pollution Control facilities(Fly Ash)	1515710	52426560
c.	Quantity recycled or reutilized	Utilised in Cement Plant	Utilised in Cement Plant

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sl. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used / Spent Oil	11070 kg	Sold to authorized recycler.
2.	NIL		

Other Solid Waste:

Sl. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
1	NIL		

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as ESP, Bag filters, ash conditioners and ash silos etc. to design to control the emission (SPM) level below 50 mg/Nm3 from any of the stacks installed at our plant.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up jet pulse filters at each of the transfer points, fully mechanized system for ash handling, covered belt conveyors, water sprinklers for raw materials and on roads for vehicular movement inside the plant premises.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

MEGHALAYA POWER LIMITED

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.

Development of green belt in & around the plant.

Sprinklers and water tankers are used for spraying in the plant area as well as the nearby regularly for dust suppression.

Replacement of conventional fluorescent lamps with energy efficient T5 lamps for energy conservation.

Installation of Variable Frequency Drives (VFDs) at fans & automation of plant water supply system, resulting in reduction of power consumption of plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.

Environmental Management System Improvement:

Periodical review of EMS including compliance of environmental laws through periodic Management Review & Quality forums.

Quarterly EHS inspection of all the sections through the plant premises.

Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc.

Water sprinkling on the unpaved surfaces for dust suppression.

Development of Greenbelt in & around the plant.

Proper provision of acoustic enclosure, silencers to vents lubrication and housekeeping to avoid excessive noise generation.

ANNEXURE -01

MEGHALAYA POWER LIMITED(1*43 MW)

Lumshnong Meghalaya

STACK EMISSION MONITORING RESULTS (April -13 to March -14)

(Average Values)

Sr. No.	Stack Attached To	Particulate Matter (mg/Nm^3)
1	ESP	30.69

AMBIENT AIR MONITORING RESULTS (April -13 to March -14)

(Average Values)

Stations	Respirable Suspended Particulate Matter ($\mu g/m^3$)		Gaseous Emission ($\mu g/m^3$)	
	PM_{10}	$PM_{2.5}$	SO_2	NO_2
Stations No. 1 (Behind MPL DM Plant)	52.60	31.74	7.62	10.46
Stations No. 2 (Near Steel Yard)	54.62	34.37	8.33	10.92
Stations No. 3 (Near ADM Office)	49.99	30.26	6.92	9.75
Stations No. 4 (Near CHP Screen)	59.45	36.91	8.62	10.76

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2015

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	**M/s. MEGHALAYA POWER LTD.** VILL+PO: LUMSHNONG, DIST: EAST JAINTIA HILLS MEGHALAYA - 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	COAL BASED POWER PLANT
3.	Production Capacity	:	8 MW
4	Year of Establishment	:	2009
5	Date of the last environmental statement submitted	:	28.08.2014

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 59.75 m^3/day

Domestic : Nil

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2013-14)	During the current financial year (2014-15)
	1	2
Power	0.0038 KL/Unit	0.0097 KL/Unit

(II) Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2013-14) in MT	During the current financial year (2014-15) in MT
1.	Coal	Power	0.772	0.799

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

MEGHALAYA POWER LIMITED Authorised Signatory

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	There is no perennial Water course in the Lease or in nearby area.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	Annexure - 1		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2013-14)	During the current financial year (2014-15)
a.	From Process		
(i)	Used Oil*	2768 Ltrs.	Nil
(ii)	Used Grease*	Nil	Nil
b.	From Pollution Control facilities	N.A.	N.A.

PART – E

Solid Wastes:

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2013-14)	During the current financial year (2014-15)
a.	From Process **(Fly Ash)**	4455530	373550
b.	From Pollution Control facilities	NA	NA
c.	Quantity recycled or reutilized	Utilized in Cement Plant	Utilized in Cement Plant

Authorized Signatory

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sl. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	Nil	Not Applicable
2.	Used Grease	Nil	

Other Solid Waste:

Sl. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
Nil			

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as ESP, Bag Filters, ash conditioners and ash silos etc. to designed to control the emission (SPM) level below 50 mg/Nm^3 from any of the stacks installed at our plant.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, fully mechanized system for Fly Ash handling, covered belt conveyers, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.

- Development of greenbelt in & around the plant (total 1763 nos. species already planted).
- Sprinklers & water tankers are used for spraying in the plant area as well as the nearby regularly for dust suppression.
- Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation.
- Installation of Variable Frequency Drives (VFSs) at fans & automation of plant water supply system.

MEGHA POWER LIMITED Authorized Signatory

PART – I

Any other particulars for improving the quality of the environment.

Environment Management System Improvement:

- Periodical review of EMS including compliance of environmental laws through periodic Management Review & Quality forums.
- Quarterly EHS inspection of all the sections through the plant premises.
- Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc.
- Water sprinkling on the unpaved surface for dust suppression.
- Development of greenbelt in & around the plant (total 1763 nos. species already planted). The tree species planted are Australian pine, Camelia, Bougenvelia, Bokul, Cycus, Phoneix, tita Sapa, Pooma, Neem, Agar, Sissoo, Orange, Guwava, Jumun, Bottle Brush, Arjun, kathal, Gulmohor, Night Jasmine, Calendula, Crysenthemum, Phlox, Primola, ranaculus, Statics, Champa, Cosmos, Dianthus etc. Rate of survival 87%.
- Proper provision of acoustic enclosure, silencers to vents lubrication and housekeeping to avoid excessive noise generation.

MEGHALAYA POWER LIMITED
Authorized Signatory

MEGHALAYA POWER LIMITED

Corporate Office : Satyam Towers, 3, Alipore Road, 1st Floor, Unit No. 9B, Kolkata-700 027
Ph.: 033-2448 4169 / 4170 / 4693, Fax : 033-2448 4168, e-mail : kolkata@cmcl.co.in

To,

Date: 21st Sept' 2016

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement for the year ending 31st March 2016 of Meghalaya Power Ltd. (8 MW), Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2016 of Meghalaya Power Limited.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Meghalaya Power Ltd.**

Authorised Signatory

Encl.: a/a

MEGHALAYA STATE POLLUTION CONTROL BOARD SHILLONG

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2015

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	MEGHALAYA POWER LTD. VILL+PO: LUMSHNONG. DIST: EAST JAINTIA HILLS MEGHALAYA - 793210
2.	Industry Category: Primary (STC Code): Secondary (SIC Code)	:	COAL BASED POWER PLANT
3.	Production Capacity	:	8 MW
4	Year of Establishment	:	2009
5	Date of the last environmental statement submitted	:	25.09.2015

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 50.62 m^3/day

Domestic : 45.43 m^3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2014-15)	During the current financial year (2015-16)
	1	2
Power	0.0097 KL/Unit	0.0049 KL/unit

(II) Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2014-15) In MT	During the current financial year (2015-16) In MT
1.	Coal	Power	0.799	0.00080050

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	There is no perennial Water course in the Lease or in nearby area.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	Annexure - 1		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:
(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2014-15)	During the current financial year (2015-16)
a.	From Process		
(i)	Used Oil*	Nil	Nil
(ii)	Used Grease*	Nil	Nil
b.	From Pollution Control facilities	N.A.	N.A.

PART – E

Solid Wastes:

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2014-15)	During the current financial year (2015-16)
a.	From Process (Fly Ash)	373550	141098
b.	From Pollution Control facilities	NA	NA
c.	Quantity recycled or reutilized	Utilized in Cement Plant	Utilized in Cement Plant

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sl. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	Nil	Not Applicable
2.	Used Grease	Nil	

Other Solid Waste:

Sl. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
		Nil	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as ESP, Bag Filters, ash conditioners and ash silos etc. to designed to control the emission (SPM) level below 50 mg/Nm³ from any of the stacks installed at our plant.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, fully mechanized system for Fly Ash handling, covered belt conveyers, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.
● Development of greenbelt in & around the plant. ● Sprinklers & water tankers are used for spraying in the plant area as well as the nearby regularly for dust suppression. ● Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation. ● Installation of Variable Frequency Drives (VFSs) at fans & automation of plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.
Environment Management System Improvement: ● Periodical review of EMS including compliance of environmental laws through periodic Management Review & Quality forums. ● Quarterly EHS inspection of all the sections through the plant premises. ● Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc. ● Water sprinkling on the unpaved surface for dust suppression. ● Proper provision of acoustic enclosure, silencers to vents lubrication and housekeeping to avoid excessive noise generation.

Annexure – 1

Ambient Air Quality Monitoring Report (Average Value)

Name of the Station	Particulate Matters 10 Micron Size (µg/m³)	Particulate Matters 2.5 Micron Size (µg/m³)	Sulphar Dioxide (µg/m³)	Nitrogen Dioxide (µg/m³)
Behind MPL DM Plant	54.84	34.16	6.59	9.84
Near Steel Yard	59.18	37.95	7.38	9.99
Near ADM Office	52.97	32.41	6.11	9.61
Near CHP Screen	59.69	39.68	7.56	10.22

Stack Emission Monitoring Report (Average Value)

Name of the Stack	Particulate Matters mg/Nm³
ESP	40.35

MEGHALAYA POWER LIMITED

Corporate Office : Satyam Tower, 3 Alipore Road, 1st Floor, Unit No. 9B, Kolkata - 700 027
Phone : +91-33-2448 4169/4170/4693, Fax : +91-33-2448 4168, e-mail : kolkata@cmcl.co.in

To,

Date: 1st Sept' 2017

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement for the year ending 31st March 2017 of Meghalaya Power Ltd. (8 MW), Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2017 of Meghalaya Power Limited.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Meghalaya Power Ltd.**

Authorised Signatory

MEGHALAYA STATE POLLUTION CONTROL BOARD * SHILLONG *

5/9/17

CC to.: Ministry of Environment, Forests & Climate Change
North Eastern Regional Office.
Law-U-Sib, Lumbatngen,
Near NTC Workshop, Shillong-793021

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE * REGIONAL OFFICE * GOVT. OF INDIA * SHILLONG

5/9/17

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2017

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	**MEGHALAYA POWER LTD.** VILL+PO: LUMSHNONG, DIST: EAST JAINTIA HILLS MEGHALAYA - 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	COAL BASED POWER PLANT
3.	Production Capacity	:	8 MW
4	Year of Establishment	:	2009
5	Date of the last environmental statement submitted	:	22.09.2016

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 18.70 m^3/day

Domestic : 56.15 m^3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2015-16)	During the current financial year (2016-17)
	1	2
Power	0.0049 KL/unit	0.0002240KL/Unit

(II) Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2015-16) in MT	During the current financial year (2016-17) in MT
1.	Coal	Power	0.00080050	0.00066236

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

S. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	There is no perennial Water course in the Lease or in nearby area.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	**Annexure - 1**		Particulate matters value are well within the prescribed limits stipulated by concerned regulatory authorities.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2016 amended till date.

S. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2015-16)	During the current financial year (2016-17)
a.	From Process	Nil	Nil
(i)	Used Oil*	Nil	Nil
(ii)	Used Grease*	N.A.	N.A.
b.	From Pollution Control facilities		

PART – E

Solid Wastes:

S. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2015-16)	During the current financial year (2016-17)
a.	From Process (Fly Ash)	141098	62.73
b.	From Pollution Control facilities	NA	NA
c.	Quantity recycled or re-utilized	Utilized in Cement Plant	Utilized in Cement Plant

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

S. No.	Description of Hazardous Waste	Qty. of waste generated during the year	Disposal Method
1.	Used /Spent Oil	Nil	Not Applicable
2.	Used Grease	Nil	

Other Solid Waste:

S. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
		Nil	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as ESP, Bag Filters, ash conditioners and ash silos etc. to designed to control the emission (SPM) level below 50 mg/Nm^3 from any of the stacks installed at our plant.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, fully mechanized system for Fly Ash handling, covered belt conveyors, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.

- Development of greenbelt in & around the plant.
- Sprinklers & water tankers are used for spraying in the plant area as well as the nearby regularly for dust suppression.
- Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation.
- Installation of Variable Frequency Drives (VFSs) at fans & automation of plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.

Environment Management System Improvement:

- Periodical review of EMS including compliance of environmental laws through periodic Management Review & Quality forums.
- Quarterly EHS inspection of all the sections through the plant premises.
- Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc.
- Water sprinkling on the unpaved surface for dust suppression.
- Proper provision of acoustic enclosure, silencers to vents lubrication and housekeeping to avoid excessive noise generation.

Annexure – 1

Ambient Air Quality Monitoring Report

(Average Value)

Name of the Station	Respirable Suspended Particulate Matters ($\mu g/m^3$)		Gaseous Emission ($\mu g/m^3$)	
	PM_{10}	$PM_{2.5}$	SO_2	NO_2
Behind MPL DM Plant	60.98	39.42	8.21	11.17
Near Steel Yard	60.23	38.54	8.06	11.49
Near ADM Office	55.28	33.9	6.41	9.61
Near CHP Screen	61.57	39.71	8.11	12.00

Stack Emission Monitoring Report

(Average Value)

Name of the Stack	Particulate Matters mg/Nm^3
ESP	28.52

MEGHALAYA POWER LIMITED

Corporate Office : Satyam Towers, 3, Alipore Road, 1st Floor, Unit No. 9B, Kolkata-700 027
Ph.: 033-2448 4169 / 4170 / 4693, Fax : 033-2448 4168, e-mail : kolkata@cmcl.co.in

Date: 22.09.2018

To,

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong – 793014

Sub: Submission of Environmental Statement for the year ending 31st March 2018 of Meghalaya Power Ltd. (8 MW), Lumshnong, Meghalaya.

Dear Sir,

Please find enclosed herewith the Environmental Statement in the prescribed format for the year ending 31st March 2018 of Meghalaya Power Limited.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Meghalaya Power Ltd.**

Authorised Signatory

MINISTRY OF ENVIRONMENT & CLIMATE CHANGE REGIONAL OFFICE, SHILLONG
GOVT. OF INDIA

Received
Agadal

Encl.: a/a

CC to: 1) Central Pollution Control Board, North Eastern Zonal Office 'TUMSIR', Lower Motinagar, Shillong, Meghalaya – 793017
2) Ministry of Environment, Forests & Climate Change, North Eastern Regional Office, Law-U-Sib, Lumbatngen, Near NTC Workshop, Shillong-793021

MEGHALAYA STATE POLLUTION CONTROL BOARD
28/9/18

Central Pollution Control Board
केन्द्रीय निदेशालय उत्तर पूर्व शिलांग - ७९३०१४
Regional Directorate - North East, Shillong - 793014
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
Ministry of Environment, Forest & Climate Change, Govt. of India
RECEIPT NO .....
DATED 28/09/18

PART – C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

Sl. No.	Pollutants	Quantity of Pollutants discharge (mass/day)	Concentration of Pollutants discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
a.	Water	N.A.	N.A.	We are running with zero discharge concept.
b.	Air (Ambient Air Quality Monitoring & Stack Emission Monitoring)	Annexure - 1		No deviation from prescribed standards.

PART – D

Hazardous Wastes:

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 amended till date.

Sl. No.	Hazardous Waste	Total Quantity (Kg.)	
		During the previous financial year (2016-17)	During the current financial year (2017-18)
a.	From Process		
(i)	Used Oil*	Nil	200 Ltrs.
(ii)	Used Grease*	Nil	Nil
b.	From Pollution Control facilities	N.A.	N.A.

PART – E

Solid Wastes:

Sl. No.	Solid Waste	Total Quantity (Kg.)	
		During the previous financial year (2016-17)	During the current financial year (2017-18)
a.	From Process (Fly Ash)	62.73	3085.40
b.	From Pollution Control facilities	NA	NA
c.	Quantity recycled or reutilized	Utilized in Cement Plant	Utilized in Cement Plant

FORM – V

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2018

PART – A

1.	Name and address of the Owner/Occupier of the Industry, operation or process	:	MEGHALAYA POWER LTD. VILL/PO/PS: LUMSHNONG, DIST: EAST JAINTIA HILLS, MEGHALAYA - 793210
2.	Industry Category: Primary (STC Code); Secondary (SIC Code)	:	COAL BASED POWER PLANT
3.	Production Capacity	:	8 MW
4	Year of Establishment	:	2009
5	Date of the last environmental statement submitted	:	05.09.2017

PART – B

Water and Raw Material Consumption:

(I) Water Consumption (m^3/day)

Process & Cooling : 153.02 m^3/day

Domestic : 47.28 m3/day

Name of Products	Process water consumption per unit of product output	
	During the previous financial year (2016-17)	During the current financial year (2017-18)
	1	2
Power	0.0002240 KL/KWH	0.005431913 KL/KWH

(II) Raw Material Consumption:

Sl. No.	Name of raw materials*	Name of Products	Consumption of raw material per unit of output	
			During the previous financial year (2016-17) In MT/KWH	During the current financial year (2017-18) In MT/KWH
1.	Coal	Power	0.00066236	0.001311

** Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.*

PART – F

Please specify the characterization (in terms of composition & quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.			
Sl. No.	**Description of Hazardous Waste**	**Qty. of waste generated during the year**	**Disposal Method**
1.	Used /Spent Oil	200 Ltrs.	Used in Boiler
2.	Used Grease	Nil	

Other Solid Waste:

Sl. No.	Description of Waste	Qty. of waste generated during the year (MT)	Disposal Method
		Nil	

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- The plant is equipped with Air Pollution Control devices such as ESP, Bag Filters, ash conditioners and ash silos etc. to design to control the emission (SPM) level below 50 mg/Nm^3 from any of the stacks installed at our plant.
- In addition, we are successfully managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points, fully mechanized system for Fly Ash handling, covered belt conveyers, water sprinklers for raw materials and mostly paved surfaces for vehicular movement inside the plant premises.
- The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution/prevention of pollution.

- Development of greenbelt in & around the plant.
- Sprinklers & water tankers are used for spraying in the plant area as well as the nearby regularly for dust suppression.
- Replacement of Conventional Fluorescent lamps with energy efficient T5 lamps for energy conservation.
- Installation of Variable Frequency Drives (VFSs) at fans & automation of plant water supply system.

PART – I

Any other particulars for improving the quality of the environment.
Environment Management System Improvement: • Periodical review of EMS including compliance of environmental laws through periodic Management Review & Quality forums. • Quarterly EHS inspection of all the sections Through the plant premises. • Awareness promotion through various environmental training, environmental competitions, presentations etc. on World Environment Day, Energy Conservation Day etc. • Water sprinkling on the unpaved surface for dust suppression. • Proper provision of acoustic enclosure, silencers to vents, lubrication and housekeeping to avoid excessive noise generation.

Annexure – 1

Ambient Air Quality Monitoring Report (Average Value)

Name of the Station	Particulate Matters 10 Micron Size ($\mu g/m^3$)	Particulate Matters 2.5 Micron Size ($\mu g/m^3$)	Sulfur Dioxide ($\mu g/m^3$)	Nitrogen Dioxide ($\mu g/m^3$)
Behind MPL DM Plant	55.3	33.2	8.6	13.9
Near Steel Yard	57.3	33.8	9.2	13.8
Near ADM Office	53.1	31.7	9.0	12.3
Near CHP Screen	57.6	35.1	9.6	14.0

Stack Emission Monitoring Report (Average Value)

Name of the Stack	Particulate Matters mg/Nm^3
ESP	27.5

The Member Secretary,
Meghalaya State pollution Control Board,
'ARDEN' Lumpyngad,
Shillong-793014.

Sub: Environmental Statement for the financial year ending 31st March 2015

Dear Sir,

The Environmental Statement for the financial year ending 31st March 2015 is enclosed for your kind please.

Thanking You,

Yours sincerely,

(M.V.K. Nageswara Rao)
President

Encl: As above

CC : Environment Engineer
Central Pollution Control Board
North Eastern Zonal Office
Shillong 793014

(FORM-V)

(See rule 14)

Environmental Statement for the financial year ending the 31st March, 2015.

PART-A

1. Name and address of the owner/occupier of the industry operation or process:

Shyam Century Ferrous Ltd.
Owner: Sri Sajjan Bhajanka
6Lyons Range, 1st Floor
Kolkata-700001

2.Industry category : Large Scale.
3.Production Capacity : Ferro Silicon 21600 MTPA (After Expansion of one -9MVA Furnace)
4.Year of establishment : 2001
5. Date of last environmental statement submitted : 17th April,2014.

PART-B

Water and Raw Material Consumption.

1. Water consumption m3/d
   Process: None
   Cooling: 957.9 m3/day for 24 hrs. running
   Domestic: 62.83 m3/day.

2. Raw Material consumption

Name of Raw material	Name of the Product	Consumption of Raw Material per MT of Alloy		
		2012-13	2013-14	2014-15
Quartz	Ferro Silicon	1.870	1.820	1.801
Charcoal	Ferro Silicon	0.886	0.558	0.227
Mill Scale	Ferro Silicon	0.303	0.340	0.355
Metallurgical Coke	Ferro Silicon	0.504	0.655	0.573
Scrap	Ferro Silicon	NIL	NIL	NIL
Steam Coal	Ferro Silicon	0.066	NIL	NIL
Super Screen Coal	Ferro Silicon	NIL	NIL	0.163
Chocolate Coal	Ferro Silicon	0.018	0.023	0.132
Dolomite	Ferro Siliçon	0.001	0.002	NIL
Fire Wood	Ferro Silicon	0.001	0.003	NIL
Wood Blocks	Ferro Silicon	0.028	0.033	0.211
Flour Spar	Ferro Silicon	0.002	0.002	NIL

PART-C

Pollution Discharged to Environment/Unit of output.

Pollutants	Quantity of Pollutants Discharged mass/MT	Concentration of Pollutants in Discharges	Percentage of Variation from prescrib Standards with reason
Water	No effluent Discharge	Not Applicable	----------
Air	50mg per nm3	FeSi : SiO2 85%, SO2 3%	.....

PART-D
HAZARDOUS WASTES

Hazardous Wastes	Total Quantity (Lts)	
	2013-14	2014-15
From Process (Waste Oil)	1800	NIL
From Pollution Control Facilities	---------	---------

PART-E
SOLID WASTES

	Total Quantity (MT)			
	2012-13	2013-14	2014-15	
a) From Process (Slag production)	449.340	767.27	515.00	
b) From Pollution Facilities	---------	……..	……..	
c) Quantity Re-cycled or re-utilised within the unit				
Sold (Slag Despatched)	504.000	756.00	500.00	(Sold to different party across India)
Disposed	---------	---------	----------	
d) Fly Ash (Despatched/ sold)	11512.290	13191.00	7007.00	(sold to CMCL, Guwahati,Grinding Unit,Gopinath Bordoloi Road, Chamta Pathar, Sonapur, Kamrup, Assam. They require for making of PPC Cement)

PART-F

Ferrous Silicate Slag produced, during production of Ferro Silicon is 34.7 Kg per MT of Alloy. Ferrous Sillicate slag having sale value in the market, so segregated as per requirement and sold.

COMPOSITION:
Ferrous Silicate Slag: SiO2.54%

PART-G

Towards pollution abatement an efficient pollution control unit has been installed.
Cost factor of running the pollution control unit per MT of finished product works out to Rs.480/-

PART-H

Smooth operation of submerged arc furnaces are dependent on un –interrupted quality power supply round the clock, in turn which ensures minimum gas evolution hence no pollution. Due to interruptions sometimes furnace become wild which results in more of gas evolution. To come out of this situation, Adequate green cover is maintained to achieve a balance in oxygen & carbon-di-oxide level in the air.

PART-I

Measures taken up to maintain proper working environment:

1. Adequate green cover is maintained.
2. Filtering facilities have been installed, to provide potable drinking water to personnel.
3. Employees are covered under ESI Scheme and are getting medical checkup regularly.
4. First Aid Box and proper safety gears such as nose-mask, goggles and helmets are made available to employees.

Sub : Information of Installation of Water Meter-regarding (Action taken report)

SL.No	Water Meter	Source of water	Make of the Meter	Year of Installation
1	Domestic purpose	Bore well	Sensus Group	September 2007
2	Industrial Cooling (Ferro Alloys)	River	Toshinwal Systems and Instrument Pvt Ltd	April 2008
3	Industrial Cooling (Captive Power Plant)	River	Minol Group	September 2007
4	Industrial Purpose (Captive Power Plant)	River	Toshinwal Systems and Instrument Pvt Ltd	January 2007

MVK Nageswara Rao
Chief Executive Officer

Shyam Century Ferrous Ltd.

Regd. Office : Vill. Lumshnong, PO. Khaliehriat, Dist. East Jaintia Hills, Meghalaya – 793210, Phone No- 03655-278215/16/18,
Fax : 03655-278217, E-mail ID -investors@shyamcenturyferrous.com, Website – www.shyamcenturyferrous.com
CIN- U27310ML2011PLC008578

Ref. No. SCF/PER/2015-16-1
Date 28th April, 2016

The Member Secretary,
Meghalaya State Pollution Control Board,
ARDEN Lumpyngngad,
Shillong - 793014.

Dear Sir,

Sub: Environmental Statement for the financial year ending 31st March 2016

The Environmental Statement for the financial year ending 31st March 2016 is enclosed for your kind perusal please.

Thanking you,

Yours sincerely,

(M.V.K. Nageswara Rao)
Chief Executive Officer

Encl: As above

Cc: Enviornment Engineer
Central Pollution Control Board
North Eastern Zonal Office
Shillong-793104

MEGHALAYA STATE POLLUTION CONTROL BOARD ★ SHILLONG ★ 28/4/16

(FORM – V)

(See rule 14)

Environmental Statement for the financial year ending the 31st March, 2016.

PART – A

1. Name and address of the owner/occupier of the industry operation or process :
   Shyam Century Ferrous Ltd.)
   Owner Sri. Sajjan Bhajanka
   6 Lyons Range, 1st Floor
   Kolkata – 700001

2. Industry category: Large Scale.
3. Production Capacity: Ferro Silicon **21600 MTPA** (After Expansion of one - 9 MVA Furnace)
4. Year of establishment: 2001.
5. Date of the last environmental statement submitted: 27th April, 2015.

Part – B

Water and Raw Material Consumption.

1. **Water consumption m3/d**
   Process: None
   Cooling: 729.12 m³/day for 24 hrs. Running.
   Domestic: 57.44 m³/day.

2. **Raw Material consumption**

Name of Raw material	Name of product	Consumption of Raw Material per MT of Alloy		
		2013-14	2014-15	2015-16
Quartz	Ferro Silicon	1.877	1.801	1.774
Charcoal	Ferro Silicon	0.453	0.197	0.001
[illegible]	Ferro Silicon	0.350	0.355	0.369
Metallurgical Coke	Ferro Silicon	0.674	0.614	0.487
[illegible]	Ferro Silicon	Nil	Nil	Nil
Steam Coal	Ferro Silicon	Nil	Nil	0.032
[illegible]	Ferro Silicon	Nil	0.187	0.340
[illegible]	Ferro Silicon	0.024	0.132	0.131
[illegible]	Ferro Silicon	0.002	Nil	Nil
[illegible]	Ferro Silicon	0.003	Nil	Nil
[illegible]	Ferro Silicon	0.034	0.211	0.362
[illegible]	Ferro Silicon	NIL	Nil	Nil

PART – C

Pollution Discharged to Environment/unit of output

Pollutants	Quantity of pollutants Discharged mass/MT	Concentration of pollutants in discharges	Percentage of variation from prescribed Standards with re
Water	No effluent Discharge	Not Applicable	-----
Air	50mg per nm^3	FeSi : SiO2 85%,SO2 3%	-----

PART – D
HAZARDOUS WASTES

Hazardous Wastes	Total Quantity (Ltrs) 2014-15	2015-16
From Process (Waste Oil)	Nil	2000
From Pollution Control Facilities	-----	-----

PART – E
SOLID WASTES

	Total Quantity (kg) 2013-14	2014-15	2015-16
a) From Process (Slag)	767.27	515.00	552
b) From Pollution Facilities	------	-----	-----
c) Quantity Recycled or reutilised within the unit			
Sold	756.00	500.00	570(sold to different party
Disposed	------	------	------ across India)
d) Fly Ash (Despatched/Sold)	13505.273	7131.40	7793 (sold to CMCL, Ghy grinding unit,Gopinath Bordoloi Road,Chamta Pathar,Sonapur, Kamrup, Assam.They require for Making of PPC Cement.

PART - F

Ferrous Silicate Slag produced during production of Ferro Silicon is 36 kg per MT of Alloy. Ferrous Silicate slag having sale value in the market, so segregated as per requirement and sold.

COMPOSITION:

Ferrous Silicate Slag: SiO_2, 54%

PART – G

Towards pollution abatement an efficient pollution control unit has been installed.
Cost factor of running the pollution control unit per MT of finished product works out to Rs. 490/-

PART – H

Smooth operation of submerged arc furnaces are dependent on un-interrupted quality power supply to the electrodes in turn which ensures minimum gas evolution hence no pollution. Due to interruptions sometimes furnace become wild which results in more of gas evolution. To come out of this situation, stable electrical power supply has to be ensured.
Adequate green cover is maintained to achieve a balance in oxygen & carbon-di-oxide level in the air.

PART –I

Measures taken-up to maintain proper working environment:

1. Adequate green cover is maintained.
2. Drinking facilities have been installed, to provide potable drinking water to personnel.
3. Employees are covered under ESI Scheme and are getting medical checkup regularly.
4. First Aid Box and proper safety gears such as nose-mask, goggles and helmets are made available to employees.

For Ferro Alloys

Sub : information of installation of Water Meter-regarding (Action taken report)

SL.No	Water Meter	Source of water	Make of the Meter	Year of Installation
1	Domestic purpose	Bore well	Sensus Group	September 2007
2	Industrial Cooling (Ferro Alloys)	River	Toshinwal Systems and Instrument Pvt Ltd	April 2008
3	Industrial Cooling (Captive Power Plant)	River	Minol Group	September 2007
4	Industrial Purpose (Captive Power Plant)	River	Toshinwal Systems and Instrument Pvt Ltd	January 2007

MVK Nageswara Rao
Chief Executive Officer

Shyam Century Ferrous Ltd.

Regd. Office.: Vill.-Lumshnong, PO: Khallehriat, Dist.: East Jaintia Hills, Meghalaya – 793210, Phone No- 03655-278215/16/18,
Fax : 03655-278217, E-mail ID -investors@shyamcenturyferrous.com, Website – www.shyamcenturyferrous.com
CIN- U27310ML2011PLC008578

Dt. 25.09.2017

The Member Secretary
Meghalaya State Pollution Control Board
ARDEN Lumpyngngad
Shillong- 793014

Sub: RETURN

Dear Sir,

Enclosed please find herewith duly filled in Form-3,Form-4, Form-13& Form-13(Hazardous Waste manifest) for the year-2016-2017 & Consolidated Statement of Form V 2016 & 2017

Thanking you

For Shyam Century Ferrous Ltd

Yours sincerely

(M.V.K.Nageswara Rao)
Chief Executive Officer
Mobile no-09485099191

MEGHALAYA STATE POLLUTION CONTROL BOARD * SHILLONG * 26/09/2017

(FORM – V)

(See rule 14)

Environmental Statement for the financial year ending the 31st March, 2017.

PART – A

1. Name and address of the owner/occupier of the industry operation or process :

Shyam Century Ferrous Ltd
Owner: Sri. Sajjan Bhajanka
6 Lyons Range, 1st Floor
Kolkata – 700001

2. Industry category : Large Scale.
3. Production Capacity : Ferro Silicon 21600 MTPA (After Expansion of one - 9 MVA Furnace)
4. Year of establishment: 2001.
5. Date of the last environmental statement submitted: 3rd May, 2016.

Part – B

Water and Raw Material Consumption.

1. **Water consumption m3/d**

Process: None.
Cooling: 1220.66 m³/day for 24 hrs. running.
Domestic: 65.93 m³/day.

PART – B

. Raw Material consumption

Name of Raw material	Name of product	Consumption of Raw Material per MT of Alloy		
		2014-15	2015-16	2016-17
Quartz	Ferro Silicon	1.801	1.774	1.793
Charcoal	Ferro Silicon	0.197	0.001	NIL
Tam Coke	Ferro Silicon	Nil	Nil	0.111
Tam Coke Gr-II	Ferro Silicon	Nil	Nil	0.444
Mill Scale	Ferro Silicon	0.355	0.369	0.415
Metallurgical Coke	Ferro Silicon	0.614	0.487	Nil
Steam Coal	Ferro Silicon	Nil	0.032	Nil
Super Screen Coal	Ferro Silicon	0.187	0.340	0.378
Screen Coal Dust	Ferro Silicon	Nil	Nil	Nil
Chocolate Coal	Ferro Silicon	0.132	0.131	Nil
Fire Wood	Ferro Silicon	Nil	Nil	Nil
Wood Blocks	Ferro Silicon	0.211	0.362	0.367

PART – C

Pollution Discharged to Environment/unit of output

Pollutants	Quantity of pollutants Discharged mass/MT	Concentration of pollutants in discharges	Percentage of variation fro prescribed Standards with r
Water	No effluent Discharge	Not Applicable	----
Air	50mg per nm³	FeSi : SiO2 85%,SO2 3%	----

PART – D
HAZARDOUS WASTES

Hazardous Wastes	Total Quantity (Ltrs)	
	2015-16	2016-17
From Process (Waste Oil)	1000	100
From Pollution Control Facilities	-----	----

PART – E
SOLID WASTES

	Total Quantity (kg)		
	2014-15	2015-16	2016-17
a) From Process (Slag)	515.00	552	378.5
b) From Pollution Facilities	-----	----	----
c) Quantity Re-cycled or re-utilised within the unit			
Sold			
Disposed	500.00	570	380 (sold to different parts
d) Fly Ash (Despatched/Sold)	------	------	------ across India)
	7131.40	7793	14439 (sold to CMCL, Cha grinding unit,Gopinath Bordoloi Road,Chamra Pathar,Sonapur. Kamru Assam.They require fo Making of PPC Cement

PART - F

Ferrous Sillicate Slag produced, during production of Ferro Silicon is 30 kg per MT of Alloy. Ferrous Sillicate slag having sale value in the market, so segregated as per requirement and sold.

- COMPOSITION:
  Ferrous Silicate Slag: SiO2. 54%

PART – G

Towards pollution abatement an efficient pollution control unit has been installed.
Cost factor of running the pollution control unit per MT of finished product works out to Rs.500/-

PART – H

Smooth operation of submerged arc furnaces are dependent on un-interrupted quality power supply round the clock, in turn which ensures minimum gas evolution hence no pollution. Due to interruptions sometimes furnace become wild which results in more of gas evolution. To come out of this situation stable electrical power supply has to be ensured.
Adequate green cover is maintained to achieve a balance in oxygen & carbon-di-oxide level in the air.

PART –I

Measures taken-up to maintain proper working environment:

1. Adequate green cover is maintained.
2. Filtering facilities have been installed, to provide potable drinking water to personnel.
3. Employees are covered under ESI Scheme and are getting medical checkup regularly.
4. First Aid Box and proper safety gears such as nose-mask, goggles and helmets are made available to employees.

Chief Executive Officer

Sub: Information of installation of Water Meter-regarding (Action taken Report)

S.No	Water Meter	Source of water	Make of Meter	Year of Installation
1	Domestic purpose	Bore well	Sensus Group	September 2007
2	Industrial Cooling	River	Toshinwal Systems and instrument PvtLtd	April -2008
3	Industrial Cooling (Captive Power Plant)	River	Minol Group	September 2007
4	Industrial Purpose(Captive Power Plant)	River	Toshinwal Systems and instrument PvtLtd	January- 2007

M.V.K Nageswara Rao
Chief Executive Officer

Shyam Century Ferrous Ltd.

Regd. Office.: Vill.:Lumshnong, PO: Khallehriat, Dist. East Jaintia Hills, Meghalaya – 793210, Phone No- 03655-278215/16/18,
Fax : 03655-278217, E-mail ID -investors@shyamcenturyferrous.com, Website – www.shyamcenturyferrous.com
CIN- U27310ML2011PLC008578

Ref HR/SCF/MSPCB/2018-19/01
Dated : 12th April'2018

The Member Secretary
Meghalaya State Pollution Control Board
ARDEN Lumpyngngad,
Shillong-793014

Dear Sir,

Sub-Environmental Statement for the financial year ending 31st March 2018

The Environmental Statement for the financial year ending 31st March 2018 is enclosed for your kind perusal please.

Thanking you

Yours sincerely
For M/S SHYAM CENTURY FERROUS LTD

Authorised Signatory
M.Ramakrishna
Advisor-HR

MEGHALAYA STATE POLLUTION CONTROL BOARD * SHILLONG * Received 12/04/18

Enclosed as above
Cc Environmental Engineer
Central Pollution Control Board
North Eastern Zonal Office

(FORM – V)

(See rule 14)

Environmental Statement for the financial year ending the 31st March, 2018.

PART – A

1. Name and address of the owner/occupier of the industry operation or process :
   Shyam Century Ferrous Ltd
   Owner: Sri. Sajjan Bhajanka
   6 Lyons Range, 1st Floor
   Kolkata – 700001

2. Industry category: Large Scale.
3. Production Capacity: Ferro Silicon 21600 MTPA (After Expansion of one - 9 MVA Furnace)
4. Year of establishment: 2001.
5. Date of the last environmental statement submitted: 17th April, 2017.

Part – B

Water and Raw Material Consumption.

1. **Water consumption m3/d**
   Process: None.
   Cooling: 916.94 m^3/day for 24 hrs. running.
   Domestic: 57.01 m^3/day.

For M/S SHYAM CENTURY FERROUS LTD

Authorised Signatory

PART - F

Ferrous Silicate Slag produced, during production of Ferro Silicon is 44.5 kg per MT of Alloy. Ferrous Silicate slag having sale value in the market, so segregated as per requirement and sold.

COMPOSITION:

Ferrous Silicate Slag: SiO_2, 54%

PART – G

Towards pollution abatement an efficient pollution control unit has been installed.
Cost factor of running the pollution control unit per MT of finished product works out to Rs. 500/-

PART – H

Smooth operation of submerged arc furnaces are dependent on un-interrupted quality power supply round the clock, in turn which ensures minimum gas evolution hence no pollution. Due to interruptions sometimes furnace become wild which results in more of gas evolution. To come out of this situation, stable electrical power supply has to be ensured.
Adequate green cover is maintained to achieve a balance in oxygen & carbon-di-oxide level in the air.

PART –I

Measures taken-up to maintain proper working environment:

1.Adequate green cover is maintained.
2.Filtering facilities have been installed, to provide potable drinking water to personnel.
3.Employees are covered under ESI Scheme and are getting medical checkup regularly.
4.First Aid Box and proper safety gears such as nose-mask, goggles and helmets are made available to employees.

For M/S SHYAM CENTURY FERROUS LTD

Authorised Signatory

PART – B

2. Raw Material consumption

Name of Raw material	Name of product	Consumption of Raw Material per MT of Alloy		
		2015-16	2016-17	2017-18
Quartz	Ferro Silicon	1.774	1.793	1.811
Charcoal (Tamil Nadu)	Ferro Silicon	0.001	NIL	0.095
Lam Coke	Ferro Silicon	Nil	0.111	0.363
Lam Coke Gr-II	Ferro Silicon	Nil	0.444	0.209
Mill Scale	Ferro Silicon	0.369	0.415	0.433
Metallurgical Coke	Ferro Silicon	0.487	Nil	Nil
Steam Coal	Ferro Silicon	0.032	Nil	Nil
Super Screen Coal	Ferro Silicon	0.340	0.378	0.494
Chocolate Coal	Ferro Silicon	0.131	Nil	Nil
Fire Wood	Ferro Silicon	Nil	Nil	Nil
Wood Blocks	Ferro Silicon	0.362	0.367	0.312

PART – C

Pollution Discharged to Environment/unit of output

Pollutants	Quantity of pollutants Discharged mass/MT	Concentration of pollutants in discharges	Percentage of variation from prescribed Standards with reas
Water	No effluent Discharge	Not Applicable	.....
Air	50mg per nm^3	FeSi : SiO2 85%,SO2 3%	.....

PART – D
HAZARDOUS WASTES

Hazardous Wastes	Total Quantity (Ltrs)	
	2016-17	2017-18
From Process (Waste Oil)	NIL	11 Drums -2000 Kits
From Pollution Control Facilities	.....	.....

PART – E
SOLID WASTES

	Total Quantity (MT)			
	2015-16	2016-17	2017-18	
a) From Process (Slag)	552	378.5	634	
b) From Pollution Facilities	.....	.....		
c) Quantity Recycled or re-utilised within the unit				
Sold	570	380	631	(sold to different part
Disposed	.....	.....	.....	aeross India)
d) Fly Ash (Despatched/Sold)	7793	14439	11205	(sold to CMCL, Ghy grinding unit,Gopinath Bordoloi Road,Chamta Pathar,Sonapur, Kamrup, Assam.They require for Making of PPC Cement

For M/S SHYAM CENTURY FERROUS LTD

Authorised Signatory

Shyam Century Ferrous Ltd.

Regd. Office : Vill. : Lumshnong, PO : Khaliehriat, Dist. East Jaintia Hills, Meghalaya – 793210, Phone No : 03655-278215/16/18,
Fax : 03655-278217, E-mail ID : investors@shyamcenturyferrous.com, Website : www.shyamcenturyferrous.com
CIN : L27310ML2011PLC008578

Ref:HR/SCF/MSPCB/2019-20/01
Dated:: 6th April'2019

The Member Secretary
Meghalaya State Pollution Control Board
ARDEN Lumpyngngad,
Shillong-793014

Dear Sir,

Sub-Environmental Statement for the financial year ending 31st March 2019

The Environmental Statement for the financial year ending 31st March 2019 is enclosed for your kind perusal please.

Thanking you

Yours sincerely

For M/S Shyam Century Ferrous Ltd

M.Ramakrishna
Advisor-HR

Central Pollution Control Board
क्षेत्रीय निदेशालय उत्तर पूर्व शिलांग - ७९३०१४
Regional Directorate - North East, Shillong - 793014
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
Ministry of Environment, Forest & Climate Change, Govt. of India
RECEIPT NO Rebecca
DATED 7.5.19

MEGHALAYA STATE POLLUTION CONTROL BOARD
07/05/19

Enclosed as above
Cc Environmental Engineer
Central Pollution Control Board
North Eastern Zonal Office

Shyam Century Ferrous Ltd.

Regd. Office : Vill. : Lumshnong, PO : Khaliehriat, Dist. East Jaintia Hills, Meghalaya – 793210, Phone No : 03655-278215/16/18,
Fax : 03655-278217, E-mail ID : investors@shyamcenturyferrous.com, Website : www.shyamcenturyferrous.com
CIN : L27310ML2011PLC008578

Ref:HR/SCF/MSPCB/2019-20/01
Dated:: 6th April'2019

The Member Secretary
Meghalaya State Pollution Control Board
ARDEN Lumpyngngad,
Shillong-793014

Dear Sir,

Sub-Return

Enclosed please find herewith duly filled in Form-3, Form-4 & Form-13 for the year 2018-19.

Thanking you

Yours sincerely
For M/S Shyam Century Ferrous Ltd

M.Ramakrishna
Advisor-HR
Mob-7085007264
ramakrishna@starcement.co.in

Central Pollution Control Board
क्षेत्रीय निदेशालय उत्तर पूर्व शिलांग - ७९३०१४
Regional Directorate - North East, Shillong - 793014
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
Ministry of Environment, Forest & Climate Change, Govt. of India
RECEIPT NO Rebecca
DATED 7.5.19

Enclosed as above
Cc Environmental Engineer
Central Pollution Control Board
North Eastern Zonal Office

Green Valliey Industries Limited

CIN NO.: U26942ML2007PLC008273

To
The Member Secretary
Meghalaya State Pollution Control Board
ARDEN, LUMPYNGNGAD
Shillong-793014

Date: 20th August, 2016

Sub: Environmental Statement for the financial year 2015-16

Sir,

Enclosed please find herewith the "Environmental Statement in Form V for the financial year 2015-16".This is for your kind information and record please.

Thanking you

Yours Sincerely,
For Green Valliey Industries Limited

MEGHALAYA STATE POLLUTION CONTROL BOARD
29 AUG 2016
2894
SHILLONG

GNG GROUP

Guwahati Office : 4th Floor, LB Plaza, G. S. Road, Bhangagarh, Guwahati - 781 005, **T** +91 361 2465481 / 82 / 83 / 84
Regd. Office and Plant : Vill. Nongsning, P.O. Chiehruphi, PS. Khliehriat, Dist. Jaintia Hills , Meghalaya - 793 200
Group Corporate Office : 602 'LORDS' 7/1 Lord Sinha Road, Kolkata - 700 071, **T** +91 33 22827367 / 7368, **F** +91 33 22828307
E : info@greenvalliey.com

A GNG GROUP COMPANY

Green Valliey Industries Limited

FORM - V

(See Rule 14)

ENVIRONMENTAL STATEMENT
FOR THE FINANCIAL YEAR ENDING THE 31ST MARCH 2016

PART-A

1	Name and Address of the Owner / Occupier of Industry, Operation or Process	:	Shri Vineet Agarwal Green Valliey Industries Limited Village – Nongsning Post Office – Chiehruphi PS. Khaliehriat. Dist – Jaintia Hills Pin – 793200, Meghalaya
2	Industry Category Primary (STC Code); Secondary (SIC Code)	:	Cement Manufacturing Plant
3	Production Capacity	:	2600 TPD (Presently operating at 1300TPD)
4	Year of Establishment	:	2010
5	Date of the Last Environmental Statement Submitted	:	20/08/2016

PART-B

WATER AND RAW MATERIAL CONSUMPTION

I. Water Consumption (m^3/day): 2015 -16

Process : 76.41 (m^3/day)

Cooling :

Domestic : 33.39 (m^3/day)

Name of products	Process/Cooling water consumption per unit of product output	
	During the previous Financial year (2014-15)	During the Current Financial year (2015-16)
	(1)	(2)
Clinker	133.81 L/MT	75.71 L/MT
Cement	134.31 L/MT	71.94 L/MT

Green Valley Industries Limited

CIN NO.: U26942ML2007PLC008273

II. Raw Material Consumption:

S.N	*Name of raw materials	Name of products	Consumption of raw material per unit of product out put	
			During the previous Financial year (2014-15)	During the Current Financial year (2015-16)
1	Lime Stone	Clinker	1.318	1.27
2	Shale	Clinker	0.019	-
3	Iron ore	Clinker	0.006	-
4	Sand Stone	Clinker	0.018	0.02
5	Sand	Clinker	0.003	-
6	Clay	Clinker	0.220	0.21
7	Clay black	Clinker	-	0.08
8	Laterite	Clinker	0.0001	-
9	Gypsum	Cement	0.006	0.01
10	Fly Ash	Cement	0.179	0.18

* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

Green Valley Industries Limited
CIN NO.: U26942ML2007PLC008273

PART-C

POLLUTION DISCHARGED TO ENVIRONMENT/ UNIT OF OUTPUT

(Parameters as Specified in the Consent Issued)

<table>
<tr><th>S.N</th><th>Pollution</th><th>Quantity of pollutants Discharged (mass/day)</th><th>Concentration of Pollutants in discharge (mass/volume)</th><th>Percentage of variation from Prescribed standards with reasons</th></tr>
<tr><td>a</td><td>Water</td><td colspan="3">As the plant is being operated on dry process technology, There is no industrial waste water generation from plant process; water used only for cooling which is recycled back into the system.
The waste water generated from the office toilet and mess is being disposed off in soak pit via septic tank.</td></tr>
<tr><td>b</td><td>Air</td><td colspan="2">Ambient Air Quality at Plant Boundary : all values in µg/m3
<table><tr><th>Location</th><th>PM_{10}</th><th>$PM_{2.5}$</th><th>SOx</th><th>NOx</th></tr><tr><td>Near Guest House</td><td>66.7</td><td>19.5</td><td>12</td><td>21.5</td></tr><tr><td>Near CCR</td><td>89</td><td>31</td><td>15.7</td><td>23</td></tr><tr><td>Near Temporary Residence Qtr</td><td>59</td><td>21.6</td><td>11</td><td>17</td></tr></table>Noise level at Plant boundary
<table><tr><th rowspan="2">Sl. No.</th><th rowspan="2">Location</th><th colspan="2">Noise in Leq [dB(A)]</th></tr><tr><th>Day</th><th>Night</th></tr><tr><td>1</td><td>Main Gate of the plant</td><td>55.3</td><td>45.2</td></tr><tr><td>2</td><td>HOD Block</td><td>54.2</td><td>44.6</td></tr><tr><td>3</td><td>Staff Colony</td><td>58.3</td><td>50.4</td></tr></table>Stack Emission level
<table><tr><th>S/N</th><th>Name of the stack</th><th>SPM Conc. (mg/Nm^3)</th></tr><tr><td>1</td><td>Kiln & Raw Mill</td><td>40.0</td></tr><tr><td>2</td><td>Coal Mill B.F.</td><td>38.5</td></tr><tr><td>3</td><td>Cooler ESP</td><td>3.30</td></tr><tr><td>4</td><td>Cement Mill BF</td><td>30.0</td></tr><tr><td>5</td><td>Lime Stone Crusher</td><td>28.6</td></tr></table></td><td>The ambient air quality and stack emission value are well within the prescribed limits stipulated by concerned regulatory authorities.</td></tr>
</table>

PART-D

HAZARDOUS WASTES

[As Specified under the Hazardous Waste (Management and Handling) Rules, 1989 (as amended)]

S.N	Hazardous waste	Total quantity (Kg)	
		During the previous Financial year (2014-15)	During the Current Financial year (2015-16)
a	From Process		
	Used/Waste Oil *	NIL	NIL
	Used Grease *	6300 kg	5220 Kg
b	From Pollution control facilities	NIL	NIL

* All the quantities of waste / used oil are come out from different gear applications and bearings. Periodically sold to CPCB Authorised vendor.

PART-E

SOLID WASTES

S.N	Solid waste	Total quantity (Kg)	
		During the previous Financial year (2014-15)	During the Current Financial year (2015-16)
a	From Process	NIL	NIL
b	From Pollution control facilities	NIL	NIL
c	(1) Quantity recycled or re-utilized within the unit.	NIL	NIL
	(2) Sold	NIL	NIL
	(3) Disposed	NIL	NIL

PART-F

Please specify the characterizations (in terms of composition of quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Cement manufacturing is based on "Dry Process". No Hazardous waste is generated from the process except used oil and grease which is drained from Machineries / Equipments. The used oil and grease will be sold out to the CPCB authorized recycler.

Green Valliey Industries Limited

CIN NO.: U26942ML2007PLC008273

PART-G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

The Unit is being operated on dry process technology, which is cost effective and environmentally clean technology. The plant is equipped with state-of-the-art Air Pollution Control devices such ESP, RABH, Jet Pulse Filters etc designed to control the emission level below 50 mg/NM3 from any of the stacks installed at our plant. In addition, we are managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points and water sprinklers. All these systems have proved to be very effective in arresting and putting back the recovered material into the production line thus preventing the precious raw material, intermediate & finished products from getting lost in the atmosphere. Thus, the pollution abatement practices adopted by us save precious raw material/ product and help in conserving valuable natural resources and controlling the impact on production cost.

PART-H

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution

Green belt development and tree plantation is our ongoing process. We are doing new plantation to increase the bio-diversity of the area. Plantation will be done in 33% of the total plant area. More than 7325 plants have been planted in the last financial year (2015-16) and the survival rate is 73%.

Water tanker is used for spraying water inside the plant area as well as the surrounding areas of the plant regularly for dust suppression.

PART-I

Any other particulars for improving the quality of the environment.

The measures adopted as referred in Part G & H are being implemented to improve the Quality of the environment.

Thanking You

Yours Faithfully
For Green Valliey Industries Limited

Guwahati Office : 4th Floor, LB Plaza, G. S. Road, Bhangagarh, Guwahati - 781 005, **T** +91 361 2465481 / 82 / 83 / 84
Regd. Office and Plant : Vill. Nongsning, P.O. Chiehruphi, PS. Khliehriat, Dist. Jaintia Hills , Meghalaya - 793 200
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E : info@greenvalliey.com
A GNG GROUP COMPANY

Green Valliey Industries Limited

CIN NO.: U26942ML2007PLC008273

25th August, 2017

To,
The Member Secretary,
Meghalaya State Pollution Control Board,
ARDEN, LUMPYNGNGAD
Shillong-793014

Sub: Environmental Statement for the **Financial Year 2016-17**

Dear Sir,

Please find herewith the enclosed **"Environmental Statement in Form-V for the Financial Year 2016-17".**

This is for your kind information and record please.

Thanking you,

Yours Sincerely,
For Green Valliey Industries Limited

Authorized Signatory
Pawan Kumar Joshi
(General Manager)

GREEN VALLIEY INDUSTRIES LIMITED KOLKATA GVIL

MEGHALAYA STATE POLLUTION CONTROL BOARD SHILLONG 4/9/2017

GNG GROUP

Guwahati Office : 4th Floor, LB Plaza, G. S. Road, Bhangagarh, Guwahati - 781 005, **T** +91 361 2465481 / 82 / 83 / 84
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A GNG GROUP COMPANY

Green Valliey Industries Limited

CIN NO.: U26942ML2007PLC008273

FORM - V

(See Rule 14)

ENVIRONMENTAL STATEMENT FOR THE FINANCIAL YEAR ENDING THE 31ST MARCH 2017

PART-A

1	**Name and Address of the Owner / Occupier of Industry, Operation or Process**	:	Shri Vineet Agarwal Green Valliey Industries Limited Village – Nongsning Post Office – Chiehruphi PS. Khliehriat. Dist – Jaintia Hills Meghalaya , Pin – 793200
2	**Industry Category Primary (STC Code); Secondary (SIC Code)**	:	Cement Manufacturing Plant
3	**Production Capacity**	:	2600 TPD (Presently operating at 1300 TPD)
4	**Year of Establishment**	:	2010
5	**Date of the Last Environmental Statement Submitted**	:	24.08.2016

PART-B

WATER AND RAW MATERIAL CONSUMPTION

I. Water Consumption (m^3/day): 2016 -17

Process : 115.88 (m^3/day)

Cooling :

Domestic : 50.08 (m^3/day)

Name of products	Process/Cooling water consumption per unit of product output	
	During the previous Financial year (2015-16)	During the Current Financial year (2016-17)
	(1)	(2)
Clinker	75.71 L/MT	110.32 L/MT
Cement	71.94 L/MT	100.80 L/MT

Green Valliey Industries Limited

CIN NO.: U26942ML2007PLC008273

II. Raw Material Consumption:

S.N	*Name of raw materials	Name of products	Consumption of raw material per unit of product out put	
			During the previous Financial year (2015-16)	During the Current Financial year (2016-17)
1	**Lime Stone**	Clinker	1.27	1.038
2	***Sand Stone - Hi- Grade***	Clinker	-	0.106
3	**Overburden**	Clinker	-	0.157
4	**Sand Stone**	Clinker	0.02	0.003
5	**Clay**	Clinker	0.21	0.178
6	**Clay black**	Clinker	0.08	0.114
7	**Laterite**	Clinker	-	0.004
8	**Gypsum**	Cement	0.01	0.007
9	**Fly Ash**	Cement	0.18	0.215

* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

Green Valliey Industries Limited

CIN NO.: U26942ML2007PLC008273

PART-C

POLLUTION DISCHARGED TO ENVIRONMENT/ UNIT OF OUTPUT

(Parameters as Specified in the Consent Issued)

<table>
<tr><th>S.N</th><th>Pollution</th><th>Quantity of pollutants Discharged (mass/day)</th><th>Concentration of Pollutants in discharge (mass/volume)</th><th>Percentage of variation from Prescribed standards with reasons</th></tr>
<tr><td>a</td><td>Water</td><td colspan="3">As the plant is being operated on dry process technology, There is no industrial waste water generation from plant process; water used only for cooling which is recycled back into the system.
The Effluent Treatment Facility has been provided for treating the effluent /waste water coming out of domestic waste.</td></tr>
<tr><td>b</td><td>Air</td><td colspan="2">Ambient Air Quality at Plant Boundary : all values in µg/m3
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<table><tr><th rowspan="2">Sl. No.</th><th rowspan="2">Location</th><th colspan="2">Noise in Leq [dB(A)]</th></tr><tr><th>Day</th><th>Night</th></tr><tr><td>1</td><td>Main Gate of the plant</td><td>63.82</td><td>55.4</td></tr><tr><td>2</td><td>HOD Block</td><td>61.5</td><td>62.9</td></tr><tr><td>3</td><td>Staff Colony</td><td>68.7</td><td>57.4</td></tr></table>Stack Emission level
<table><tr><th>S/N</th><th>Name of the stack</th><th>SPM Conc. (mg/Nm^3)</th></tr><tr><td>1</td><td>Cooler ESP</td><td>25.72</td></tr><tr><td>2</td><td>Coal Mill B.F.</td><td>31.85</td></tr><tr><td>3</td><td>RABH</td><td>37.00</td></tr><tr><td>4</td><td>Cement Mill BF</td><td>28.59</td></tr><tr><td>5</td><td>Primary Crusher</td><td>34.70</td></tr></table></td><td>The ambient air quality and stack emission value are well within the prescribed limits stipulated by concerned Regulatory authorities.</td></tr>
</table>

Guwahati Office : 4th Floor, LB Plaza, G. S. Road, Bhangagarh, Guwahati - 781 005, T +91 361 2465481 / 82 / 83 / 84
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Group Corporate Office : 602 'LORDS' 7/1 Lord Sinha Road, Kolkata - 700 071, T +91 33 22827367 / 7368, F +91 33 22828307
E : info@greenvalliey.com
A GNG GROUP COMPANY

Green Valley Industries Limited

CIN NO.: U26942ML2007PLC008273

PART-D

HAZARDOUS WASTES

[As Specified under the Hazardous Waste (Management and Handling) Rules, 1989 (as amended)]

S.N	Hazardous waste	Total quantity (Kg)	
		During the previous Financial year (2015-16)	During the Current Financial year (2016-17)
a	From Process		
	Used/Waste Oil *	NIL	NIL
	Used Grease *	5220 Kg	NIL
b	From Pollution control facilities	NIL	NIL

* All the quantities of waste / used oil are come out from different gear applications and bearings. Periodically sold to CPCB Authorised vendor.

PART-E

SOLID WASTES

S.N	Solid waste	Total quantity (Kg)	
		During the previous Financial year (2015-16)	During the Current Financial year (2016-17)
a	From Process	NIL	NIL
b	From Pollution control facilities	NIL	NIL
c	(1) Quantity recycled or re-utilized within the unit.	NIL	NIL
	(2) Sold	NIL	NIL
	(3) Disposed	NIL	NIL

PART-F

Please specify the characterizations (in terms of composition of quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Cement manufacturing is based on "Dry Process". No Hazardous waste is generated from the process except used oil and grease which is drained from Machineries / Equipments. The used oil and grease will be sold out to the CPCB authorized recycler.

Green Valley Industries Limited

CIN NO.: U26942ML2007PLC008273

PART-G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

The Unit is being operated on dry process technology, which is cost effective and environmentally clean technology. The plant is equipped with state-of-the-art Air Pollution Control devices such ESP, RABH, Jet Pulse Filters etc designed to control the emission level below 50 mg/NM3 from any of the stacks installed at our plant. In addition, we are managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points and water sprinklers. All these systems have proved to be very effective in arresting and putting back the recovered material into the production line thus preventing the precious raw material, intermediate & finished products from getting lost in the atmosphere. Thus, the pollution abatement practices adopted by us save precious raw material/ product and help in conserving valuable natural resources and controlling the impact on production cost.

PART-H

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution

Green belt development and tree plantation is our ongoing process. We are doing new plantation to increase the bio-diversity of the area. Plantation will be done in 33% of the total plant area. More than 12,000.00 plants have been planted in the last financial year (2016-17) and the plant survival rate is 72%.

Water tanker is used for spraying water inside the plant area as well as the surrounding areas of the plant regularly for dust suppression.

PART-I

Any other particulars for improving the quality of the environment.

The measures adopted as referred in Part G & H are being implemented to improve the Quality of the environment.

Thanking You,

Yours Faithfully,

For Green Valley Industries Limited.

Authorized Signatory

Guwahati Office : 4th Floor, LB Plaza, G. S. Road, Bhangagarh, Guwahati - 781 005, **T** +91 361 2465481 / 82 / 83 / 84

Regd. Office and Plant : Vill. Nongsning, P.O. Chiehruphi, PS. Khliehriat, Dist. East Jaintia Hills, Meghalaya - 793 210

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E : info@greenvalliey.com

A GNG GROUP COMPANY

Green Valliey Industries Limited

6th August, 2018

To,
The Member Secretary,
Meghalaya State Pollution Control Board,
ARDEN, LUMPYNGNGAD
Shillong-793014

Sub: Environmental Statement for the Financial Year 2017-18.

Dear Sir,
Please find herewith the enclosed **"Environmental Statement in Form-V for the Financial Year 2017-18".**

This is for your kind information and record please.

Thanking you.

Yours Sincerely,
For Green Valliey Industries Limited

Authorized Signatory
Pawan Joshi
(Asst.Vice President)

GREEN VALLIEY INDUSTRIES LTD

GNG Group
Guwahati Office : 4th Floor, LB Plaza, G. S. Road, Bhangagarh, Guwahati-781005, **T** +91 361 2465481 / 82 / 83 / 84
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A GNG GROUP COMPANY

Green Valliey Industries Limited

FORM - V
(See Rule 14)

ENVIRONMENTAL STATEMENT FOR THE FINANCIAL YEAR ENDING THE 31ST MARCH 2018

PART-A

1	Name and Address of the Owner / Occupier of Industry, Operation or Process	:	Shri Vineet Agarwal Green Valliey Industries Limited Village – Nongsning Post Office – Chiehruphi PS. Khliehriat. Dist – Jaintia Hills Meghalaya . Pin – 793200
2	Industry Category Primary (STC Code); Secondary (SIC Code)	:	Cement Manufacturing Plant
3	Production Capacity	:	2600 TPD (Presently operating at 1300 TPD)
4	Year of Establishment	:	2010
5	Date of the Last Environmental Statement Submitted	:	04.09.2017

PART-B

WATER AND RAW MATERIAL CONSUMPTION

1. Water Consumption (m^3/day): 2017 -18

Process : 138.88 (m^3/day)

Cooling :

Domestic : 61.95 (m^3/day)

Name of products	Process/Cooling water consumption per unit of product output	
	During the previous Financial year (2016-17)	During the Current Financial year (2017-18)
	(1)	(2)
Clinker	110.32 L/MT	117.42 L/MT
Cement	100.80 L/MT	110.74 L/MT

GREEN VALLEY INDUSTRIES LIMITED, KOLKATA GVIL

Green Valliey Industries Limited

II. Raw Material Consumption:

S.N	*Name of raw materials	Name of products	Consumption of raw material per unit of product out put	
			During the previous Financial year (2016-17)	During the Current Financial year (2017-18)
1	**Lime Stone**	Clinker	1.038	1.105
2	***Sand Stone - Hi- Grade***	Clinker	0.106	0.048
3	**Overburden**	Clinker	0.157	0.195
4	**Sand Stone**	Clinker	0.003	
5	**Clay**	Clinker	0.178	0.179
6	**Clay black**	Clinker	0.114	0.067
7	**Laterite**	Clinker	0.004	0.007
8	**Gypsum**	Cement	0.007	0.000
9	**Fly Ash**	Cement	0.215	0.235

* Industry may use codes if disclosing details of raw material would violate contractual obligations,otherwise all industries have to name the raw materials used.

GREEN VALLEY INDUSTRIES LIMITED, KOLKATA GVIL

GNG Group

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Green Valliey Industries Limited

PART-C

POLLUTION DISCHARGED TO ENVIRONMENT/ UNIT OF OUTPUT

(Parameters as Specified in the Consent Issued)

<table>
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<tr><td>b</td><td>Air</td><td colspan="2">Ambient Air Quality at Plant Boundary : all values in µg/m3
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<table><tr><th rowspan="2">Sl. No.</th><th rowspan="2">Location</th><th colspan="2">Noise in Leq [dB(A)]</th></tr><tr><th>Day</th><th>Night</th></tr><tr><td>1</td><td>Main Gate</td><td>62.00</td><td>53.00</td></tr><tr><td>2</td><td>HOD Block</td><td>69.00</td><td>61.00</td></tr><tr><td>3</td><td>Staff Colony</td><td>57.04</td><td>33.00</td></tr></table>Stack Emission level
<table><tr><th>S/N</th><th>Name of the stack</th><th>SPM Conc. (mg/Nm^3)</th></tr><tr><td>1</td><td>Cooler ESP</td><td>27.9</td></tr><tr><td>2</td><td>Coal Mill B.F.</td><td>28.6</td></tr><tr><td>3</td><td>RABH</td><td>23.4</td></tr><tr><td>4</td><td>Cement Mill BF</td><td>27.7</td></tr><tr><td>5</td><td>Primary Crusher</td><td>21.6</td></tr></table></td><td>The ambient air quality and stack emission value are well within the prescribed limits stipulated by concerned Regulatory authorities.</td></tr>
</table>

GREEN VALLEY INDUSTRIES LIMITED, KOLKATA GVIL

GNG Group

Guwahati Office : 4th Floor, LB Plaza, G. S. Road, Bhangagarh, Guwahati-781005, **T** +91 361 2465481 / 82 / 83 / 84
Regd. Office and Plant : Vill. Nongsning, P.O. Chiehruphi, PS. Khliehriat, Dist. Jaintia Hills, Meghalaya - 793 200
Group Corporate Office : 602 ' LORDS' 7/1 Lord Sinha Road, Kolkata - 700 071, **T** +91 33 22827367 / 7368, **F** +91 33 22828307
E : info@greenvalliey.com
A GNG GROUP COMPANY

Green Valley Industries Limited

PART-D

HAZARDOUS WASTES

[As Specified under the Hazardous Waste (Management and Handling) Rules, 1989 (as amended)]

S.N	Hazardous waste	Total quantity (Kg)	
		During the previous Financial year (2016-17)	During the Current Financial year (2017-18)
a	From Process		
	Used/Waste Oil *	NIL	NIL
	Used Grease *	8100Kg	7200Kg
b	From Pollution control facilities	NIL	NIL

* All the quantities of waste / used oil are come out from different gear applications and bearings. Periodically sold to CPCB Authorised vendor.

PART-E

SOLID WASTES

S.N	Solid waste	Total quantity (Kg)	
		During the previous Financial year (2016-17)	During the Current Financial year (2017-18)
a	From Process	NIL	NIL
b	From Pollution control facilities	NIL	NIL
c	(1) Quantity recycled or re-utilized within the unit.	NIL	NIL
	(2) Sold	NIL	NIL
	(3) Disposed	NIL	NIL

PART-F

Please specify the characterizations (in terms of composition of quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Cement manufacturing is based on "Dry Process". No Hazardous waste is generated from the process except used oil and grease which is drained from Machineries / Equipments. The used oil and grease will be sold out to the CPCB authorized recycler.

GREEN VALLEY INDUSTRIES LIMITED, KOLKATA GVIL

Green Valliey Industries Limited

PART-G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

The Unit is being operated on dry process technology, which is cost effective and environmentally clean technology. The plant is equipped with state-of-the-art Air Pollution Control devices such ESP, RABH, Jet Pulse Filters etc designed to control the emission level below 30 mg/Nm3 from any of the stacks installed at our plant. In addition, we are managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points and water sprinklers. All these systems have proved to be very effective in arresting and putting back the recovered material into the production line thus preventing the precious raw material, intermediate & finished products from getting lost in the atmosphere. Thus, the pollution abatement practices adopted by us save precious raw material/ product and help in conserving valuable natural resources and controlling the impact on production cost.

PART-H

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution

Green belt development and tree plantation is our ongoing process. We are doing new plantation to increase the bio-diversity of the area. Plantation will be done in 33% of the total plant area. More than 12,000.00 plants have been planted in the last financial year (2016-17) and the plant survival rate is 72%.

Water tanker is used for spraying water inside the plant area as well as the surrounding areas of the plant regularly for dust suppression.

PART-I

Any other particulars for improving the quality of the environment.

The measures adopted as referred in Part G & H are being implemented to improve the Quality of the environment.

Thanking You,

Yours Faithfully,
For Green Valliey Industries Limited.

Authorized Signatory

GREEN VALLIEY INDUSTRIES LIMITED. KOLKATA GVIL

GNG Group
Guwahati Office : 4th Floor, LB Plaza, G. S. Road, Bhangagarh, Guwahati-781005, T +91 361 2465481 / 82 / 83 / 84
Regd. Office and Plant : Vill. Nongsning, P.O. Chiehruphi, PS. Khliehriat, Dist. Jaintia Hills, Meghalaya - 793 200
Group Corporate Office : 602 ' LORDS' 7/1 Lord Sinha Road, Kolkata - 700 071, T +91 33 22827367 / 7368, F +91 33 22828307
E : info@greenvalliey.com
A GNG GROUP COMPANY

Green Valliey Industries Limited

CIN NO.: U26942ML2007PLC008273

No: GVIL/MSPCB/ES/2019-20/01 Dated Nongsning, 3rd October, 2019

To,

The Member Secretary,
Meghalaya State Pollution Control Board,
ARDEN, LUMPYNGNGAD,
Shillong-793014.

Sub: **Environmental Statement for the Financial year 2018-19**

Dear Sir,

Please find enclosed herewith a copy of the "**Environmental Statement in Form V for the Financial year 2018-19**".

This is for your kind information and record please.

Thanking you,

Yours Sincerely,
For Green Valliey Industries Limited

Authorised Signatory,
Pawan Kumar Joshi
(Asst. Vice President)

GREEN VALLEY INDUSTRIES LIMITED

MEGHALAYA STATE POLLUTION CONTROL BOARD
04 OCT 2019
1214
SHILLONG

EE II / AEE I
3/10/19

GNG GROUP

Guwahati Office: 4th Floor, LB Plaza, G.S. Road, Bhangagarh, Guwahati-781 005, T +91 361 2465481 / 82 / 83 / 84
Regd. Office & Plant: Vill. Nongsning, P.O. Chiehruphi, PS. Khliehriat, Dist. Jaintia Hills, Meghalaya-793 200
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E : info@greenvalliey.com

A GNG GROUP COMPANY

Green Valliey Industries Limited

CIN NO.: U26942ML2007PLC008273

FORM - V

(See Rule 14)

ENVIRONMENTAL STATEMENT FOR THE FINANCIAL YEAR ENDING THE 31ST MARCH 2019

PART-A

1	Name and Address of the Owner / Occupier of Industry, Operation or Process	:	**Shri. Vineet Agarwal, Green Valliey Industries Limited, Village – Nongsning, Post Office – Chiehruphi, PS. Khaliehriat. Dist – Jaintia Hills Pin– 793200, Meghalaya.**
2	Industry Category Primary (STC Code); Secondary (SIC Code)	:	**Cement Manufacturing Plant.**
3	Production Capacity	:	**2600 TPD (Presently operating at 1300TPD)**
4	Year of Establishment	:	**2010**
5	Date of the Last Environmental Statement Submitted	:	**09/08/2018**

PART-B

WATER AND RAW MATERIAL CONSUMPTION

I. Water Consumption (m^3/day): **2018 -19.**

Process :
Cooling : } **237.04** (m^3/day)

Domestic : **101.62** (m^3/day)

Name of products	Process/Cooling water consumption per unit of product output	
	During the previous Financial year (2017-18)	During the Current Financial year (2018-19)
	(1)	(2)
Clinker	**117.42 L/MT**	**198.45 L/MT**
Cement	**110.74 L/MT**	**180.17 L/MT**

Green Valliey Industries Limited
CIN NO : U26942ML2007PLC008273

II. Raw Material Consumption:

S.No	*Name of raw materials	Name of products	Consumption of raw material per unit of product out put	
			During the previous Financial year (2017-18)	During the Current Financial year (2018-19)
1	**Lime Stone**	**Clinker**	**1.105**	**1.157**
2	**Shale**		-	-
3	**Sandstone-Hi-Grade**		**0.048**	-
4	**Overburden**		**0.195**	**0.187**
5	**Sand Stone**		-	-
6	**Clay**		**0.246**	**0.241**
7	**Laterite**		**0.007**	**0.006**
8	**Gypsum**	**Cement**	**0.000**	**0.0002**
9	**Fly Ash**		0.235	**0.278**

* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

Green Valliey Industries Limited

CIN NO.: U26942ML2007PLC008273

PART-C

POLLUTION DISCHARGED TO ENVIRONMENT/ UNIT OF OUTPUT

(Parameters as Specified in the Consent Issued)

<table>
<tr><th>S.N</th><th>Pollution</th><th>Quantity of pollutants Discharged (mass/day)</th><th>Concentration of Pollutants in discharge (mass/volume)</th><th>Percentage of variation from Prescribed standards with reasons</th></tr>
<tr><td>a</td><td>Water</td><td colspan="3">As the plant is being operated on dry process, there is no industrial waste water generation from plant process; the water is used only for cooling which is being recycled back into the system.
The waste water generated from the office, toilet and mess is being disposed off in soak pit via septic tank. STP is installed and is in running condition, manned by trained operator, the discharge from which is being utilized for the Plantation and also for sprinkling along the roads.</td></tr>
<tr><td>b</td><td>Air</td><td colspan="2">Ambient Air Quality at the three Monitoring Stations: (all values in $\mu g/m^3$)
<table><tr><th>Location</th><th>$PM_{2.5}$</th><th>PM_{10}</th><th>SO_2</th><th>NO_x</th></tr><tr><td>Near Guest House</td><td>12.8</td><td>34.8</td><td>ND</td><td>ND</td></tr><tr><td>Near DM Plant</td><td>31.3</td><td>53.4</td><td>ND</td><td>ND</td></tr><tr><td>Staff Colony</td><td>16.4</td><td>41.9</td><td>ND</td><td>ND</td></tr></table>Stack Emission level
<table><tr><th>Sl. No.</th><th>Name of the stack</th><th>PM (mg/Nm^3)</th><th>SO_2 (mg/Nm^3)</th><th>NO_x (mg/Nm^3)</th></tr><tr><td>1</td><td>Cooler ESP</td><td>19.2</td><td>BDL</td><td>BDL</td></tr><tr><td>2</td><td>Coal Mill B.F.</td><td>26.5</td><td>246.1</td><td>76.3</td></tr><tr><td>3</td><td>RABH</td><td>23.1</td><td>491.5</td><td>234.0</td></tr><tr><td>4</td><td>Cement Mill BF</td><td>27.9</td><td>BDL</td><td>BDL</td></tr><tr><td>5</td><td>Primary Crusher</td><td>16.4</td><td>BDL</td><td>BDL</td></tr></table></td><td rowspan="2">The ambient air quality, stack emission value and ambient noise levels are within the prescribed limits as stipulated by concerned Regulatory authorities.</td></tr>
<tr><td>c</td><td>Noise</td><td colspan="2">Noise level at the Plant:
<table><tr><th rowspan="2">Sl. No.</th><th rowspan="2">Location</th><th colspan="2">Noise in Leq [dB(A)]</th></tr><tr><th>Day</th><th>Night</th></tr><tr><td>1</td><td>Main Gate of the plant</td><td>55.3</td><td>45.2</td></tr><tr><td>2</td><td>HOD Block</td><td>54.2</td><td>44.6</td></tr><tr><td>3</td><td>Staff Colony</td><td>58.3</td><td>50.4</td></tr></table></td></tr>
</table>

Green Valliey Industries Limited

CIN NO.: U26942ML2007PLC008273

PART-D

HAZARDOUS WASTES

[As Specified under the Hazardous Waste (Management and Handling) Rules, 1989 (as amended)]

S.N	Hazardous waste	Total quantity (Kg)	
		During the previous Financial year (2017-18)	During the Current Financial year (2018-19)
a	From Process :		
	Used/Waste Oil *	NIL	NIL
	Used Grease *	7200 Kg	4860 Kg
b	From Pollution control facilities	NIL	NIL

* All the quantities of waste generated are from different gear applications and bearings, which are being sold to authorized recycler & used in in-house.

PART-E

SOLID WASTES

S.N	Solid waste	Total quantity (Kg)	
		During the previous Financial year (2017-18)	During the Current Financial year (2018-19)
a	From Process	NIL	NIL
b	From Pollution control facilities	NIL	NIL
c	(1) Quantity recycled or re-utilized within the unit.	NIL	NIL
	(2) Sold	NIL	NIL
	(3) Disposed	NIL	NIL

PART-F

Please specify the characterizations (in terms of composition of quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Cement manufacturing is based on "Dry Process". No Hazardous waste is generated from the process except used grease which is drained from Machineries/ Equipment. The used grease is being sold to the CPCB authorised recycler. We have procured NOC from MSPCB for the collection, storage and disposal of hazardous waste.

Green Valliey Industries Limited
CIN NO.: U26942ML2007PLC008273

PART-G

Impact of the pollution abatement, measures taken on conservation of natural resources and on the cost of production.

The Unit is being operated on dry process technology, which is cost effective and environmentally clean. The plant is equipped with state-of-the-art Air Pollution Control devices such ESP, RABH, Jet Pulse Filters etc., designed to control the emission level below 30 mg/Nm^3 from any of the stacks installed at our plant. In addition, we are managing the ambient SPM level below the prescribed levels by way of putting up Jet Pulse Filters at each of the transfer points and using water sprinklers. All these systems have proved to be very effective in arresting and putting back the recovered material into the production line, thus preventing the precious raw material, intermediate & finished products from getting lost in the atmosphere.

Thus, the pollution abatement practice adopted by us saves precious raw material/ products, helps in conserving valuable natural resources and also controls the impact on production cost.

Water tanker is used for spraying water inside the plant area as well as the surrounding areas of the plant regularly for dust suppression. Rainwater harvesting structure has also been constructed on the rooftop of our Guest House to recharge the Groundwater.

PART-H

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution

Green belt development and tree plantation is an ongoing process. We are practicing extensive plantation to increase the bio-diversity of the area, we have planted covering more than 90% of the defined Green Belt area from the 33% of total plant area with the survival rate approx. 70%.

Water tanker is being used for spraying water inside the plant area as well as the surrounding areas of the plant regularly for dust suppression.

Green Valliey Industries Limited

CIN NO.: U26942ML2007PLC008273

PART-I

Any other particulars for improving the quality of the environment.

The measures adopted as referred in Part G & H are being implemented to improve the Quality of the environment.

Thanking You,

Yours Faithfully,
For Green Valliey Industries Limited.

GNG GROUP

Guwahati Office: 4th Floor, LB Plaza, G.S. Road, Bhangagarh, Guwahati-781 005, **T** +91 361 2465481 / 82 / 83 / 84
Regd. Office & Plant: Vill. Nongsning, P.O. Chiehruphi, PS. Khliehriat, Dist. Jaintia Hills, Meghalaya-793 200
Group Corporate Office: 602 'LORDS' 7/1, Lord Sinha Road, Kolkata-700 071, **T** +91 33 22827367 / 7368 **F** +91 33 22828307
E : info@greenvalliey.com

A GNG GROUP COMPANY

BLACK TIGER CEMENT
HILA NA PAOGE

ANNEXURE R-1

Ref No: GSCL/MSPCB/GHY/17-18/15
Dated: 04/11/2017

To
The Member Secretary
Meghalaya State Pollution Control Board
Arden, Lumpyngngad,
Shillong-793014.

Sub: Submission for Environmental Statement (Form V)

Sir,

With ref to the subject as cited above, we would like to submit Environmental Statement (Form V) for the period 02.07.2016 to 31.03.2017. We have enclosed Monthly Monitoring Report for your reference.

We request you to acknowledge the receipt.

Thanking You,

Yours faithfully
For Goldstone Cements Ltd.

GOLDSTONE CEMENTS LTD. MEGHALAYA JAINTIA HILLS

Authorised Signatory
Encl: Monthly Monitoring Report.
CC: 1. Regional Director, Central Pollution Control Board, Regional Directorate-North East.
2. Ministry of Environment Forest & Regional office, Shillong.

Central Pollution Control Board
क्षेत्रीय निदेशालय उत्तर पूर्व शिलांग - 793014
Regional Directorate - North East, Shillong - 793014
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
Ministry of Environment, Forest & Climate Change, Govt. of India
RECEIPT NO
DATED 7.11.17

MEGHALAYA STATE POLLUTION CONTROL BOARD SHILLONG

MINISTRY OF ENVIRONMENT FOREST & REGIONAL OFFICE SHILLONG GOVT. OF INDIA 7/11/17

ENVIRONMENTAL STATEMENT (FORM –V)
of
M/S GOLDSTONE CEMENTS LTD.
Vill – Musiang Lamare (old), Khliehriat, Dist – East Jaintia Hills, Meghalaya
(02nd July 2016 - 31st March 2017)

PART –A

1.	Name and address of the owner/ Occupier of the Industry operation Or process	Shri Pramod Kumar Srivastava Plant Head M/S Goldstone Cements Ltd. Vill Musiang Lamare (old), Khliehriat Dist- East Jaintia Hills, Meghalaya
2.	Industry Category Primary (S. T. C. Code) Secondary (S. T.C. Code)	Red Category
3.	Production Capacity	0.88million ton Cement 0.56 million ton Cement Clinker
4.	Year of establishment	2010. Commercial Production on 02.07.2016
5.	Date of the Environmental Statement Report Submitted	-

PART-B
Water and Raw Material Consumption

I. Water Consumption

Process	**: 160 m3 /day**
Cooling, re circulation and dust suppression	: 60 m3/day
Domestic	: 30 m3/day

Name of Product	Water consumption per Unit of Product Output	
	During Previous Financial Year (15-16)	During Current Financial Year (16-17)
Cement	0.00	0.15 m3/ton

II. Raw Material Consumption

Name of Raw Material	Name of Product	Consumption of Raw Material	
		During Previous Financial Year (15-16)	During Current Financial Year (16-17)
1. Lime stone	Cement & 10MW Power Plant	0.00	2,06,606.14
2. Fly ash		0.00	139.000
3. Clay		0.00	0.000
4. Shale		0.00	26,633.430
5. Gypsum		0.00	20.600
6. Mill Scale		0.00	198.408
7. Coal		0.00	2,004.950

GOLDSTONE CEMENTS LTD. MEGHALAYA JAINTIA HILLS

8. Muslate		0.00	61,355.402

PART- C

Discharge to Environment/Unit of Out Put:

Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentration of Pollutants in Discharge (Mass/Volume)	Percentage of Variation from prescribed standard with reason
a)	Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, office toilets and mess is disposed off in soak pit via septic tank. We have install Effluent Treatment Plant / Sewage Treatment Plant.	
b)	Air	Please refer Annexure- **I, II, III & IV**	

PART –D

Hazardous Waste

Hazardous	Total Quantity (Liters)	
	During Previous Financial Year (2015-16)	**During Current Financial Year (2016-17)**
a) Used oil & Grease	0.00	15,000 Lits/Year.

PART- E

Solid Waste

		Total Quantity in MT	
		During Previous Financial Year (15-16)	**During Current Financial Year (16-17)**
a)	From Process	NIL	NIL
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are recycled back into the System.	
c)	1) Quantity recycled or re-utilized within the unit	100%	100%
	2) Sold	NIL	NIL
	3)Disposed (Fly ash generated from CPP & consumed into Cement Plant)	0.00 MT	3632.89 MT

PART –F

Please Specify the Characterization (in terms of composition and quantum) of Hazardous as well as Solid waste and indicate disposal practice adopted for both these categories of wastes.

Hazardous Waste:-

Our Cement Manufacturing is based on Dry Process, no hazardous waste is generated from the process except used oil which is drained from Machineries / Equipment and sold to authorized vendor.

Solid Waste:-

GOLDSTONE CEMENTS LTD. MEGHALAYA JAINTIA HILLS

Fly ash generated from captive power plant is consumed in cement plant.

PART –G

Impact of the pollution control measure on Conservation of natural resources and consequently on the cost of production

M/s Goldstone Cement Ltd is making continuous efforts to conserve natural resources with environmentally Sound and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART- H

Additional measures/ investment proposal for environmental protection including abatement of pollution

Planting trees is ongoing process. Around 7375 nos. of sapling of different native species was planted during the FY 2016-2017. The said program will continue for coming year also.

PART- I

Any other particulars in respect of environmental protection and abatement of pollution

1. Continuous monitoring of stack emission, ambient air, and noise and water quality is done. Necessary action plan is prepared and implemented accordingly.

2. Scheduled maintenance of all the pollution control devices is done on regular basis.

3. More number of Plantation will be done in the coming future.

To substantiate above statement, latest emission monitoring report is enclosed herewith.

Annexure- I : Ambient air quality report
Annexure- II : Fugitive Emission report
Annexure- III : Stack Emission level report
Annexure- IV : Ambient Noise quality report.

M/S Goldstone Cements Ltd

GOLDSTONE CEMENTS LTD. MEGHALAYA JAINTIA HILLS

Authorized Signatory

BLACK TIGER CEMENT
HILA NA PAOGE

Ref: GSCL/EHS/2018-19/05

Dated14.10.2018

To
The Member Secretary
Meghalaya State Pollution Control Board
Arden, Lumpyngngad,
Shillong-793014.

MEGHALAYA STATE POLLUTION CONTROL BOARD * SHILLONG *
16/10/18

Sub: Submission for Environmental Statement (Form-V)

Sir,

With reference to the subject as cited above, we would like to submit Environmental Statement (Form-V) for the period 01.04.2017 to 31.03.2018. We have enclosed Monthly Environmental Monitoring Report for your reference.

We request you to acknowledge the receipt.

Central Pollution Control Board
क्षेत्रीय निदेशालय उत्तर पूर्व शिलांग - ७९३०१४
Regional Directorate - North East, Shillong - 793014
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
Ministry of Environment, Forest & Climate Change, Govt. of India
RECEIPT NO .....
DATED 16/10/18

Thanking You,

Yours faithfully
For Goldstone Cements Ltd

14/10/18

Authorised Signatory

GOLDSTONE CEMENTS LTD. MEGHALAYA JAINTIA HILLS

Encl: Monthly Environmental Monitoring Report.

CC: 1. Regional Director, Central Pollution Control Board, Regional Directorate-North East.
2. Ministry of Environment Forest & Regional office, Shillong.

REGIONAL OFFICE, SHILLONG GOVT. OF INDIA MINISTRY OF ENVIRONMENT
16/10/18

Goldstone Cements Limited
CIN No. : U26940ML2007PLC008298

Corporate Office
510, 5th Floor, Diamond Heritage,
16, Strand Road, Kolkata - 700001
P +91-33-66079604

Factory Office
Village Musiang Lamare(Old),
Khliehriat, East Jaintia Hills,
Meghalaya - 793200

Sales & Marketing Office
5A, 5th Floor, Shine Towers, 57 Sati Jaymati Road
Arya Chowk, Rehabari, Guwahati, Assam 781008
P +91-361-2607071/72

ENVIRONMENTAL STATEMENT (FORM –V)

Of

M/S GOLDSTONE CEMENTS LTD.

Vill – Musiang Lamare (old), Khliehriat, Dist – East Jaintia Hills, Meghalaya
(1st April 2017 - 31st March 2018)

PART –A

1.	Name and address of the owner/ Occupier of the Industry operation Or process	Shri M K Ghosh Plant Head M/S Goldstone Cements Ltd. Vill Musiang Lamare (old), Khliehriat Dist- East Jaintia Hills, Meghalaya
2.	Industry Category Primary (S. T. C. Code) Secondary (S. T.C. Code)	Red Category
3.	Production Capacity	0.88 Million Ton Cement 0.56 Million Ton Clinker 10 MW Captive Power Plant
4.	Year of establishment	2010. Commercial Production on 02.07.2016
5.	Date of the Last Environmental Statement Report Submitted	04.11.2017

PART-B
Water and Raw Material Consumption

I. Water Consumption m^3/d:

Process : 250 m3 /day

Cooling, re circulation and dust suppression : 60 m3/day

Domestic : 150 m3/day

Name of Product	Process Water consumption per Unit of Product Output	
	During Previous Financial Year (16-17)	During Current Financial Year (17-18)
Cement	0.15 m3/ton	Nil
Power		1.05 m3/thousand Kwh

II. Raw Material Consumption

Name of Raw Material	Name of Product	Consumption of Raw Material		
		During Previous Financial Year (16-17)(MT)	During Current Financial Year (17-18) (MT)	Consumption of raw material per Unit of output
1. Lime stone & Dolomatic Stone	Cement	2,06,606.14	5,62,751.61	1.41
2. Additives		26,831.838	72,112.607	0.18
3. Fly ash		139.000	45,134.159	0.23
4. Gypsum		20.600	555.841	0.00

PART- C

Pollution Discharged to Environment/Unit of Out Put:

Sl. No	Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentration of Pollutants in Discharge (Mass/Volume)	Percentage of Variation from prescribed standard with reason
a)	Water	N.A.	N.A.	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, office toilets and mess is disposed off in soak pit via septic tank. We have installed Effluent Treatment Plant / Sewage Treatment Plant.
b)	Air	Please refer Annexure- **I, II, III & IV**		

PART -D

Hazardous Waste

All the quantity of used oil & used grease come out as reject from different gear application and bearings are sold to authorized recycler & used in in-house.

Hazardous Waste	Total Quantity (Liters/Kgs)	
	During Previous Financial Year (2016-17)	During Current Financial Year (2017-18)
a) Used oil & Grease	15,000 Lits/Year.	11470 Lits
b) Fly Ash	3632890 Kgs	13768046 Kgs
c) Chemical Container	----	198 Nos
d) Turbine Oil	----	104 Ltrs
e) Gear Oil	----	560 Ltrs

PART- E

Solid Waste

Sl. No.	Solid Waste	Total Quantity in MT	
		During Previous Financial Year (16-17)	During Current Financial Year (17-18)
a)	From Process	NIL	NIL
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are recycled back into the System.	
c)	1) Quantity recycled or re-utilized within the unit	100%	100%
	2) Sold	NIL	NIL
	3)Disposed (Fly ash generated from CPP & consumed into Cement Plant)	Fly Ash- 3632.89 MT	Fly Ash – 13768.046 MT
d	Iron Scrap	NIL	20.24 MT
e	Old & Used I.T. Materials	NIL	0.015 MT

PART -F

Please Specify the Characterization (in terms of composition and quantum) of Hazardous as well as Solid waste and indicate disposal practice adopted for both these categories of wastes.

Hazardous Waste:-

Description of Hazardous Waste	Qty. of waste generated during the year (17-18)	Disposal Method
a) Used oil & Grease	11470 Lits/Year.	300 Ltr used oil used in lubrication of DPC Chain 2140 Kg Grease used in lubrication of Kiln seal Remaining are kept in central store and may be sold to authorized recycler.
b) Fly Ash	13768046 Kgs	consumed in cement plant
c) Chemical Container	198 Nos	Kept at central Store in designated place and may be sent to seller for refilling
d) Turbine Oil	104 Ltrs	Kept at central Store and may be used after filtration.
e) Gear Oil	560 Ltrs	Kept at central Store in designated place

Solid Waste:-

Other Solid Waste	Qty. of waste generated during the year (17-18)	Disposal Method
a) Iron Scrap	20.24 MT	17.73 MT sold to authorized vendor. Remaining are kept in central store in scrap yard.
b) Old & used I.T. materials	0.015 MT	Kept at central Store in prescribed place

PART -G

Impact of the pollution control measure on Conservation of natural resources and consequently on the cost of production

M/s Goldstone Cement Ltd is making continuous efforts to conserve natural resources with environmentally Sound and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Designed to control the emission (SPM) level within permissible Limits.

The dust is collected in the above mentioned dust catchers. This dust is recycled to the system, so as to convert finally to the product. These ways the natural resources are conserved in the system.

The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources. Ultimately reducing the manufacturing cost.

Total 5 nos. of opacity monitor already installed in Raw Mill & Kiln Stack, Coal Mill Stack, Cooler ESP stack, Cement Mill Stack & CPP stack and real time data are being transferred to CPCB, New Delhi.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART- H

Additional measures/ investment proposal for environmental protection including abatement of pollution

Development of greenbelt in & around the plant & colony.
Planting trees is ongoing process. Around 2012 nos. of sapling of different native species was planted during the FY 2017-2018. The said program will continue for coming year also.

Water tanker is used for spraying in the plant area as well as the nearby regularly for dust suppression.

Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans.

PART- I

Any other particulars for improving the quality of the environment

1. Continuous monitoring of stack emission, ambient air, and noise and water quality is done. Necessary action plan is prepared and implemented accordingly.
2. Scheduled maintenance of all the pollution control devices is done on regular basis.
3. More number of Plantation will be done in the coming future.
4. Water sprinkling on the unpaved surface for dust suppression.
5. Development of greenbelt in & around the plant & colony. The tree species planted are Neem, Khokon, Champa, Agarwood, Mahagony, Bokul, Mango, Litchi, Black Jamun, Almond, Cycus, Green Hedge, Coloured Hedge, Fycus, Royal Plam, Areca Plam, Thuja, Red Bottle Brush, Ashoka, Gulmohor, Golden Bottle Brush, Chinese Plam, Night Jasmine, Ceylon, Tahiti, Aclypha, Hibiscus, yucca Aloifolia, Phonix, Furcraea, Budhist Bamboo, Bougenvelia, Draceena, Calendula, Crysenthemum, Phlox, Merigold, , Primola, Rananculus, Statics, Cosmos, Dianthus, Dhalia, Gazania, Poppy, Petunia, Lily, Anthurium, Bolsom, Verbena, Salvia, Vinka, Exora, Celosia etc. Rate of survival 93%.
6. Proper lubrication and housekeeping to avoid excessive noise generation.

To substantiate above statement, latest emission monitoring report is enclosed herewith.

Annexure- I : Ambient air quality report
Annexure- II : Fugitive Emission report
Annexure- III : Stack Emission level report
Annexure- IV : Ambient Noise quality report.

M/S Goldstone Cements Ltd

Authorized Signatory 14/10/18.

ENVIROCON
Recognised By
PCB, Assam & MSPCB, Meghalaya

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Digboi, Assam – 786 171
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Website: www.envirocon.net.in

ISO 9001 Certified OHSAS Certified

Report No.: ENV/GSCL/AAQ/SEPT/18-19/01
Date : 01/10/2018

GOLDSTONE CEMENTS LIMITED
Village- Musiang Lamare (Old)
P. O.:- Khliehriat
Meghalaya- 793200

AMBIENT AIR QUALITY TEST RESULTS

SL. No.	Location(s) ↓ / Limit(s) →	Date of Sampling	PM 2.5 (µg/m³)	PM 10 (µg/m³)	NO_2 (µg/m³)	SO_2 (µg/m³)
			60 (24 Hrs. Av.)	100 (24 Hrs. Av.)	80 (24 Hrs. Av.)	80 (24 Hrs. Av.)
1.	Near CPP	20.09.2018	--	65.2	12.8	5.8
		21.09.2018	30.2	--	--	--
2.	Near Secondary Crusher	20.09.2018	--	69.8	9.6	5.1
		21.09.2018	26.1	--	--	--
3.	Near Fly Ash Shed	20.09.2018		73.9	8.4	ND
		21.09.2018	34.6	--	--	--
4.	Near Temple	20.09.2018		51.8	5.2	ND
		21.09.2018	19.2	--	--	--

ND: Not Detected

Analysis Protocol: IS 5182

Sampled & Analysed by: ENVIROCON, Digboi

ENVIROCON Recognized by PCB, Assam & MSPCB, Meghalaya Digboi Assam

Checked By: Mr. Pankaj Baroi, **ENVIROCON**

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ISO 9001 OHSAS
DNV Certified DNV Certified

Report No.: ENV/GSCL/FE/SEPT/18-19/01
Date : 01/10/2018

GOLDSTONE CEMENTS LIMITED
Village- Musiang Lamare (Old)
P. O.:- Khliehriat
Meghalaya- 793200

PROCESS FUGITIVE EMISSION TEST RESULTS

Date	Locations	Fugitive Emission Results for SPM ($\mu g/m^3$)	Limits ($\mu g/m^3$)
22.09.2018	Fly-ash Storage Section	2413	5000
21.09.2018	Coal Storage Section	924	2000
21.09.2018	Limestone Storage Section	1846	5000
22.09.2018	Cement Packing Section	2761	5000

Sampled & Analysed by: ENVIROCON, Digboi

ENVIROCON Digboi Assam Recognised by PCB, Assam & MSPCB, Meghalaya

Checked By: Mr. Pankaj Baroi, **ENVIROCON**

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ISO 9001 Certified OHSAS Certified

Report No.: ENV/GSCL/SE/SEPT/18-19/04
Date : 01/10/2018

GOLDSTONE CEMENTS LIMITED
Village- Musiang Lamare (Old)
P. O.:- Khliehriat
Meghalaya- 793200

STACK EMISSION TEST RESULTS

01	Stack Emission Test Ref. No.	GSCL/SE/SEPT/18-19/04		
02	Date of Sampling	21.09.2018		
03	Material of Construction	M. S.		
04	Stack Attached To	Cement Mill		
05	Flue Gas Temperature (°C)	65		
06	Exit Velocity of Gas (m/sec)	12.2		
07	Type of Fuel Used	NA*		
08	**Analysis Results of Flue Gas**			
Sl. No.	**Parameter(s)**	**Result(s)**	**Unit(s)**	**Limit(s)**
i.	PM- Particulate Matter	28.2	mg/Nm^3	30
ii.	Sulphur Dioxide (as SO_2)	BDL	mg/Nm^3	1000
iii.	Oxides of Nitrogen (as NO_x)	BDL	mg/Nm^3	800

BDL: Below Detection Limit
***NA: Not Applicable**

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Checked By: Mr. Pankaj Baroi, **ENVIROCON**

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Report No.: ENV/GSCL/SE/SEPT/18-19/05

Date : 01/10/2018

GOLDSTONE CEMENTS LIMITED

Village- Musiang Lamare (Old)
P. O.:- Khliehriat
Meghalaya- 793200

STACK EMISSION TEST RESULTS

01	Stack Emission Test Ref. No.	GSCL/SE/SEPT/18-19/05		
02	Date of Sampling	21.09.2018		
03	Material of Construction	Refractory Brick		
04	Stack Attached To	Captive Power Plant (CPP)		
05	Flue Gas Temperature (^{0}C)	89		
06	Exit Velocity of Gas (m/sec)	8.5		
07	Type of Fuel Used	Coal		
08	**Analysis Results of Flue Gas**			
Sl. No.	**Parameter(s)**	**Result(s)**	**Unit(s)**	**Limit(s)**
i.	PM- Particulate Matter	33.9	mg/Nm^3	50
ii.	Sulphur Dioxide (as SO_2)	534.3	mg/Nm^3	600
iii.	Oxides of Nitrogen (as NO_x)	200.5	mg/Nm^3	300

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Report No.: ENV/GSCL/SE/SEPT/18-19/03
Date : 01/10/2018

GOLDSTONE CEMENTS LIMITED
Village- Musiang Lamare (Old)
P. O.:- Khliehriat
Meghalaya- 793200

STACK EMISSION TEST RESULTS

01	Stack Emission Test Ref. No.	GSCL/SE/SEPT/18-19/03		
02	Date of Sampling	21.09.2018		
03	Material of Construction	M. S.		
04	Stack Attached To	Cooler E. S. P.		
05	Flue Gas Temperature (°C)	219		
06	Exit Velocity of Gas (m/sec)	13.1		
07	Type of Fuel Used	NA*		
08	**Analysis Results of Flue Gas**			
Sl. No.	**Parameter(s)**	**Result(s)**	**Unit(s)**	**Limit(s)**
i.	PM- Particulate Matter	25.3	mg/Nm^3	30
ii.	Sulphur Dioxide (as SO_2)	175.2	mg/Nm^3	1000
iii.	Oxides of Nitrogen (as NO_x)	79.2	mg/Nm^3	800

***NA: Not Applicable**

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Report No.: ENV/GSCL/SE/SEPT/18-19/02
Date : 01/10/2018

GOLDSTONE CEMENTS LIMITED
Village- Musiang Lamare (Old)
P. O.:- Khliehriat
Meghalaya- 793200

STACK EMISSION TEST RESULTS

01	Stack Emission Test Ref. No.	GSCL/SE/SEPT/18-19/02		
02	Date of Sampling	20.09.2018		
03	Material of Construction	M. S.		
04	Stack Attached To	Coal Mill		
05	Flue Gas Temperature (°C)	59		
06	Exit Velocity of Gas (m/sec)	8.3		
07	Type of Fuel Used	NA*		
08	**Analysis Results of Flue Gas**			
Sl. No.	**Parameter(s)**	**Result(s)**	**Unit(s)**	**Limit(s)**
i.	PM- Particulate Matter	26.8	mg/Nm^3	30
ii.	Sulphur Dioxide (as SO_2)	349.8	mg/Nm^3	1000
iii.	Oxides of Nitrogen (as NO_x)	194.7	mg/Nm^3	800

***NA: Not Applicable**

ENVIROCON Digboi Assam Recognized by PCB, Assam & MSPCB, Meghalaya

Checked By: Mr. Pankaj Baroi, **ENVIROCON**

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Report No.: ENV/GSCL/SE/SEPT/18-19/01
Date : 01/10/2018

GOLDSTONE CEMENTS LIMITED
Village- Musiang Lamare (Old)
P. O.:- Khliehriat
Meghalaya- 793200

STACK EMISSION TEST RESULTS

01	Stack Emission Test Ref. No.	GSCL/SE/SEPT/18-19/01		
02	Date of Sampling	20.09.2018		
03	Material of Construction	M. S.		
04	Stack Attached To	R. A. B. H.		
05	Flue Gas Temperature (°C)	177		
06	Exit Velocity of Gas (m/sec)	12.4		
07	Type of Fuel Used	Kiln Coal		
08	**Analysis Results of Flue Gas**			
Sl. No.	**Parameter(s)**	**Result(s)**	**Unit(s)**	**Limit(s)**
i.	PM- Particulate Matter	21.4	mg/Nm^3	30
ii.	Sulphur Dioxide (as SO_2)	720.8	mg/Nm^3	1000
iii.	Oxides of Nitrogen (as NO_x)	329.3	mg/Nm^3	800

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Checked By: Mr. Pankaj Baroi, **ENVIROCON**

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Report No.: ENV/GSCL/NLM/SEPT/18-19/01
Date : 01/10/2018

GOLDSTONE CEMENTS LIMITED
Village- Musiang Lamare (Old)
P. O.:- Khliehriat
Meghalaya- 793200

NOISE LEVEL MEASUREMENT RESULTS

Measurement Date: **28.08.2018**

Sl. No.	Location(s)	Day time		Night Time	
		Result(s) (dB - A)	Limit(s) (dB - A)	Result(s) (dB - A)	Limit(s) (dB - A)
1	Near Coal Mill	71	75	62	70
2	Near CPP Area	68	75	59	70
3	Near Limestone Storage Yard	63	75	48	70
4	Near Coal Storage Yard	62	75	53	70
5	Near R. A. B. H.	73	75	60	70
6	Near Cement Mill	69	75	62	70
7	Near Administrative Building	61	75	46	70
8	Power House	74	75	68	70

ENVIROCON Meghalaya Recognized by PCB, Assam & MSPCB. Digboi Assam

Checked By: Mr. Pankaj Baroi, **ENVIROCON**

NOTE:
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BLACK TIGER CEMENT
HILA NA PAOGE

Ref: GSCL/EHS/2020-21/20

Dated: 07.12.2020

To
The Member Secretary,
Meghalaya State Pollution Control Board,
Arden, Lumpyngngad,
Shillong-793014.

Sub: Submission for Environmental Statement (Form-V)

Sir,

With reference to the subject as cited above, we would like to submit Environmental Statement (Form-V) for the period 01.04.2018 to 31.03.2019.

We request you to acknowledge the receipt.

Thanking You,

Yours faithfully
***For* Goldstone Cements Ltd**

Authorised Signatory

GOLDSTONE CEMENTS LIMITED MUSIANG LAMARE (OLD)

STATE POLLUTION CONTROL BOARD
14 DEC 2020
1296
SHILLONG

(FORM –V)

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2019

PART –A

i.	Name and address of the owner/ occupier of the industry operation or process	:	**M/s. Goldstone Cements Limited** Vill- Musiang Lamare (old), Khliehriat, Dist- East Jaintia Hills, Meghalaya-793200
ii.	Industry Category Primary (STC Code) Secondary (SIC Code)	:	Red Category
iii.	Production Capacity	:	0.88 Million Ton Cement per annum. 0.56 Million Ton Clinker per annum. 10 MW Captive Power Plant.
iv.	Year of establishment	:	F.Y. 2016-17 (Commercial Production date 02.07.2016)
v.	Date of the Last Environmental Statement Submitted	:	14.10.2018

PART-B

Water and Raw Material Consumption

i. Water Consumption m^3/d:

Process : 250 m3 /day

Cooling : 60m3/day (including re-circulation and dust suppression)

Domestic: 210 m3/day

Name of Products	Process Water consumption per Unit of Product Output	
	During the Previous Financial Year	During the Current Financial Year
	(1)	(2)
(1) Clinker	Dry Process Plant (No process water consumption)	
(2) Cement		
(3) Power	1.05 m3/thousand Kwh	1.097 m3/thousand Kwh

ii. Raw Material Consumption

*Name of Raw Materials	Name of Products	Consumption of Raw Material Per Unit Of Output	
		During the Previous Financial Year (MT)	During the Current Financial Year (MT)
1. Lime/ Dolomatic Stone	Clinker	1.41	1.36
2. Additives		0.18	0.24
3. Fly ash	Cement	0.23	0.23
4. Gypsum		0.003	0.006

*Industry may use codes if disclosing detail of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART- C

Pollution Discharged to Environment/Unit of Output
(Parameter as specified in the consent issued)

1) Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentrations of Pollutants in Discharges (Mass/Volume)	Percentage of Variation from prescribed standards with reasons
a) Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, office toilets and mess is disposed off in soak pit via septic tank. We have installed Effluent Treatment Plant.		
b) Air	Please refer Annexure- I		No deviation from prescribed standards

PART –D

Hazardous Wastes

(as specified under Hazardous Waste Management & Handling Rules,1989)

Hazardous Wastes	Total Quantity	
	During the Previous Financial Year	During the Current Financial Year
a) From Process:		
1. Used oil & Grease	11470 Liters	1320 Liters 6970 Kgs
2. Fly Ash	13768046 Kgs	26977736 Kgs
3. Chemical Container	198 Nos	112 Nos
4.Turbine Oil	104 Ltrs	123 Liters
5. Gear Oil	560 Ltrs	168 Liters
b) **From Pollution Control Facilities:**	NIL	NIL
All the quantity of used oil & used grease come out as reject from different gear application and bearings, were either sold to authorized recycler or used in-house.		

PART- E

Solid Wastes

		Total Quantity	
		During the Previous Financial Year	During the Current Financial Year
a)	From Process	NIL	NIL
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are recycled back into the System.	
c)	(1) Quantity recycled or re-utilized within the unit (2) Sold (3) Disposed	NA	NA

PART –F

Please Specify the characterizations (in terms of composition of quantum) of Hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

1. Hazardous waste generated in the form of used / spent oil, waste / residue containing oil, which is stored in barrels at safe & dedicated area and sold to recycler approved by Central Pollution Control Board.
2. Fly ash collected in pollution control equipment (ESP) is utilized for PPC grade cement manufacturing in own as well as in near vicinity cement plants. Bed ash generated from process is also utilized for cement manufacturing and coal dust collected from bag filters is recycled into the system.

PART –G

Impact of the pollution abatement measures taken on Conservation of natural resources and on the cost of production.

M/s. Goldstone Cements Ltd is making continuous efforts to conserve natural resources with environmentally Sound and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Designed to control the emission (SPM) level within permissible Limits.

The dust is collected in the abovementioned dust catchers. This dust is recycled to the system, so as to convert finally to the product. This way the natural resources are conserved in the system.

The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources,ultimately reducing the manufacturing cost.

Total 5 nos. of opacity monitor already installed in Raw Mill & Kiln Stack, Coal Mill Stack, Cooler ESP stack, Cement Mill Stack & CPP stack and real time data are being transferred.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART- H

Additional measures/ investment proposal for environmental protection including abatement of pollution, prevention of pollution.

Development of greenbelt in & around the plant & colony.
Planting trees is ongoing process. Around 2645 nos. of sapling of different native species was planted during the FY 2018-2019. The said program will continue for coming year also.

Water tanker is used for spraying in the plant area as well as the nearby villages regularly for dust suppression. RCC roads are made to control the fugitive dusts. Water sprinklers are installed in roadsides.

Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans.

PART- I

Any other particulars for improving the quality of the environment.

1. Continuous monitoring of stack emission, ambient air, and noise and water quality is done. Scheduled maintenance of all the pollution control devices is done on regular basis.
2. Water sprinkling on the unpaved surface for dust suppression. Installation of Water sprinklers in roadside. RCC roads will be made in coming future.
3. "World Environment Week" has been celebrated commencing from 30th May to 5th June with objective to increase awareness on specific environmental issues relevant to the industry utilities and operations.
4. "Swathacta Abhiyan programme" was initiated and continued in each section for making environment friendly.
5. Development of greenbelt in & around the plant & colony. The tree species planted are Neem, Khokon, Champa, Agarwood, Mahagony, Bokul, Mango, Litchi, Black Jamun, Almond, Cycus, Green Hedge, Coloured Hedge, Fycus, Royal Plam, Areca Plam, Thuja, Red Bottle Brush, Ashoka, Gulmohor, Golden Bottle Brush, Chinese Plam, Night Jasmine, Ceylon, Tahiti, Aclypha, Hibiscus, yucca Aloifolia, Phonix, Furcraea, Budhist Bamboo, Bougenvelia, Draceena, Calendula, Crysenthemum, Phlox, Merigold, , Primola, Rananculus, Statics, Cosmos, Dianthus, Dhalia, Gazania, Poppy, Petunia, Lily, Anthurium, Bolsom, Verbena, Salvia, Vinka, Exora, Celosia etc. Rate of survival 93%.
6. Proper lubrication, housekeeping and installation of silencers are carried out in Fan inlet ducts to reduce excessive noise generation.

Annexure- I

Ambient Air Quality Monitoring (yearly average) in µg/m3

Name of the Station	PM 2.5	PM 10	SO2	NOx
Near CPP	42.2	70.4	26.2	43.7
Near Secondary Crusher	48.7	76.7	21.4	38.2
Near Fly Ash Shed	50.1	84.6	19.3	28.1
Near Temple	42.7	72.6	7.8	4.6

Stack Emission Monitoring Report (yearly average)

SL NO	Name of the Stack	PM (mg/Nm3)	SO2 (mg/Nm3)	NOx (mg/Nm3)
1	Cement Mill	23.1	ND	ND
2	CPP	37.5	428.3	214.8
3	Raw Mill	20.8	326.2	242.6
4	ESP	21.4	ND	ND
5	Coal Mill	24.8	346.2	144.3

(FORM –V)

(See Rule 14)

Environmental Statement for the financial year ending the 31st March 2020

PART –A

i.	Name and address of the owner/ Occupier of the industry operation Or process	:	**M/s. Goldstone Cements Limited** Vill- Musiang Lamare (old), Khliehriat, Dist- East Jaintia Hills, Meghalaya-793200
ii.	Industry Category Primary (STC Code) Secondary (SIC Code)	:	Red Category
iii.	Production Capacity	:	0.88 Million Ton Cement per annum 0.56 Million Ton Clinker per annum 10 MW Captive Power Plant
iv.	Year of establishment	:	F.Y. 2016-17 (Commercial Production Date 02.07.2016)
v.	Date of the Last Environmental Statement Submitted	:	11.12.2020

PART-B

Water and Raw Material Consumption

i. Water Consumption m^3/d:

Process : 250 m3 /day

Cooling : 60m3/day (including re-circulation and dust suppression)

Domestic: 210 m3/day

Name of Products	Process Water consumption per Unit of Product Output	
	During the Previous Financial Year	During the Current Financial Year
	(1)	(2)
(1) Clinker	Dry Process Plant (No process water consumption)	
(2) Cement		
(3) Power	1.097 m3/thousand Kwh	1.26 m3/thousand Kwh

ii. Raw Material Consumption

*Name of Raw Materials	Name of Products	Consumption of Raw Material Per Unit Of Output	
		During the Previous Financial Year(MT)	During the Current Financial Year (MT)
1. Lime/Dolomatic Stone	Clinker	1.36	1.35
2. Additives		0.24	0.25
3. Fly ash	Cement	0.23	0.27
4. Gypsum		0.006	0.009

*Industry may use codes if disclosing detail of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART- C

Pollution Discharged to Environment/Unit of Output
(Parameter as specified in the consent issued)

1) Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentrations of Pollutants in Discharges (Mass/Volume)	Percentage of Variation from prescribed standards with reasons
a) Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, office toilets and mess is disposed off in soak pit via septic tank. We have installed Effluent Treatment Plant.		
b) Air	Please refer Annexure- **I**		No deviation from prescribed standards

PART –D

Hazardous Wastes

(As specified under Hazardous Waste Management & Handling Rules,1989)

Hazardous Wastes	**Total Quantity**	
	During the Previous Financial Year	**During the Current Financial Year**
a) Form Process:		
1. Used oil	1320 Ltrs	0.458 Liters
2. Chemical Container	112 Nos	**6 Nos**
3. Turbine Oil	123 Ltrs	NIL
4. Gear Oil	168 Ltrs	0.198 Liters
b) From Pollution Control Facilities:	NIL	NIL
All the quantity of used oil & used grease come out as reject from different gear application and bearings, were utilized in-house.		

PART- E

Solid Wastes

		Total Quantity	
		During the Previous Financial Year	**During the Current Financial Year**
a)	From Process	NIL	NIL
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are recycled back into the System.	
c)	(1) Quantity recycled or re-utilized within the unit (2) Sold (3) Disposed	NA	NA

PART –F

Please Specify the characterizations (in terms of composition of quantum) of Hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

1. Hazardous waste generated in the form of used / spent oil, waste / residue containing oil, which is stored in barrels at safe & dedicated area and sold to recycler approved by Central Pollution Control Board.
2. Fly ash collected in pollution control equipment (ESP) is utilized for PPC grade cement manufacturing in own as well as in near vicinity cement plants. Bed Ash generated from process in also utilized for cement manufacturing and coal dust collected from bag filters is recycled into the system.

PART –G

Impact of the pollution control measure on Conservation of natural resources and on the cost of production.

M/s. Goldstone Cements Ltd is making continuous efforts to conserve natural resources with environmentally Sound and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Designed to control the emission (SPM) level within permissible Limits.

The dust is collected in the abovementioned dust catchers. This dust is recycled to the system, so as to convert finally to the product. This way the natural resources are conserved in the system.

The Pollution abatement practices adopted by us save precious raw material/ product and greatly help in conserving valuable natural resources,ultimately reducing the manufacturing cost.

Total 5 nos. of opacity monitor already installed in Raw Mill & Kiln Stack, Coal Mill Stack, Cooler ESP stack, Cement Mill Stack & CPP stack and real time data are being transferred.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART- H

Additional measures/ investment proposal for environmental protection including abatement of pollution, prevention of pollution.

Development of greenbelt in & around the plant & colony.
Planting trees is ongoing process. Around 3362 nos. of sapling of different native species was planted during the FY 2019-2020. The said program will continue for coming year also.

Water tanker is used for spraying in the plant area as well as the nearby villages regularly for dust suppression. RCC roads are made to control the fugitive dusts. Water sprinklers are installed in roadsides.

Suitable interlocks have been provided for Gear box & Girth Gear Cooling fans to avoid idle running of these fans.

PART- I

Any other particulars for improving the quality of the environment.

1. Continuous monitoring of stack emission, ambient air, and noise and water quality is done. Necessary action plan is prepared and implemented accordingly.
2. Scheduled maintenance of all the pollution control devices is done on regular basis.
3. Water sprinkling on the unpaved surface for dust suppression. Installation of Water sprinklers in road side. RCC roads are made to control the fugitive emissions.
4. "World Environment Week" has been celebrated commencing from 30th May to 5th June with objective of increase awareness on specific environmental issues relevant to the industry utilities and operations.
5. "Swathacta Abhiyan "programmeis conducted in each section for making environment friendly.
6. Development of greenbelt in & around the plant & colony. The tree species planted are Neem, Khokon, Champa, Agarwood, Mahagony, Bokul, Mango, Litchi, Black Jamun, Almond, Cycus, Green Hedge, Coloured Hedge, Fycus, Royal Plam, Areca Plam, Thuja, Red Bottle Brush, Ashoka, Gulmohor, Golden Bottle Brush, Chinese Plam, Night Jasmine, Ceylon, Tahiti, Aclypha, Hibiscus, yucca Aloifolia, Phonix, Furcraea, Budhist Bamboo, Bougenvelia, Draceena, Calendula, Crysenthemum, Phlox, Merigold, , Primola, Rananculus, Statics, Cosmos, Dianthus, Dhalia, Gazania, Poppy, Petunia, Lily, Anthurium, Bolsom, Verbena, Salvia, Vinka, Exora, Celosia etc. Rate of survival 92%.
7. Proper lubrication, housekeeping and installation of silencers are carried out in Fan inlet ducts to reduce excessive noise generation.
8. Using LED Lamps at residential colony, administrative building and CCR building for energy conservation.
9. Minimizing the dust concentration by providing covered sheds for raw material storage, Covered belt conveyors and water spraying system for raw materials.

Ambient Air Quality Monitoring (yearly average) in µg/m3

Name of the Station	PM 2.5	PM 10	SO2	NOx
Near CPP (Water reservoir)	24.9	45.3	11.5	7.9
Near CCR (Material Yard)	25.1	50.4	9.4	8.4
Near Guest House (Yamuna Sadan)	18.7	39.4	6.9	4.4.
Residential Colony	14.2	34.5	ND	ND

Stack Emission Monitoring Report (yearly average)

SL NO	Name of the Stack	PM (mg/Nm3)	SO2 (mg/Nm3)	NOx (mg/Nm3)
1	Cement Mill	19.6	ND	ND
2	CPP	30.4	381.9	179.6
3	Raw Mill	14.2	375.4	262.7
4	Cooler ESP	16.8	ND	ND
5	Coal Mill	18.8	359.2	229.8

Meghalaya State Pollution Control Board
Forests & Environment Department, Government of Meghalaya
'ARDEN' Lumpyngngad, Shillong-793014
Website: http://megspcb.gov.in

No. MSPCB/LEGAL-149/2018/2019-2020/193 Dt. Shillong, the 13th September, 2019

To

Shri H.C. Choudhary, IFS
The Addl. Principal Chief Conservator of Forests
(Planning, Development and Legal matters),
Government of Meghalaya, Shillong

Sub: Representation dated 26.8.2019 from Star Cement Limited containing comments on observation made at para 37 of the record of minutes of 17th sitting of the Committee constituted by the Hon'ble NGT under Chairmanship of Hon'ble Mr. Justice B.P. Katakey, Former Judge, Guwahati High Court.

Ref: No.MFG.39/37/NGT(C)/VOL-IX/ 11,897-899, Dated 29-08-2019

Sir,

Please refer to letter No. MPG.39/NGT(C)/Vol.-IX/11.897-899 dated 29.08.2019 received from Addl. PCCF (Planning, Development & Legal Matters), Government of Meghalaya, Shillong on the above subject. As desired, copies of the Annual Environment Statements for the years ending 31.3.2015, 31.3.2016, 31.3.2017 and 31.3.2018 filed before the MSPCB by Star Cement Meghalaya Ltd., Star Cement Ltd. and Meghalaya Power Limited are enclosed at Annexure 1, Annexure 2 and Annexure 3 respectively. The annual Environmental Statement for the year 2018-19 has not been received in this office. The para-wise comments on the representation dated 26.8.2019 from Star Cement Ltd (received along with your letter under reference) are as under:

Para No.	Comments
1	The details given in the representation are basically reproduction of the issues dealt with in the minutes of the Committee. No specific comments are required to be made.
2 (i)	This para deals with the Techno Economic Feasibility Reports. We have no comments to make in this regard.
2 (ii)	This para deals with if modifications/alterations in the plant design are required for using alternate fuel or otherwise. We have no comments to make in this regard.
2 (iii)	This para deals with whether for change in the fuel, revised Environmental Clearance is required or otherwise. No comments in this regard are given except that revised Consent to Operate under the Air/Water Act is not required for use of alternate fuel.
2 (iv)	It deals with the conditions prescribed in the Environmental Clearance. No comments in this regard are offered.
2 (v) to (viii)	It deals with the payments made for purchase of coal and alternate fuel and related issues along the year-wise details of the royalty paid by these

Meghalaya State Pollution Control Board
Forests & Environment Department, Government of Meghalaya
'ARDEN' Lumpyngngad, Shillong-793014
Website: http://megspcb.gov.in

	companies. The Mining & Geology Deptt. of the State Government may be the appropriate agency to verify details regarding payment of royalty, whether these companies have been found to be involved in any illegal mining and or any illegal transportation and also regarding nature of alternate fuel.
2 (ix)	This para deals with the viability regarding use of muslate in power plants in cement plants. No comments to offer in this regard.
2 (x)	This para deals with the use of muslate by MPL during 2012-13 and 2013-14 and environmental statement is enclosed at Annexure-I.
2 (xi)	This para deals with the alternate fuel in the cement plants and may be verified from the State Mining & Geology deptt.
3	This para deals with technical feasibility of using alternate fuel, payment of royalty, quantity of alternate fuel purchased and details of alternate fuel given in the Environmental statements and that the use of alternate fuel does not require fresh EC. In this regard it is to state that prima facie the use of alternate fuel by the cement and power plants is technically feasible and is in fact encouraged by the Pollution Control Board. As stated earlier the details of the royalty stated to be paid by these companies may be verified from State Mining & Geology deptt. As stated earlier the copies of the Environment Statement filed by these companies are enclosed at Annexure 2 & Annexure 3.
Para 4 & 5	This para details with the observations made by the Committee and requires no comments from us.

Enclosed: as stated

Yours faithfully

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

Dalmia
Bharat Cement

newthink!

ACL/ENV/ES/2017-18

17th August 2017

To,

The Member Secretary,
Meghalaya State Pollution Control Board
`ARDEN `LUMPYNGNGAD
SHILLONG – 793014 (Meghalaya)

Sub: - Submission of Environmental Statement (Form-V) of M/s. Adhunik Cement Limited, Vill - Thangskai Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2016-2017.

Dear Sir,

/ith reference to subject cited above, we submit herewith the Environmental Statement (Form-V) of M/s. Adhunik Cement Limited, Vill - Thangskai, Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2016-2017.

May kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully
For M/s. Adhunik Cement Limited.

Authorized Signatory

22/8/17

Copy to:
1) The Additional Principal Chief Conservator of Forest, Ministry of Environment, Forest & Climate Change, Regional Office, Shillong, Meghalaya.
2) The Regional Director, Central Pollution Control Board, North Eastern Zonal Office, Lower Motinagar, Shillong -793 014 (Meghalaya).

Adhunik Cement Limited (Subsidiary of Dalmia Cement Bharat Limited)
Umsoo Mootong, Vill-Thangskai, P.O.-Lumshnong
Dist. Jaintia Hills, Meghalaya - 793 200
96128 95628 / 9, 94369 97827/8
www.dalmiacement.com

GOVT. OF INDIA — ENVIRONMENT, FOREST & REGIONAL OFFICE, SHILLONG — 22/8

MEGHALAYA STATE POLLUTION CONTROL BOARD, SHILLONG — 22/8/2017

NOTARY — Name I. S. L. Nongrum — Area East Khasi Hills District — Regd No. 004 — GOVT. OF MEGHALAYA — 21/2/22

ENVIRONMENTAL STATEMENT (FORM -V)
of
M/S ADHUNIK CEMENT LTD.
(A subsidiary of Dalmia Cement Bharat Limited)

Vill – Thangskai, Post – Lumshnong, Dist. – East Jaintia Hills, Meghalaya
(1st April 2016 to 31st March 2017)

PART -A

1.	Name and address of the owner/ Occupier of the Industry operation Or process	**Sh. RA Krishnakumar. ED M/S Adhunik Cement Ltd. Post-Lumshnong Dist – East Jaintia Hills, Meghalaya.**
2.	Industry Category Primary (S.T. C. Code) Secondary (S.T.C. Code)	**Red Category**
3.	Production Capacity	**1.5 MTPA Cement 1.3 MTPA Clinker**
4.	Year of establishment	**2010**
5.	Date of the last Environmental Statement Report Submitted	**14.09.2016**

PART –B
Water and Raw Material Consumption

I) Water Consumption:

Process : **622.46 m3/Day.**

Cooling, re circulation and dust suppression : **921.50 m3/Day.**

Domestic : **611.62 m3/Day.**

Name of Product	Water Consumption per Unit of Product Output	
	During Previous Financial Year (15-16)	During Current Financial Year (16-17)
Cement	0.97 KL/MT	0.92 KL/MT

NOTARY
Name : S. L. Mawphlang
Area : East Khasi Hills District
Regn No.. 004/16
3/2/22
GOVT. OF MEGHALAYA

II) Raw Material Consumption:

Name of Raw Material	Name of Product	Consumption of Raw Material	
		During Previous Financial Year (15-16)	During current Financial Year (16-17)
1. Lime Stone	Cement	10,43,928.50	11,28,212.96
2. Fly Ash		55,415.72	26,976.51
3. Clay		18,995.69	16,031.59
4. Shale		21,841.18	-
5. Gypsum		8,948.86	6,952.75
6. Coal		62,789.11	42,680.60
7. Slate		63,050.31	73,759.26
8. Coal	CPP	34,166.98	5,733.69
9. Slate		70,601.71	71,115.02

PART-C

Discharge to Environment /Unit of Out Put:

Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentration of Pollutants in Discharge (Mass/Volume)	Percentage of Variation from prescribed standard with reason
a)	Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, office toilets and mess is disposed off in soak pit via septic tank. We are in the process to install Sewage Treatment Plant, which will be common for all the units.	
b)	Air	Please refer Annexure - I, II, III & IV	

NOTARY
Attested by
Name : S. L. Mawphlang
Area : East Khasi Hills District
Regn No.: 004 / 1
3/2/22
GOVT. OF MEGHALAYA

PART –D

Hazardous Waste

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules amended up to 2010)

Hazardous Waste	**Total Quantity (Liters.)**	
	During Previous Financial Year (2015-16)	**During Current Financial Year (2016-17)**
a) Used oil & Grease	Total Quantity generated – 12,600 Lits. Total Sale – 12,600 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area,Guwahati-781034 (Assam)	Total Quantity generated – 10,500 Lits. Total Sale – 10,500 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area,Guwahati-781034 (Assam)

PART –E

Solid Waste

		Total Quantity in MT	
		During Previous Financial Year (15-16)	**During Current Financial Year (16-17)**
a)	From Process	Nil	Nil
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are Recycled back into the System.	
c)	1) Quantity recycled or re-utilized within the unit	100 %	100 %
	2) Sold	NIL	NIL
	3) Disposed (Flyash generated from CPP & consumed into Cement	39,369.68 MT	29,086.98 MT

NOTARY GOVT. OF MEGHALAYA
Attested by
Name I. S. L. Mawphlang
Area East Khasi Hills District
Regn. No. ... /16
3/2/22

	Plant)		

PART-F

Please Specify the Characterization (in terms of composition and quantum) of Hazardous as well as Solid waste and indicate disposal practice adopted for both these categories of wastes.

Hazardous Waste:

Our Cement Manufacturing is based on Dry Process, no hazardous waste is generated from the process except used oil which is drained from Machineries / Equipment and sold to authorized vendor.

Solid Waste:

Flyash generated from captive power plant is consumed in cement plant.

PART-G

Impact of the pollution control measure on conservation of natural resources and consequently on the cost of production

M/S Adhunik Cement Ltd. is making continuous efforts to conserve natural resources with environmentally clean and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART-H

Additional measures / investment proposal for environmental protection including abatement of pollution

Planting trees is ongoing process. Around 2,000 nos. of sapling of different native species was planted during the FY 2016 - 2017. The said program will continue for coming year also.

NOTARY
Name: I. S. L. Nawphlang
Addl: East Khasi Hills District
Regn. No. 004/16
3/2/22
GOVT. OF MEGHALAYA

PART-I

Any other particulars in respect of environmental protection and abatement of pollution

1. We have full-fledged Environment Department with two separate cells. One for monitoring and one for maintenance of Pollution Control equipments.

2. Continuous monitoring of stack emission, ambient air, noise and water quality is done. Necessary action plan is prepared and implemented accordingly.

3. Scheduled maintenance of all the pollution control devices is done on regular basis.

4. More number of flower have been planted to beautify the plant.

To substantiate above statement, latest emission monitoring report is enclosed herewith.

Annexure -I : Ambient air quality report
Annexure – II : Fugitive Emission report
Annexure -III : Stack Emission level Report
Annexure – IV : Ambient Noise quality report.

NOTARY
Name : S. L. Macdonald
Address : East Khasi Hills, Shillong
Regd. No. 004/16
3/2/22
GOVT. OF MEGHALAYA

Dalmia
Bharat Cement

newthink! cement! sugar! refractories! power!

ACL/ENV/ES/2018-19 12th May 2018

To,

The Member Secretary,
Meghalaya State Pollution Control Board
`ARDEN `LUMPYNGNGAD
SHILLONG – 793014 (Meghalaya)

Sub: - Submission of Environmental Statement (Form-V) of M/s. Adhunik Cement Limited, Vill - Thangskai Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2017-2018.

Dear Sir,

With reference to subject cited above, we submit herewith the Environmental Statement (Form-V) of M/s. Adhunik Cement Limited, Vill - Thangskai, Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2017-2018.

May kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully
For M/s. Adhunik Cement Limited.

Authorized Signatory

Copy to:

1) The Regional Director, Central Pollution Control Board, North Eastern Zonal Office, Lower Motinagar, Shillong -793 014 (Meghalaya).

23 MAY 2018
704

NOTARY
Name I. S. L. Nawphlang
Area East Khasi Hills District
Regd No. 3/2/22
GOVT. OF MEGHALAYA

Adhunik Cement Limited (Subsidiary of Dalmia Cement Bharat Limited)
Umsoo Mooiang, Vill-Thangskai, P.O.-Lumshnong
Dist. Jaintia Hills, Meghalaya - 793 200
96128 95628 / 9, 94369 97827/8
www.dalmiacement.com

ENVIRONMENTAL STATEMENT (FORM -V)
of
M/S ADHUNIK CEMENT LTD.
(A subsidiary of Dalmia Cement Bharat Limited)

Vill – Thangskai, Post – Lumshnong, Dist. – East Jaintia Hills, Meghalaya
(1st April 2017 to 31st March 2018)

PART -A

1.	Name and address of the owner/ Occupier of the Industry operation Or process	**Sh. RA Krishnakumar.** **ED** **M/S Adhunik Cement Ltd.** **Post-Lumshnong** **Dist – East Jaintia Hills, Meghalaya.**
2.	Industry Category Primary (S.T. C. Code) Secondary (S.T.C. Code)	**Red Category**
3.	Production Capacity	**1.5 MTPA Cement** **1.3 MTPA Clinker**
4.	Year of establishment	**2010**
5.	Date of the last Environmental Statement Report Submitted	**17.08.2017**

PART –B
Water and Raw Material Consumption

I) Water Consumption:

Process	:	**600.46 m3/Day.**
Cooling, re circulation and dust suppression	:	**820.20 m3/Day.**
Domestic	:	**610.22 m3/Day.**

Name of Product	Water Consumption per Unit of Product Output	
	During Previous Financial Year (16-17)	During Current Financial Year (17-18)
Cement	0.92 KL/MT	0.91 KL/MT

NOTARY GOVT. OF MEGHALAYA
Name : S. L. Newphlang
Area : East Khasi Hills District
Regd. No. 004/16
3/2/22

II) **Raw Material Consumption:**

Name of Raw Material	Name of Product	Consumption of Raw Material	
		During Previous Financial Year (16-17)	During current Financial Year (17-18)
1. Lime Stone	Cement	11,28,212.96	12,70,843.42
2. Fly Ash		26,976.51	36,159.487
3. Hill Sand/ Shale		16,031.59	23,44.12
4. Gypsum		6,952.75	6,977.139
5. Coal		42,680.60	53,57.01
6. Slate		73,759.26	68,057.55
7. Pet coke		-	4126.63
8. Coal	CPP	5,733.69	-
9. Slate		71,115.02	83,922.73

PART-C

Discharge to Environment /Unit of Out Put:

Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentration of Pollutants in Discharge (Mass/Volume)	Percentage of Variation from prescribed standard with reason
a)	Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, office toilets and mess is disposed off in soak pit via septic tank. We are in the process to install Sewage Treatment Plant, which will be common for all the units.	
b)	Air	Please refer Annexure - I	

NOTARY GOVT. OF MEGHALAYA

3/2/22

PART --D

Hazardous Waste

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules amended up to 2010)

Hazardous Waste	Total Quantity (Liters.)	
	During Previous Financial Year (2016-17)	During Current Financial Year (2017-18)
a) Used oil & Grease	Total Quantity generated – 10,500 Lits. Total Sale – 10,500 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area,Guwahati-781034 (Assam)	Total Quantity generated – 1,000 Lits. Total Sale – 1,000 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area,Guwahati-781034 (Assam)

PART –E

Solid Waste

		Total Quantity in MT	
		During Previous Financial Year (16-17)	During Current Financial Year (17-18)
a)	From Process	Nil	Nil
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are Recycled back into the System.	
c)	1) Quantity recycled or re-utilized within the unit	100 %	100 %
	2) Sold	NIL	NIL
	3) Disposed (Flyash generated from CPP & consumed into Cement Plant)	29,086.98 MT	31,467.79 MT

NOTARY
Name I. S. L. Mawphlang
Area East Khasi Hills District
Regd. No.. 004/16
3/2/22
GOVT. OF MEGHALAYA

PART-F

Please Specify the Characterization (in terms of composition and quantum) of Hazardous as well as Solid waste and indicate disposal practice adopted for both these categories of wastes.

Hazardous Waste:

Our Cement Manufacturing is based on Dry Process, no hazardous waste is generated from the process except used oil which is drained from Machineries / Equipment and sold to authorized vendor.

Solid Waste:

Flyash generated from captive power plant is consumed in cement plant.

PART-G

Impact of the pollution control measure on conservation of natural resources and consequently on the cost of production

M/S Adhunik Cement Ltd. is making continuous efforts to conserve natural resources with environmentally clean and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART-H

Additional measures / investment proposal for environmental protection including abatement of pollution

Planting trees is ongoing process. Around 5,000 nos. of sapling of different native species was planted during the FY 2017 - 2018. The said program will continue for coming year also.

NOTARY
Name I. S. L. Nongkynrih
Area- East Khasi Hills District
Regn No.. 004/16
3/2/22
GOVT. OF MEGHALAYA

PART-I

Any other particulars in respect of environmental protection and abatement of pollution

1. We have full-fledged Environment Department with two separate cells. One for monitoring and one for maintenance of Pollution Control equipments.

2. Continuous monitoring of stack emission, ambient air, noise and water quality is done. Necessary action plan is prepared and implemented accordingly.

3. Scheduled maintenance of all the pollution control devices is done on regular basis.

4. More number of flower have been planted to beautify the plant.

   To substantiate above statement, latest emission monitoring report is enclosed herewith in Annexure - I.

M/s. Adhunik Cement Limited

Authorized Signatory

NOTARY
Name I. S. L. Mawphlang
Area East Khasi Hills District
Regn No. 004/16
3/2/22
GOVT. OF MEGHALAYA

Dalmia
Bharat Cement

newthink! cement! sugar! refractories! power!

DCBL/ENV/ES/2019-20

8th April 2019

To,

The Member Secretary,
Meghalaya State Pollution Control Board
`ARDEN `LUMPYNGNGAD
SHILLONG – 793014 (Meghalaya)

Sub: - Submission of Environmental Statement (Form-V) of M/s. Dalmia Cement (Bharat) Limited, Vill - Thangskai Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2018-2019.

Dear Sir,

With reference to subject cited above, we submit herewith the Environmental Statement (Form-V) of M/s. Dalmia Cement (Bharat) Limited, Vill - Thangskai, Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2018-2019.

May kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully
For M/s. Dalmia Cement (Bharat) Limited.

Authorized Signatory

MEGHALAYA STATE POLLUTION CONTROL BOARD
15 MAY 2019
873

Copy to:

1) The Regional Director, Central Pollution Control Board, North Eastern Zonal Office, Lower Motinagar, Shillong -793 014 (Meghalaya).

NOTARY
Name I. S. L. Mawphlang
Area East Khasi Hills District
Regn No.. 004 /14
3/12/22
GOVT. OF MEGHALAYA

ENVIRONMENTAL STATEMENT (FORM -V)
of
M/S DALMIA CEMENT (BHARAT) LIMITED.

Vill – Thangskai, Post – Lumshnong, Dist. – East Jaintia Hills, Meghalaya
(1st April 2018 to 31st March 2019)

PART -A

1. Name and address of the owner/ Occupier of the Industry operation Or process — **Sh. Venkatesan Thyagarajan**
   Director
   M/S Dalmia Cement (Bharat) Limited.
   Post-Lumshnong
   Dist – East Jaintia Hills, Meghalaya.

2. Industry Category
   Primary (S.T. C. Code)
   Secondary (S.T.C. Code) — **Red Category**

3. Production Capacity — **1.5 MTPA Cement**
   1.3 MTPA Clinker

4. Year of establishment — **2010**

5. Date of the last Environmental Statement Report Submitted — **12.05.2018**

PART –B
Water and Raw Material Consumption

I) Water Consumption:

Process : **521.44 m3/Day.**

Cooling, re circulation and dust suppression : **722.10 m3/Day.**

Domestic : **611.00 m3/Day.**

Name of Product	Water Consumption per Unit of Product Output	
	During Previous Financial Year (17-18)	During Current Financial Year (18-19)
Cement	0.91 KL/MT	0.88 KL/MT

d) Raw Material Consumption:

Name of Raw Material	Name of Product	Consumption of Raw Material	
		During current Financial Year (17-18)	During current Financial Year (18-19)
1. Lime Stone	Cement	12,70,843.42	15,20,964.952
2. Fly Ash		36,159.487	54,238.194
3. Hill Sand/ Shale		23,44.12	-
4. Gypsum		6,977.139	5,854.992
5. Coal		53,57.01	72,139.563
6. Slate		68,057.55	77,368.401
7. Pet coke		4,126.63	2,517.724
8. Coal	CPP	-	451.010
9. Slate		83,922.73	1,01,031.980
10. PET Coke		-	363.810

PART-C

Discharge to Environment /Unit of Out Put:

Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentration of Pollutants in Discharge (Mass/Volume)	Percentage of Variation from prescribed standard with reason
a)	Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, toilets are disposed off through Sewage Treatment Plant.	
b)	Air	Please refer Annexure - I	

Attested
Name: S. L. Nongphlang
East Khasi Hills District
NOTARY GOVT. OF MEGHALAYA
3/2/22

PART –D

Hazardous Waste

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules amended up to 2010)

Hazardous Waste	Total Quantity (Liters.)	
	During Current Financial Year (2017-18)	During Current Financial Year (2018-19)
a) Used oil & Grease	Total Quantity generated – 1,000 Lits. Total Sale – 1,000 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area.Guwahati-781034 (Assam)	Nil

PART –E

Solid Waste

		Total Quantity in MT	
		During Current Financial Year (17-18)	During Current Financial Year (18-19)
a)	From Process	Nil	Nil
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are Recycled back into the System.	
c)	1) Quantity recycled or re-utilized within the unit	100 %	100 %
	2) Sold	NIL	NIL
	3) Disposed (Flyash generated from CPP & consumed into Cement Plant)	31,467.79 MT	37,886.028 MT

NOTARY
Name I. S. L. Mawthoh
Area East Khasi Hills District
Regn. No. 004/19
3/2/22
GOVT. OF MEGHALAYA

PART-F

Please Specify the Characterization (in terms of composition and quantum) of Hazardous as well as Solid waste and indicate disposal practice adopted for both these categories of wastes.

Hazardous Waste

Our Cement Manufacturing is based on Dry Process, no hazardous waste is generated from the process except used oil which is drained from Machineries / Equipment and sold to authorized vendor.

Solid Waste:

All Flyash generated from captive power plant is consumed in cement plant.

PART-G

Impact of the pollution control measure on conservation of natural resources and consequently on the cost of production

M/s. Dalmia Cement (Bharat) Limited is making continuous efforts to conserve natural resources with environmentally clean and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART-H

Additional measures / investment proposal for environmental protection including abatement of pollution

Planting trees is ongoing process. Around 4,000 nos. of sapling of different native species was planted during the FY 2018 - 2019. The said program will continue for coming year also.

NOTARY
Name : S. L. Mawphlang
Area : East Khasi Hills District
Regn. No.: 004/16
3/2/22
GOVT. OF MEGHALAYA

PART-I

Any other particulars in respect of environmental protection and abatement of pollution

1. We have full-fledged Environment Department with two separate cells. One for monitoring and one for maintenance of Pollution Control Equiptments.

2. Continuous monitoring of stack emission, ambient air, noise and water quality is done. Necessary action plan is prepared and implemented accordingly.

3. Scheduled maintenance of all the pollution control devices is done on regular basis.

4. More number of flower sapling have been planted to beautify the plant.

   To substantiate above statement, latest emission monitoring report is enclosed herewith in Annexure - I.

M/s. Dalmia Cement (Bharat) Limited

Authorized Signatory

KHADI & VILLAGE INDUSTRIES COMMISSION
Name I. S. L. Mawlong
Area East Khasi Hills District
Regn. No. 004 / 16
3/2/22
GOVT. OF MEGHALAYA

Dalmia
Bharat Cement

newthink! cement! sugar! refractories! power.

DCBL/ENV/ES/2020-21

20th April 2020

To,

The Member Secretary,
Meghalaya State Pollution Control Board
`ARDEN `LUMPYNGNGAD
SHILLONG – 793014 (Meghalaya)

Sub: - Submission of Environmental Statement (Form-V) of M/s. Dalmia Cement (Bharat) Limited, Vill - Thangskai Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2019-2020.

Dear Sir,

With reference to subject cited above, we submit herewith the Environmental Statement (Form-V) of M/s. Dalmia Cement (Bharat) Limited, Vill - Thangskai, Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2019-2020.

May kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully
For M/s. Dalmia Cement (Bharat) Limited.

Authorized Signatory

Copy to:

1) The Regional Director, Central Pollution Control Board, North Eastern Zonal Office, Lower Motinagar, Shillong -793 014 (Meghalaya).

NOTARY
Name: I. S. Mawphlang
Area: East Jaintia Hills District
Regd. No.: 004/16
3/2/22
GOVT. OF MEGHALAYA

ENVIRONMENTAL STATEMENT (FORM -V)
of
M/S DALMIA CEMENT (BHARAT) LI MITED.

Vill – Thangskai, Post – Lumshnong, Dist. – East Jaintia Hills, Meghalaya
(1st April 2019 to 31st March 2020)

PART -A

1.	Name and address of the owner/ Occupier of the Industry operation Or process	**Sh. Venkatesan Thyagarajan** **Director** **M/S Dalmia Cement (Bharat) Limited.** **Post-Lumshnong** **Dist – East Jaintia Hills, Meghalaya.**
2.	Industry Category Primary (S.T. C. Code) Secondary (S.T.C. Code)	**Red Category**
3.	Production Capacity	**1.5 MTPA Cement** **1.3 MTPA Clinker**
4.	Year of establishment	**2010**
5.	Date of the last Environmental Statement Report Submitted	**8.04.2019**

PART –B
Water and Raw Material Consumption

I) Water Consumption:

Process	:	**512.40 m3/Day.**
Cooling, re circulation and dust suppression	:	**703.20 m3/Day.**
Domestic	:	**600.00 m3/Day.**

Name of Product	Water Consumption per Unit of Product Output	
	During Previous Financial Year (18-19)	During Current Financial Year (19-20)
Cement	0.88 KL/MT	0.84 KL/MT

NOTARY
Name: I. S. L. Mawphang
Area: East Khasi Hills District
Regd. No.: 004/16
3/2/22
GOVT. OF MEGHALAYA

II) Raw Material Consumption:

Name of Raw Material	Name of Product	Consumption of Raw Material	
		During current Financial Year (18-19)	During current Financial Year (19-20)
1. Lime Stone	Cement	15,20,964.952	12,22,844.52
2. Fly Ash		54,238.194	51,220.17
3. Hill Sand/ Shale		-	-
4. Gypsum		5,854.992	4,222.71
5. Coal		72,139.563	70,131.00
6. Slate		77,368.401	66,222.41
7. Pet coke		2,517.724	2,121.44
8. Coal	CPP	451.010	422.020
9. Slate		1,01,031.980	98,017.97
10. PET Coke		363.810	-

PART-C

Discharge to Environment /Unit of Out Put:

Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentration of Pollutants in Discharge (Mass/Volume)	Percentage of Variation from prescribed standard with reason
a)	Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, toilets are disposed off through Sewage Treatment Plant.	
b)	Air	Please refer Annexure - I	

NOTARY
Name: S. L. Mawphlang
East Khasi Hills District
GOVT. OF MEGHALAYA
Attested
3/2/22

PART –D

Hazardous Waste

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules amended up to 2010)

Hazardous Waste	Total Quantity (Liters.)	
	During Current Financial Year (2018-19)	During Current Financial Year (2019-20)
a) Used oil & Grease	Nil	Total Quantity generated – 8,00 Lits. Total Sale – 6,00 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area,Guwahati-781034 (Assam)

PART –E

Solid Waste

		Total Quantity in MT	
		During Current Financial Year (18-19)	During Current Financial Year (19-20)
a)	From Process	Nil	Nil
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are Recycled back into the System.	
c)	1) Quantity recycled or re-utilized within the unit	100 %	100 %
	2) Sold	NIL	NIL
	3) Disposed (Flyash generated from CPP & consumed into Cement Plant)	37,886.028 MT	28,442.02 MT

NOTARY
Name: I. S. L. Marphiang
Area: East Khasi Hills District
Regn. No.: 004/16
3/2/22
GOVT. OF MEGHALAYA

PART-F

Please Specify the Characterization (in terms of composition and quantum) of Hazardous as well as Solid waste and indicate disposal practice adopted for both these categories of wastes.

Hazardous Waste:

Our Cement Manufacturing is based on Dry Process, no hazardous waste is generated from the process except used oil which is drained from Machineries / Equipment and sold to authorized vendor.

Solid Waste:

All Flyash generated from captive power plant is consumed in cement plant.

PART-G

Impact of the pollution control measure on conservation of natural resources and consequently on the cost of production

M/s. Dalmia Cement (Bharat) Limited is making continuous efforts to conserve natural resources with environmentally clean and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART-H

Additional measures / investment proposal for environmental protection including abatement of pollution

Planting trees is ongoing process. Around 5,000 nos. of sapling of different native species was planted during the FY 2019 - 2020. The said program will continue for coming year also.

NOTARY
Name: I. S. Nongphlang
Area: East Khasi Hills District
Regn. No.: 004/16
GOVT. OF MEGHALAYA
3/2/22

PART-I

Any other particulars in respect of environmental protection and abatement of pollution

1. We have full-fledged Environment Department with two separate cells. One for monitoring and one for maintenance of Pollution Control Equiptments.

2. Continuous monitoring of stack emission, ambient air, noise and water quality is done. Necessary action plan is prepared and implemented accordingly.

3. Scheduled maintenance of all the pollution control devices is done on regular basis.

4. More number of flower sapling have been planted to beautify the plant.

To substantiate above statement, latest emission monitoring report is enclosed herewith in Annexure - I.

NOTARY
Name I. S. L. Marphlang
Area East Khasi Hills District
Reg. No.. 004
31/2/22
GOVT. OF MEGHALAYA

Dalmia
Bharat Cement

newthink! cement! sugar! refractories! power!

DCBL/ENV/ES/2020-21

27th July 2021

To,

The Member Secretary,
Meghalaya State Pollution Control Board
`ARDEN `LUMPYNGNGAD
SHILLONG – 793014 (Meghalaya)

Sub: - Submission of Environmental Statement (Form-V) of M/s. Dalmia Cement (Bharat) Limited, Vill - Thangskai Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2020-2021.

Dear Sir,

With reference to subject cited above, we submit herewith the Environmental Statement (Form-V) of M/s. Dalmia Cement (Bharat) Limited, Vill - Thangskai, Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2020-2021.

May kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully
For M/s. Dalmia Cement (Bharat) Limited.

Authorized Signatory

STATE POLLUTION CONTROL BOARD
896
29 JUL 2021
SHILLONG

Copy to:

1) The Regional Director, Central Pollution Control Board, North Eastern Zonal Office, Lower Motinagar, Shillong -793 014 (Meghalaya).

NOTARY
Name : S. L. M...
Area : East Khasi Hills
Regn. No.. 004 / 16
3/2/22
GOVT. OF MEGHALAYA

EE-I
29/7

ENVIRONMENTAL STATEMENT (FORM -V)
of
M/S DALMIA CEMENT (BHARAT) LI MITED.

Vill – Thangskai, Post – Lumshnong, Dist. – East Jaintia Hills, Meghalaya
(1st April 2020 to 31st March 2021)

PART -A

1.	Name and address of the owner/ Occupier of the Industry operation Or process	**Sh. Venkatesan Thyagarajan Director M/S Dalmia Cement (Bharat) Limited. Post-Lumshnong Dist – East Jaintia Hills, Meghalaya.**
2.	Industry Category Primary (S.T. C. Code) Secondary (S.T.C. Code)	**Red Category**
3.	Production Capacity	**1.5 MTPA Cement 1.3 MTPA Clinker**
4.	Year of establishment	**2010**
5.	Date of the last Environmental Statement Report Submitted	**08.04.2020**

PART –B
Water and Raw Material Consumption

I) Water Consumption:

Process	:	**488 m3/Day.**
Cooling, re circulation and dust suppression	:	**628 m3/Day.**
Domestic	:	**521 m3/Day.**

Name of Product	Water Consumption per Unit of Product Output	
	During Previous Financial Year (19-20)	During Current Financial Year (20-21)
Cement	0.90 KL/MT	0.88 KL/MT

NOTARY
Name: I. S. L. Mawphlang
Area: East Khasi Hills District
Regd. No.: 004/36
2/2/22
GOVT. OF MEGHALAYA

i) Raw Material Consumption:

Name of Raw Material	Name of Product	Consumption of Raw Material	
		During current Financial Year (19-20)	During current Financial Year (20-21)
1. Lime Stone	Cement	15,89,972.70	11,92,948.57
2. Fly Ash		62,414.83	72,583.36
3. Wet Fly ash		26,901.90	24,905.86
4. Mill Scale		41.11	1042.80
5. Laterite		9585.08	12,933.16
6. Gypsum		4416.21	5107.52
7. Hill Sand		78829.12	43591.33
8. Local Sand/Clay		4876.98	16149.71

PART-C

Discharge to Environment /Unit of Out Put:

Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentration of Pollutants in Discharge (Mass/Volume)	Percentage of Variation from prescribed standard with reason
a)	Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, toilets are disposed off through Sewage Treatment Plant.	
b)	Air	Please refer Annexure - I	

NOTARY
Name : S. L. Mawphlang
Area : East Khasi Hills District
Regn No.. 004 / 16
3/2/22
GOVT. OF MEGHALAYA

PART –D

Hazardous Waste

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules amended up to 2010)

Hazardous Waste	Total Quantity (Liters.)	
	During Current Financial Year (2019-2020)	During Current Financial Year (2020-21)
a) Used oil & Grease	Total Quantity generated – 1,280 Lits. Total Sale – 1,280 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area,Guwahati-781034 (Assam)	Total Quantity generated – 8,89 Lits. Total Sale – 8,89 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area,Guwahati-781034 (Assam)

PART –E

Solid Waste

		Total Quantity in MT	
		During Current Financial Year (19-20)	During Current Financial Year (20-21)
a)	From Process	Nil	Nil
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are Recycled back into the System.	
c)	1) Quantity recycled or re-utilized within the unit	100 %	100 %
	2) Sold	NIL	NIL
	3) Disposed (Flyash generated from CPP & consumed into Cement Plant)	35,225.24 MT	17,813.76 MT

NOTARY
Name I. S. L. Mawphlang
Area East Khasi Hills District
Regn No.. 004/16
3/2/22
GOVT OF MEGHALAYA

PART-F

ease Specify the Characterization (in terms of composition and quantum) of Hazardous as well as Solid waste and indicate disposal practice adopted for both these categories of wastes.

Hazardous Waste:

Our Cement Manufacturing is based on Dry Process, no hazardous waste is generated from the process except used oil which is drained from Machineries / Equipment. These used oil are collected and stored in identified covered place with proper leveling and further sold to authorized vendor.

Solid Waste:

All Flyash generated from captive power plant is consumed in cement plant.

PART-G

Impact of the pollution control measure on conservation of natural resources and consequently on the cost of production

M/s. Dalmia Cement (Bharat) Limited is making continuous efforts to conserve natural resources with environmentally clean and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART-H

Additional measures / investment proposal for environmental protection including abatement of pollution

Planting trees is ongoing process. Around 3,500 nos. of sapling of different native species was planted during the FY 2020 - 2021. The said program will continue for coming year also.

NOTARY
Name : S. L. Mawphlang
Area : East Khasi Hills District
Regn. No. 004 / 16
GOVT. OF MEGHALAYA
3/2/22

PART-I

Any other particulars in respect of environmental protection and abatement of pollution

1. We have full-fledged Environment Department with two separate cells. One for monitoring and one for maintenance of Pollution Control Equiptments.

2. Continuous monitoring of stack emission, ambient air, noise and water quality is done. Necessary action plan is prepared and implemented accordingly.

3. Scheduled maintenance of all the pollution control devices is done on regular basis.

4. More number of flower sapling have been planted to beautify the plant.

   To substantiate above statement, latest emission monitoring report is enclosed herewith in Annexure - I.

M/s. Dalmia Cement (Bharat) Limited

Authorized Signatory

NOTARY
Name I. S. L. Mawphlang
Area East Khasi Hills District
Regn. No.. 004 / 16
31/2/22
GOVT. OF MEGHALAYA

Website: www.tajcem...
CIN: U26942ML2003PLC007295

HCCL/MSPCB/ES(CP)/21-22/01 Date: .....

To,
The Member Secretary,
Meghalaya State Pollution Control Board
ARDEN Lumpyngngad
Shillong (Meghalaya) -793014

Ref : CTO No MPCB/CON-120/2009/2020-2021/149 Dtd 23-06-2020.
Subject: Submission of Environmental Statement Form V (Cement Plant) for the Year 2020-2021.

Dear Sir,

With reference to the subject mentioned above we would like submit the yearly Environmental Statement Form V (Cement Plant) for the year **2020-2021** towards CTO No MPCB/CON-120/2009/2020-2021/149 Dtd 23-06-2020.

Therefore kindly acknowledge the letter along with the Form V for your ready reference. Your kind cooperation in this regard would be highly solicited.

Thanking you,
For **Hills Cement Company Ltd**

HILLS CEMENT CO. LTD.

Authorised Signatory

NOTARY
N. KHARNARBI
EAST KHASI HILLS DISTRICT
REGD. NO : 002
GOVT OF MEGHALAYA

942
30 JUL

Form – V

Environmental Statement for the financial year ending the 31st March 2021

(Cement Plant)

PART – A

1	Name and Address of the Owner/ Occupier of the Industry, Operation or Process	**Hills Cement Company Ltd., (Cement Plant)** 116 KM Stone, NH-44, Mynkree village, East Jaintia Hills, Meghalaya- 793200
2	Industry Category: Primary (STC Code), Secondary (SIC Code)	Clinker Manufacturing SIC Code 3241
3	Production Capacity	3000 TPD Cement 2500 TPD Clinker
4	Production during year 2019-20	316775.00 MT CLINKER 365049.00 MT CEMENT
5	Production during year 2020-21	377575.00 MT CLINKER 356610.44 MT CEMENT
6	Year of Establishment	2009
7	Date of the last Environmental Statement Submitted.	

PART – B

WATER AND RAW MATERIAL CONSUMPTION

(I) WATER CONSUMPTION (m^3/day)

a. Process : Nil

b. Cooling : Water used in the Cooling Tower of the plant is approximately 15 m^3/day.

c. Domestic : 3.5 m^3/ day

Water is also used for sprinkling to suppress airborne dust/greenbelt development, @25 m^3/day

SL. NO.	NAME OF PRODUCTS	PROCESS WATER CONSUMPTION PER UNIT OF PRODUCT OUTPUT	
		During the previous Financial Year (2019-20)	During the Current Financial Year (2020-21)
1	Cement & Clinker	Nil	Nil

NOTARY
N. KHARNARBI
EAST KHASI HILLS DISTRICT
REGD. NO: 002
GOVT OF MEGHALAYA

(ii) **RAW MATERIAL CONSUMPTION**

SL. NO.	NAME OF RAW MATERIAL*	NAME OF PRODUCT(S)	CONSUMPTION OF RAW MATERIAL PER UNIT OF OUTPUT	
			During the Previous Financial Year (2019-20)	During the Current Financial Year (2020-21)
1	Limestone	Clinker	1.268	1.26
2	Clay		0.047	0.05
3	Hills Sand		0.269	0.27
4	Shale		---	---
5	Fly Ash	Cement	0.17	0.185
6	Gypsum		---	0.000047

**Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all Industries have to name the raw materials used.*

PART – C

POLLUTION DISCHARGE TO ENVIRONMENT/UNIT OF OUTPUT

(PARAMETERS AS SPECIFIED IN THE CONSENT ISSUED)

SL NO.	POLLUTANTS	QUANTITY OF POLLUTANTS DISCHARGED			PERCENTAGE OF VARIATION FROM PRESCRIBED STANDARDS WITH REASONS
A	Water	NA			NA
B	Ambient Air	Name of the Station	Particulate Matters 10 Micron Size ($\mu g/m^3$)	Particulate Matters 2.5 Micron Size ($\mu g/m^3$)	Particulate matter values are well within the prescribed limits stipulated by concerned regulatory authorities.
		Near Crusher Area	65.00	34.10	
		Near Guest House	37.84	18.94	
		Near Cement Mill Compressor House	59.90	30.58	
C	Noise	Ambient Noise Levels are within prescribed limits for Industrial Areas			NA

NOTARY
NONGKHARNARBI
EAST KHASI HILLS DISTRICT
REGD : NO : 002
GOVT OF MEGHALAYA

PART – D

HAZARDOUS WASTES

[AS DISCUSSED UNDER HAZARDOUS WASTE – (MANAGEMENT, HANDLING & TRANSBOUNDARY MOVEMENT) RULES, 2008, AMENDED TILL DATE]

SL. NO.	HAZARDOUS WASTE	TOTAL QUANTITY	
		During the Previous Financial Year (2019-20)	During the Current Financial Year (2020-21)
A	From Process		
(i)	Used Oil	1130 Lt.	1240 Lt.
(ii)	Used Grease	540 kg	360 kg
B	From Pollution Control Facilities	Nil	Nil

PART – E

SOLID WASTES

SL. NO.	SOLID WASTE	TOTAL QUANTITY (KG)	
		During the Previous Financial Year (2019-20)	During the Current Financial Year (2020-21)
A	From Process	Not applicable	Not applicable
B	From Pollution Control Facilities	1,650	700
C	Quantity Recycled or Reutilized	1,650	700

NOTARY
N. KHARNARBI
EAST KHASI HILLS DISTRICT
REGD. NO : 002
GOVT OF MEGHALAYA

PART – F

[PLEASE SPECIFY THE CHARACTERIZATION (IN TERMS OF COMPOSITIONS & QUANTUM) OF HAZARDOUS AS WELL AS SOLID WASTES AND INDICATE DISPOSAL PRACTICE ADOPTED FOR THESE CATAGORIES OF WASTES]

SL. NO.	DESCRIPTION OF HAZARDOUS WASTE	QTY. OF WASTE GENERATED DURING THE YEAR 2020-21	DISPOSAL METHOD
1	Used/ Spent Oil	1240 Litrs	Securely stored. To be sold to CPCB/MSPCB registered recycler.
2	Used Grease	360 kg	

SL. NO.	DESCRIPTION OF SOLID WASTE	QTY. OF WASTE GENERATED DURING THE YEAR 2020-21	DISPOSAL METHOD
1	Solid Waste from Pollution Control Device	700	Recycled/Reused

PART – G

IMPACT OF THE POLLUTION ABATEMENT MEASURES TAKEN ON CONSERVATION OF NATURAL RESOURCES AND ON THE COST OF PRODUCTION

- Dust Collectors have been installed to control suspended particulate matter.
- Appropriate pollution control devices have been installed in all the stacks.
- Online continuous stack monitoring system has been installed.
- Regular sprinkling of water is also carried out to suppress ambient air-borne dust concentration.

PART – H

ADDITIONAL MEASURES / INVESTMENT PROPOSAL FOR ENVIRONMENTAL PROTECTION INCLUDING ABATEMENT OF POLLUTION / PREVENTION OF POLLUTION

- Plants of different variety are being planted to increase the green coverage of the area.
- Additional investments shall be made as and when necessary.

PART – I

ANY OTHER PARTICULARS FOR IMPROVING THE QUALITY OF THE ENVIRONMENT

- NA

NOTARY
N. KHARNARBI
EAST KHASI HILLS DISTRICT
REGD : NO : 002
GOVT OF MEGHALAYA

JUD Cements Limited
Anil Plaza, 4th Floor (B1)
Near ABC, Bhangagarh,
G.S. Road, Guwahati-781 005
Phone : +91 361 2464386
Telefax : +91 361 2464385
E-mail : info@bestcement.co.in
CIN : U26942ML2005PLC007806

Date: 13.11.14

To,

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong- 793014

Sub: Submission of Environmental Statement of 4.76 Ha Limestone Mining Project of JUD Cements Limited for the financial year ending 31st March 2014 in Form – V.

Dear Sir,

Please find enclosed herewith the Environmental Statement of 4.76 Ha Limestone Mining Project of JUD Cements Limited for the financial year ending 31st March 2014 in Form – V. Hope you will find this in order.

Thanking you,

Yours faithfully
For JUD Cements Limited.

Authorized Signatory

Copy to: -

1. Chairman, State Environmental Impact Assessment Authority, Shillong, Meghalaya.
2. Zonal Incharge, Central Pollution Control Board, Shillong, Meghalaya.
3. APCCF (Central), Ministry of Environment & Forests, Regional Office, Shillong.

Encl.: a/a

MEGHALAYA STATE POLLUTION CONTROL BOARD
1174
17 NOV 2014

FORM - V

(See Rule 14)

ENVIRONMENTAL STATEMENT FOR THE FINANCIAL YEAR ENDING THE 31ST MARCH 2014

of

4.76 Ha Limestone Mining Project of JUD Cements Limited

PART-A

1. Name and Address of the Owner / Occupier of Industry, Operation or Process:	JUD Cements Limited. Wahiajer (Narpuh), Jaintia Hills District, Meghalaya - 793200.
2. Industry Category: Primary (STC Code); Secondary (SIC Code)	Limestone Mine
3. Production Capacity:	1000 TPD
4. Year of Establishment:	2009
5. Date of the Last Environmental Statement Submitted:	01 -07-2013

PART-B

WATER AND RAW MATERIAL CONSUMPTION

I. Water Consumption (m^3/day):

(1). Water consumption m3/d.		2013 - 2014
Process.	-	Nil.
Cooling.	-	Nil.
Domestic.	-	Water is collected & used from JUD Cements limited.

Name of products	Process water consumption per unit of product output	
	During the previous Financial year (2012-2013)	During the Current financial year (2013-2014)
	(1)	(2)
(1).	N.A.	N.A.

II. Raw Material Consumption:

* Name of raw Materials.	Name of products	Consumer of raw material per unit	
		During the previous Financial year (2012-2013)	During the Current financial year (2013-2014)
Lime Stone	Cement	343768.823 MT	173826.268 MT

* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART-C

POLLUTION DISCHARGED TO ENVIRONMENT/ UNIT OF OUTPUT

(Parameters as Specified in the Consent Issued)

(1) Pollution	Quantity of pollutants Discharged (mass/day)	Concentration of Pollutants in discharge (mass/volume)	Percentage of variation from Prescribed standards With reasons
(a) Water	N.A.	N. A.	There is no perennial Water course in the Lease or in nearby Area.
(b) Air	N.A.		
		Particulate Matters 10 Micron size ($\mu g/m^3$). Yr Avv.	Particulate Matter 2.5 Micron size ($\mu g/m^3$) Yr Avv.
i). Entry of Limestone Mine		50.3	21.5
ii). Near Primary Crusher		52.1	22.4
iii).Near Sec. Crusher		48.0	31.4
iv).Residential Area		44.8	26.2

PART-D

HAZARDOUS WASTES

[As Specified under the Hazardous Waste (Management and Handling) Rules, 1989 (as amended)]

Hazardous waste	Total quantity (Kg)	
	During the previous Financial year (2012-2013)	During the Current financial year (2013-2014)
(a) From Process	N.A.	N.A.
(b) From Pollution control facilities	N.A.	N.A.

PART-E

SOLID WASTES

	Total Quantity	
	During the previous Financial year (2012-2013)	During the Current financial year (2013-2014)
(a). From Process	N.A.	N.A.
(b). From pollution control facility.	N.A.	N.A.
(c). (1) Quantity recycled or re-utilised within the unit.	N.A	N.A
(2). Sold	N.A.	N.A.
(3) Disposed	N.A.	N.A.

PART-F

Please specify the characterization (in terms of composition and quantum) Of hazardous as well as solid wastes and indicate Disposal practice adopted for both these categories of waste.	N.A.

PART-G

Impact of the pollution abatement Measures taken on conservation of natural Resources and on the cost of production.	For conservation of natural resources we are planting trees both side of the road towards the Mines.

PART-H

Additional measures / investment Proposal for environmental protection Abatement of pollution, prevention of pollution.	Water tanker is used for spraying on the mines road for dust suppression.

PART-I

Any other particulars for improving the quality of the environment.	The measures adopted as referred in Part G & H are being implemented to improve the Quality of the environment.

==========

JUD Cements Limited
Anil Plaza, 4th Floor (B1)
Near ABC, Bhangagarh,
G.S. Road, Guwahati-781
Phone : +91 361 2464386
Telefax : +91 361 2464385
E-mail : info@bestcement.co

Date: 26.06.15

To,

The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong- 793014

Sub: - Submission of Environmental Statement in Form – V for the financial year ending 31st March 2015.

Dear Sir,

Please find enclosed herewith the Environmental Statement in Form - V for the financial year ending 31st March 2015 in Form – V of M/s. JUD Cements Limited. Hope you will find this in order.

Thanking you,

Yours faithfully
For M/s. JUD Cements Limited.

Authorized Signatory

MEGHALAYA STATE POLLUTION CONTROL BOARD
1736
26 JUN 2015
TURA

CC to: -

1. The Zonal In – charge, North Eastern Zonal Office, Central Pollution Control Board, Shillong, Meghalaya.
2. The Chairman, State Environment Impact Assessment Authority, Shillong, Meghalaya.
3. Additional Principal Chief Conservator of Forests, Govt. of India, Ministry of Environment & Forests, North Eastern Regional Office, Shillong, Meghalaya.

Encl.: a/a

FORM - V

(See Rule 14)

ENVIRONMENTAL STATEMENT FOR THE FINANCIAL YEAR ENDING THE 31ST MARCH 2015

PART-A

1. Name and Address of the Owner / Occupier of Industry, Operation or Process:	M/s. JUD Cements Limited. Wahiajer (Narpuh), East Jaintia Hills District, Meghalaya - 793200.
2. Industry Category: Primary (STC Code); Secondary (SIC Code)	Cement & Clinker Production Plant
3. Production Capacity:	900 TPD
4. Year of Establishment:	2007
5. Date of the Last Environmental Statement Submitted:	16-09-2013

PART-B

WATER AND RAW MATERIAL CONSUMPTION

I. Water Consumption (m^3/day):

(1). Water consumption m3/d.		2014 - 2015
Process.	-	17.44 m^3/day.
Cooling.	-	12.50 m^3/day.
Domestic.	-	37.28 m^3/day.

Name of products	Process water consumption per unit of product output	
	During the previous Financial year (2013-2014)	During the Current financial year (2014-2015)
	(1)	(2)
(1). Clinker	62.20 L/MT	66.22 L/MT
(2). Cement	50.30 L/MT	51.28 L/MT

II. Raw Material Consumption:

* Name of raw Materials.	Name of products	Consumer of raw material per unit	
		During the previous Financial year (2013-2014)	During the Current financial year (2014-2015)
Lime Stone	Cement	210706.367 MT	229972.280 MT
Shale	Cement	0.000 MT	0.000 MT
Mill Scale	Cement	0.000 MT	3876.160 MT
Gypsum	Cement	40.751 MT	0.000 MT
Fly Ash	Cement	4776.014 MT	8258.700 MT

* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART-C

POLLUTION DISCHARGED TO ENVIRONMENT/ UNIT OF OUTPUT

(Parameters as Specified in the Consent Issued)

(1) Pollution	Quantity of pollutants Discharged (mass/day)	Concentration of Pollutants in discharge (mass/volume)	Percentage of variation from Prescribed standards With reasons
(a) Water	N.A.	N. A.	There is no perennial Water course in the Lease or in nearby Area.
(b) Air	N.A.	Particulate Matters 10 Micron size ($\mu g/m^3$). Yr Avv.	Particulate Matter 2.5 Micron size ($\mu g/m^3$) Yr Avv.
i). Near Factory Main Gate		53.20	22.70
ii). Near Project Site		51.20	24.82
iii).Near Guest House		52.21	22.80
iv).Near Colony		44.80	23.83

PART-D

HAZARDOUS WASTES

[As Specified under the Hazardous Waste (Management and Handling) Rules, 1989 (as amended)]

Hazardous waste	Total quantity (Kg)	
	During the previous Financial year (2013-2014)	During the Current financial year (2014-2015)
(a) From Process Used Oil & Grease *	6250 Lits.	6020 Lits.
(b) From Pollution control facilities	N.A.	N.A.

* All the quantities of used oil are come out as reject from different gear applications and bearings are sold to Authorised vendor.

PART-E

SOLID WASTES

	Total Quantity	
	During the previous Financial year (2013-2014)	During the Current financial year (2014-2015)
(a). From Process		
Iron Scrap	20.26 MT	28.40 MT
Tyre Scrap	116 Nos	115 Nos.
Iron Drum Scrap	44 Nos.	42 Nos.
Tina Scrap	2121 Kgs	2832 Kgs.
Super enamel Copper wire scrap	127.0 Kgs	120.0 Kgs.
(b). From pollution control facility.	N.A.	N.A.
(c).		
(1) Quantity recycled or re-utilised within the unit.	N.A	N.A
(2). Sold	All the quantity of Solid waste is sold to the authorised vendor	All the quantity of Solid waste is sold to the Authorised Vendor
(3) Disposed	N.A.	N.A.

PART-F

Please specify the characterization (in terms of composition and quantum) Of hazardous as well as solid wastes and indicate Disposal practice adopted for both these categories of waste.	The Hazardous wastes (Oil & Grease) coming out as reject from different gear applications and bearings are sold to authorised vendor. The solid scraps are also sold to authorised vendor.

PART-G

Impact of the pollution abatement Measures taken on conservation of natural Resources and on the cost of production.	For pollution abatement measures, i.e., Reserve Air bag House, Bag filters, Eletro Static Precipitator, use to arrest the dust from the different transformer points and ensure no dust going out, only clean gases flow in to atmosphere. The large amount of dust collected in the above mention dust catchers. These dust is recycled to the system, so as to convert finally to the product. These way the natural resources are conserved in the system. Ultimately reducing the manufacturing cost.

PART-H

Additional measures / investment Proposal for environmental protection Abatement of pollution, prevention of pollution.	Water tanker is used for spraying in the plant area as well as the near by plant regularly for dust suppression.

PART-I

Any other particulars for improving the quality of the environment.	The measures adopted as referred in Part G & H are being implemented to improve the Quality of the environment.

==========

JUD Cements Limited
Anil Plaza, 4th Floor (B1)
Near ABC, Bhangagarh,
G.S. Road, Guwahati-781 005
Phone : +91 361 2464386
Telefax : +91 361 2464385
E-mail : info@bestcement.co.in
CIN : U26942ML2005PLC007806

To,
The Member Secretary
Meghalaya State Pollution Control Board
'Arden' Lumpyngngad
Shillong
Meghalaya-793014

Dated: 19.09.2016

Sub: Submission of Environmental Statement Report in Form-V for the financial year ending 31st March 2016

Respected Sir,

We are submitting herewith the Environmental Statement Report of M/s. JUD Cements Limited for the financial year 2015-2016.

Thanking you.

Yours faithfully,
For M/s. JUD Cements Limited

Authorized Signatory

MEGHALAYA STATE POLLUTION CONTROL BOARD
23 SEP 2016
3825
SHILLONG

CC to-

1. The Zonal in-charge, North Eastern Zonal Office, Central Pollution Control Board, Shillong, Meghalaya.
2. The Chairman, State Environmental Impact Assessment Authority, Shillong, Meghalaya.
3. Additional Principal Chief Conservator of Forest, Govt of India, Ministry of Environment & Forest, North Eastern Regional Office, Shillong, Meghalaya.

Encl.: a/a

FORM V

(See Rule 14)

Environmental Statement Report for the Financial Year 2015-16

PART "A"
GENERAL INFORMATION

1. Company Name : **M/s. JUD Cements Limited.**
2. Occupier Name : Mr. Adarsh Jhunjhunwala
3. Registered Office Address : Anil Plaza, 4th floor (B1) Near ABC, Bhungagarh G.S Road, Guwahati-781005
4. Factory Address : Wahiajer (Narpuh), East Jaintia Hills District. Meghalaya-793200

5. Industry Category : **Red** (Cement & Clinker Production Plant)
6. Production Capacity : 900 TPD
7. Establishment Year : 2007
8. Date of Last Environment Statement Submitted: 26.06.2015.

PART "B"
WATER AND RAW MATERIAL CONSUMPTION

B-1 **Total Water Consumption (M^3/Day)**

Source Name	Total Water Consumption (M^3/Day)	
	2014-15	2015-16
Process	17.44	20.52
Cooling	12.50	14.19
Domestic	37.28	39.64

B-2 Water Consumption per unit of the Product (M^3/MT)

Name of the Product	Water Consumption per unit of Product (in L/MT)	
	2014-15	2015-16
Clinker	66.22	64.54
Cement	51.28	50.12

B-3 Raw Material Consumption (MT/Year)

Sl.	Name of Raw Material	Quantity of Raw Material per unit of the product Manufactured (MT/Year)	
		2014-15	2015-16

1.	Lime Stone	229972.280	282143.943
2.	Shale	0.000	21391.76
3.	Mill Scale	3876.160	17418.73
4.	Gypsum	0.000	88.36
5.	Fly Ash	8258.700	20207.49

- Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw material used.

PART "C"
POLLUTION DISCHARGED TO ENVIRONMENT PER UNIT OF OUTPUT

C-1 Water Pollution

Pollution Parameter	Prescribed Limit	Quantity of Pollutants Discharge (Kg/day)	Concentration of Pollutants in Discharge (mg/lit)	Percentage of Variation from Prescribed Limit
Water	N.A	N.A	N.A	There is perennial Water course in the Lease or in nearby Area

C-2

Air Pollution

Stack Monitoring :

Attach separately in Annexure -I

Ambient Monitoring (concentration µg/m^3) :

Attach separately in Annexure -II

PART "D"
HAZARDOUS WASTES

(As specified under Hazardous Wastes Management And Handling Rules 1989)

Description	Total Quantity (in Kg)	
	2014-15	2015-16
Biomedical Wastes from Dispensary	7.4	8.1

The only hazardous wastes generated from within the plant are the Biomedical Wastes from the Dispensary. The little amount of Biomedical Waste which is generated is safely buried on a regular basis

within the factory campus as per the guidelines of Hazardous Wastes Management and Handling Rules, 1989.

PART "E"
SOLID WASTES

Description	Total Quantity	
	2014-15	2015-16
Iron Scrap	28.40 MT	32.56 MT
Tyre Scrap	115 Nos.	95
Iron Drum Scrap	42 Nos.	54
Tina Scrap	2832 Kgs.	2451 Kgs.
Super enamel Copper wire scrap	120 Kgs.	134 Kgs.

*All the quantity of solid waste is sold to the Authorized Vender.

PART "F"
CHARACTERISTICS OF HAZARDOUS/ SOLID WASTES

Please specify the characterization (in terms of composition and quantum) Of hazardous as well as solid waste and indicate Disposal practice adopted for both these categories of waste.	The Hazardous wastes (Oil & Grease) coming out as reject from different gear applications and bearings are sold to authorized vendor. The solid scraps are also sold to authorized vendor.

PART "G"

IMPACT OF POLLUTION CONTROL MEASURES ON CONSERVATION OF NATURAL RESOURCES AND COST PRODUCTION.	For pollution abatement measures, i.e,. Reserve Air bag House. Bag filters, Electro Static Precipitator, use to arrest the dust from the different transform points and ensure no dust going out, and only clean gases flow in to atmosphere. The large amount of dust collected in the above mention dust catchers. This dust is recycled to the system, so as to convert finally to the product. This way the natural resources are conserved in the system. Ultimately reducing the manufacturing cost.

PART "H"

Additional measures/investment Proposal for environmental protection Abatement of pollution. Prevention of pollution.	Water tanker is used for spraying in the plant area as well as the nearby plant regularly for dust suppression.

PART "I"

ANY OTHER PARTICULARS IN RESPECT OF ENVIRONMENT PROTECTION AND ABATEMENT OF POLLUTION

1. On-line Stack Monitoring Kit was installed in 2nos. of stacks for time to time emission monitoring.
2. Monitoring of stack emission and ambient air is being done regularly.
3. Maintenance department is doing regular checking and scheduled maintenance of all the pollution control devices attached to all the Furnaces.
4. We have full-fledged House Keeping Team who is taking care of housekeeping activities.
5. Environmental Engineer is taking care of tree plantation and green belt development as the areas are being cleared and organized by the Housekeeping Team.
6. Roads throughout the factory premises are being water sprayed to avoid unwanted dust due to vehicle movements

Date: 19.09.2016

Kunal Sil
(Environmental Engineer)

Stack Emission Test Results 2015-2016

M/s JUD Cements Limited

Annexure -I

Stack attach to	Month	Particulate Matter (mg/Nm^3)	Flue Gas Temperature (°C)	Exit velocity of Gas (m/sec)
Reverse Air Bag House	September- 15	41.5	172	12.4
	October- 15	44.3	186	14.2
	November-15	37.9	152	13.1
	December-15	35.8	184	14.2
	January-16	24.6	181	12.9
	February-16	23.4	183	13.8
	March-16	26.3	186	11.8
Coal Mill	September- 15	42.1	62	6.1
	October- 15	41.3	64	6.6
	November-15	38.2	61	7.1
	December-15	38.9	64	8.2
	January-16	28.2	62	10.1
	February-16	28.5	64	12.2
	March-16	28.8	61	12.6
Cement Mill	September- 15	38.6	61	5.8
	October- 15	40.6	58	6.2
	November-15	37.6	65	8.9
	December-15	38.1	61	7.8
	January-16	29.1	63	8.3
	February-16	28.6	59	8.1
	March-16	27.9	62	7.8
Cooler ESP	September- 15	32.9	224	15.9
	October- 15	34.7	219	15.1
	November-15	35.1	221	13.6
	December-15	33.7	218	13.9
	January-16	26.5	227	15.8
	February-16	23.9	218	17.1
	March-16	24.2	225	14.7

Ambient Air Monitoring Report 2015-2016

3 nos. of Location

Sl. No.	Month	Location											
		Near Guest House				Near CCR Building				Near Limestone Mines Drilling Point			
		2.5	10	NO2	SO2	2.5	10	NO2	SO2	2.5	10	NO2	SO2
	Limit	60	100	80	80	60	100	80	80	60	100	80	80
1.	September'2015	19.49	44.28	ND	ND	31.37	67.42	ND	ND	50.26	84.71	ND	ND
2.	October'2015	18.4	46.7	ND	ND	34.2	69.1	ND	ND	48.8	82.6	ND	ND
3.	November'2015	21.3	49.2	ND	ND	37.5	72.4	13.6	ND	41.8	78.6	12.4	ND
4.	December'2015	23.7	52.4	ND	ND	41.8	76.3	14.2	ND	47.5	82.9	16.8	ND
5.	January'2016	26.7	59.3	ND	ND	45.9	78.2	18.4	05.1	52.9	85.4	16.8	ND
6.	February'2016	28.6	58.7	ND	ND	44.3	75.7	17.2	ND	51.7	82.9	15.2	ND
7.	March'2016	25.3	56.9	ND	ND	45.9	71.3	16.2	ND	52.6	85.9	15.8	ND

Site Office: Village: Umlaper, Elaka: Rymbai, P.O./P.S Khliehriat, Dist: East Jaintia Hills, Meghalaya 793 200 | Ph: +91 364 2307077 | email: info@amrit.co.in

ACL/EHS/15-16/105

Date- 10.09.2015

To,

The Member Secretary

Meghalaya state pollution control Board

Arden Lumpyngngad,

Shillong-793014

Meghalaya

Subject: - Submission of Environmental statement for the year ending 31st March-2015 of Amrit Cement Limited.

Dear Sir,

Please find enclosed herewith the Environmental statement report of Amrit Cement limited for FY 2014-2015.

This is for your kind information and record.

Thanking you

Yours faithfully

For Amrit Cement Limited

Authorized signatory

Enclose-A/A

MEGHALAYA STATE POLLUTION CONTROL BOARD
15 SEP 2015

Head Office: 226/1 A J C Bose Road, Trinity, 6th Floor, Kolkata 700020 | Ph: +91 33 4003 3441 | email: info@amrit.co.in
Registered Office: Opposite Horse Shoe Building, Lower Lachumiere, Shillong 793 001, Meghalaya | Ph: +91 354 2503192 | email: info@amrit.co.in

[FORM – V]

(see rule-14)

ENVIRONMENTAL STATEMENT FOR THE 2014-2015

PART – A

.1	Name and address of the owner/occupier of the industry operation or process.	:	**M/S Amrit Cement Industries LTD.** **Vill-Umlaper,Elaka-Rymbai** **Dist-Jainta Hills** **Meghalaya**
2	Industry category Primary ----(STC code) Secondary.-----(SIC Code)	:	Red Category,Large
3	Production capacity Units----	:	2000TPD(Clinker)
4	Year of establishment	:	2012
5	Date of the last environmental statement submitted	:	

PART B

Water and Raw Material Consumption:

1-Water consumption in m3/day

i. Process& Industrial : 600 **m3/day**

ii. Domestic :100 **m3/day**

Name of Products	**Process water consumption per unit of products**	
	During the previous financial year	**During the current financial year**
Cement	----	0.035 KL/MT

2-Raw Material Consumption:

S.NO	**Name of Raw Material ***	**Name of the Products**	**consumption per unit of products**	
			During the previous financial year 2014 (MT)	**During the current financial year 2015 (MT)**
1	Lime stone	Cement	561403.96	461051
2	Over burden		15321.33	28009
3	Shale		55095.88	17205
4	Laterite		2156.83	39.44
5	Lime stone(LG)		.....	22746
6	Fly Ash		35503.21	44069
7	Gypsum		841.05	561.45

* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART-C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

S.NO	pollutants	Quantity of Pollutants discharged (mass/day)	Concentration of Pollutants discharged (mass/volume	Percentage of variation from prescribed standards with reasons
A	Water	N.A	N.A	Zero effluent discharge
B	Air(Ambient air quality monitoring &stack emission Monitoring	Annexure-1		Particulate matters value are well within the prescribed limit stipulated by concerned regulatory authorities

PART-D

HAZARDOUS WASTES:

(As specified under Hazardous Wastes (Management & Handling & Trans Boundary Movement) Rules 2008 amended till date

S.NO	Hazardous Wastes	During the previous financial year	During the current financial year
A	From process	N.A	N.A
I.	Used oil	...	3.15
II.	Used Grease	...	...
B	From Pollution Control Facilities	N.A	N.A
All the quantity of used oil & used Grease come out as reject from different gear application and bearings are shall be disposed to authorized recycler & burnt in furnace.			

PART-E

SOLID WASTES:

S.NO	Hazardous Wastes	During the previous financial year	During the current financial year
a.	From process	NIL	NIL
b.	From Pollution Control Facilities	NIL	NIL
c.	Quantity recycled or reutilised	NIL	NIL

PART–F

Please specify the characteristics (in terms of concentration and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of waste.

S.NO	Description of Hazardous Wastes	Quantity of waste generated during the year	Disposal method
1	Used/Spent Oil	3.15 KL	1.Used as lubricants for bucket elevator, drag chain and rollers of belt conveyor 2. Proposed to use as a high calorific waste in kiln after proper infrastructure. 3. If any balance left over the same will be disposed to authorized parties.
2	Used Grease	Nil	

Other Solid Waste:

S.NO	Description of Wastes	Quantity of waste generated during the year(MT)	Disposal method
1	Tyres& Tubes and other alternative Fuel	6167.38	To improve heat efficiency in Kiln section, we are using high calorific waste as alternate fuel.

PART-G

Impact of the pollution control measures taken on conservation of natural resources and consequently on the cost of production.
• The plant is equipped with high efficiency air pollution control devices such reverse air bag house for main kiln ,ESP for cooler and bag filters are installed at various material transfer point etc designed to control the emission (SPM) level well below 50 mg/$Nm^3$from all the stacks installed at our plant. • Presently, installed 2 No's of opacity meters which were purchased from M/S Forbes Marshal and is functioning now. • We are minimizing the SPM/Fugitive dust emission level within the limit by providing cover sheds for raw materials storage, covered belt conveyors and water spraying system for raw materials • By the Air pollution control devices quantity of dust emission from raw materials being captured and recirculated in to system for production stream. • We are conserving the natural resources and minimizing the production cost by the implementation of stringent raw mix controls. • To conserve rain water we are implementing rain water harvesting to charging the ground water.

PART- H

Additional measures/investment proposal for environmental protection including abatement of pollution/Prevention of pollution.
• Green belt development being under process in & around plant and colony. • Water tank is issued for spraying in the plant area as well as the nearby regularly for ambient dust suppression. • Using conventional Florescent Lamps (CFL) at residential colony, administrative built and CCR building for energy conservation.

PART- I

Any other particulars for improving the quality of the environment.
• Maintaining good housekeeping at site & residential colony. • Conducting world Environment Day Celebration b y massive plantation programme. • Proving lubrication for equipment to avoid excess noise.

Site Office: Village: Umlaper, Elaka: Rymbai, RO./RS Khliehriat, Dist: East Jaintia Hills, Meghalaya 793 200 | Ph: +91 364 2307077 | email: info@amrit.co.in

ACL/EHS/16-17/20

Date- **08/09/2016**

To,

The Member Secretary

Meghalaya state pollution control Board

Arden Lumpyngngad,

Shillong-793014

Meghalaya

Subject: -Submission of Environmental statement for the year ending 31st March-2016 of Amrit Cement Limited.

Dear Sir,

Please find enclosed herewith the Environmental statement report of Amrit Cement limited for FY 2015-2016.

This is for your kind information and record.

Thanking you

Yours faithfully

For Amrit Cement Limited

Authorized signatory

MEGHALAYA STATE POLLUTION CONTROL BOARD
12 SEP 2016
8120
SHILLONG

Enclose-A/A

Head Office: 226/1 A J C Bose Road, Trinity, 6th Floor, Kolkata 700020 | Ph: +91 33 4003 3441 | email: info@amrit.co.in
Registered Office: Opposite Horse Shoe Building, Lower Lachumiere, Shillong 793 001, Meghalaya | Ph: +91 354 2503192 | email: info@amrit.co.in

[FORM – V]

(see rule-14)

ENVIRONMENTAL STATEMENT FOR THE 2015-2016

PART – A

1	Name and address of the owner/occupier of the industry operation or process.	:	**M/S Amrit Cement Industries LTD.** **Vill-Umlaper,Elaka-Rymbai** **Dist-Jainta Hills** **Meghalaya**
2	Industry category Primary ----(STC code) Secondary.-----(SIC Code)	:	Red Category,Large
3	Production capacity Units----	:	2000TPD(Clinker)
4	Year of establishment	:	2012
5	Date of the last environmental statement submitted	:	

PART B

Water and Raw Material Consumption:

1-Water consumption in m3/day

i. Process& Industrial : 695.02

ii. Domestic :95.74

Name of Products	**Process water consumption per unit of products**	
	During the previous financial year	**During the current financial year**
Cement	0.035 KL/MT	0.0014 KL/MT

2-Raw Material Consumption:

S.NO	**Name of Raw Material ***	**Name of the Products**	**consumption per unit of products**	
			During the previous financial year 2015 (MT)	**During the current financial year 2016(MT)**
1	Lime stone	Cement	461051	591762.00
2	Over burden		28009	23949.900
3	Shale		17205	8730.510
4	Laterite		39.44	229.680
5	Lime stone(LG)		22746	.....
6	Fly Ash		44069	72165.260
7	Gypsum		561.45	3459.471

* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART-C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

S.NO	Pollutants	Quantity of Pollutants discharged (mass/day)	Concentration of Pollutants discharged (mass/volume	Percentage of variation from prescribed standards with reasons
A	Water	N.A	N.A	Zero effluent discharge
B	Air(Ambient air quality monitoring &stack emission Monitoring	Annexure-1		Particulate matters value are well within the prescribed limit stipulated by concerned regulatory authorities

PART-D

HAZARDOUS WASTES:

(As specified under Hazardous Wastes (Management & Handling & Trans Boundary Movement) Rules 2008 amended till date

S.NO	Hazardous Wastes	During the previous financial year	During the current financial year
A	From process	N.A	N.A
I.	Used oil	3.15	1370 litre
II.	Used Grease	...	...
B	From Pollution Control Facilities	N.A	N.A
All the quantity of used oil & used Grease come out as reject from different gear application and bearings are shall be disposed to authorized recycler & burnt in furnace.			

PART-E

SOLID WASTES:

S.NO	Hazardous Wastes	During the previous financial year	During the current financial year
a.	From process	NIL	NIL
b.	From Pollution Control Facilities	NIL	NIL
c.	Quantity recycled or reutilised	NIL	NIL

PART–F

Please specify the characteristics (in terms of concentration and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of waste.

S.NO	Description of Hazardous Wastes	Quantity of waste generated during the year	Disposal method
1	Used/Spent Oil	1370 litre	1.Used as lubricants for bucket elevator, drag chain and rollers of belt conveyor 2. Proposed to use as a high calorific waste in kiln after proper infrastructure. 3. If any balance left over the same will be disposed to authorized parties.
2	Used Grease	952 kgs	

Other Solid Waste:

S.NO	Description of Wastes	Quantity of waste generated during the year(MT)	Disposal method
1	Tyres & Tubes and other alternate Fuel	8000.16	To improve heat efficiency in Kiln section, we are using high calorific waste as alternate fuel.

PART-G

Impact of the pollution control measures taken on conservation of natural resources and consequently on the cost of production.
• The plant is equipped with high efficiency air pollution control devices such reverse air bag house for main kiln ,ESP for cooler and bag filters are installed at various material transfer point etc designed to control the emission (SPM) level well below 50 mg/$Nm^3$from all the stacks installed at our plant. • Presently, installed 2 No's of opacity meters which were purchased from M/S Forbes Marshal and is functioning now. • We are minimizing the SPM/Fugitive dust emission level within the limit by providing cover sheds for raw materials storage, covered belt conveyors and water spraying system for raw materials • By the Air pollution control devices quantity of dust emission from raw materials being captured and recirculated in to system for production stream. • We are conserving the natural resources and minimizing the production cost by the implementation of stringent raw mix controls. • To conserve rain water we are implementing rain water harvesting to charging the ground water.

PART- H

Additional measures/investment proposal for environmental protection including abatement of pollution/Prevention of pollution.
• Green belt development being under process in & around plant and colony. • Water tank is issued for spraying in the plant area as well as the nearby regularly for ambient dust suppression. • Using conventional Florescent Lamps (CFL) at residential colony, administrative built and CCR building for energy conservation.

PART- I

Any other particulars for improving the quality of the environment.
• Maintaining good housekeeping at site & residential colony. • Conducting world Environment Day Celebration b y massive plantation programme. • Proving lubrication for equipment to avoid excess noise.

A REPORT ON

Ambient Air Quality, Stack Emission

Noise Level Measurement & Water Analysis

At

AMRIT CEMENTS INDUSTRIES LIMITED

Village: Umlaper, Elaka Rymbai

Meghalaya

(March - 2016)

Submitted to

M/s Amrit Cements Industries Limited
Village: Umlaper, Elaka Rymbai
Meghalaya

Submitted by

ENVIROCON
Digboi Stores Building; New Market
Digboi; Assam

ENVIROCON
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Pollution Control Board, Assam

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Website: www.envirocon.net.in

Certified Certified

AMBIENT AIR QUALITY TEST RESULTS

M/s AMRIT CEMENTS INDUSTRIES LTD
Village: Umlaper, Elaka Rymbai
Meghalaya

(March - 2016)

LOCATIONS ↓	Date of Sampling	PM 2.5 (µg/m³)	PM 10 (µg/m³)	NO_2 (µg/m³)	SO_2 (µg/m³)	NH_3 (µg/m³)	CO (mg/m³)	O_3 (mg/m³)	B(a)P (ng/m³)	C_6H_6 (µg /m³)	Ni (ng/m³)	As (ng/m³)	Pb (µg/m³)
LIMITS →	--	60 (24 hrs. Average)	100 (24 hrs. Average)	80 (24 hrs. Average)	80 (24 hrs. Average)	400 (24 hrs. Average)	4.0 (1 hr. Average)	180 (1 hr. Average)	1.0 (Annual Average)	5.0 (Annual Average)	20 (Annual Average)	6.0 (Annual Average)	1.0 (24 hrs. Average)
Near Guest House	18.03.2016	24.2	62.7	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND
MRSS 1 Near DM Plant	18.03.2016	44.8	75.4	18.2	5.3	ND	ND	ND	ND	ND	ND	ND	ND
MRSS 2 Near Primary Crusher	19.03.2016	51.2	87.6	19.1	8.2	ND	ND	ND	ND	ND	ND	ND	ND

Analysis Protocol: IS 5182

ND: Not Detected

ENVIROCON Digboi Assam

Checked By: Pankaj Borooi, ENVIROCON

NOTE:
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ISO 9001 Certified ISO 14001 Certified

NOISE LEVEL MEASUREMENT RESULTS

M/s AMRIT CEMENTS INDUSTRIES LTD

, Village: Umlaper, Elaka Rymbai
Meghalaya

(March - 2016)

Measurement Date: **18.03.2016** **(Day Time)**

Sl. No.	Location	Maximum (dB-A)	Minimum (dB-A)	L_{eq} (dB-A)
1	Primary Crusher	83	78	81
2	Compressor Room	86	83	85
3	Turbine Floor	86	82	84
4	CPP Pump House	84	82	83
5	CPP Control Room	63	57	59
6	Coal Mill Area	72	68	71
7	Raw Mill Area	71	66	69
8	Raw Mill Cyclo Bottom	77	74	76
9	Kiln Burner Floor	84	80	82
10	CCR	61	53	56
11	Cooler Discharge	74	71	73
12	CSP Area	69	62	67
13	Cement Mill area	70	64	68
14	Packing Plant Area	73	64	70
15	Ash Storage Yard	67	61	65
16	Coal Storage Yard	65	57	62
17	Lime Stone Storage Yard	67	60	65
18	Garage	69	62	66
19	DM Plant	73	67	71
20	Residential Area	54	46	51

ENVIROCON Digboi Assam

Checked By: Pankaj Barua, ENVIROCON

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AMBIENT NOISE LEVEL STANDARDS

SCHEDULE

[Rule 3(1) and 4(1) of Noise Pollution (Regulation & Control) Rules, 2000]

Area Code	Category of Area/ Zone	Limit in dB (A) in L_{eq}	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

NB:

Silence Zone is an area comprising an area not less than 100 m around Hospitals, Educational Institutions, Courts, Religious Places or any other area which is declared as such by the competent authority.

****

Specific SHE Standard: Workplace Noise

Ambient Noise Level	Personal Noise Exposure < 85 dB (A) Leq (8h)	Personal Noise Exposure => 85 dB (A) Leq (8h)
< 85 dB (A) Leq	No action required	PPE Mandatory
=> 85dB (A) Leq < 90 dB (A) Leq	Hearing protection zone. PPE Advisory.	Hearing protection zone. PPE Mandatory.
=> 90 dB (A) Leq	Hearing protection zone. PPE Mandatory.	Hearing protection zone. PPE Mandatory.

****

ENVIROCON Digboi Assam

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DRINKING WATER ANALYSIS RESULTS

M/s AMRIT CEMENTS INDUSTRIES LTD
Village: Umlaper, Elaka Rymbai
Meghalaya

Sample Type : Drinking Water
Sample Source: Guest House/ Mess

Collected By: Jointly by Envirocon & Client
Collected On: 19.03.2016

Sl. No.	Parameters	Results	Desirable Limit (IS: 10500)
01	Colour (Hazen Unit)	<1	5
02	Odour	Odourless	Unobjectionable
03	Taste	Acceptable	Agreeable
04	Turbidity, NTU	0.29	5.0
05	pH	7.2	6.5 – 8.5
06	Total Hardness, (as $CaCO_3$), mg/l	85	300
07	Total Dissolved Solids, mg/l	194	500
08	Alkalinity, mg/l	71	200
09	Chlorides, mg/l	18	250
10	Residual Free Chlorine, mg/l	0.068	0.2
11	Sulfate, mg/l	19	200
12	Nitrates, mg/l	ND	45
13	Fluorides, mg/l	ND	1.0
14	Calcium, mg/l	38	75
15	Magnesium, mg/l	05	30
16	Copper, mg/l	ND	0.05
17	Manganese, mg/l	ND	0.1
18	Iron, mg/l	0.083	0.3
19	Mercury, mg/l	ND	0.001
20	Cadmium, mg/l	ND	0.01
21	Selenium, mg/l	ND	0.01
22	Arsenic, mg/l	ND	0.05
23	Cyanide, mg/l	ND	0.05
24	Lead, mg/l	ND	0.05
25	Zinc, mg/l	<0.05	5.0
26	Chromium, (as Cr^{+6}). mg/l	ND	0.05
27	Aluminium, mg/l	ND	0.03
28	Boron, mg/l	ND	1.0
29	Phenolic Compounds (as C_6H_5OH),mg/l	ND	0.001
30	Anionic Detergents (as MBAS), mg/l	ND	0.2
31	Total Coliform, MPN/100 ml	NIL	10 Max
32	Faecal Coliforms/ 100 ml	NIL	Absent
33	E. Coli / 100 ml	NIL	Absent

Analysis Protocol: IS 3025

ND: Not Detected

ENVIROCON Digboi Assam

Checked By: Pankaj Barot, ENVIROCON

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Website: www.envirocon.net.in

ISO 9001 Certified
OHSAS 18001 Certified

STACK EMISSION TEST RESULTS

M/s AMRIT CEMENTS INDUSTRIES LTD

Village: Umlaper, Elaka Rymbai

Meghalaya

(MARCH - 2016)

01	Stack Emission Ref. No.	ACIL/Mar/01/2016
02	Date of Sampling	18.03.2016
03	Material of Construction	M. S.
04	Stack Attached To	Coal Mill No.1 B.F
05	Flue Gas Temperature (°C)	65
06	Exit Velocity of Gas (m/sec)	13.6
07	Analysis Result of Flue Gas	
	PM- Particulate Matter (mg/Nm³)	27.3

ENVIROCON Digboi Assam

Checked By: Pankaj Baroi, ENVIROCON

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STACK EMISSION TEST RESULTS

M/s AMRIT CEMENTS INDUSTRIES LTD

Village: Umlaper, Elaka Rymbai

Meghalaya

(MARCH - 2016)

01	Stack Emission Ref. No.	ACIL/Mar/02/2016
02	Date of Sampling	18.03.2016
03	Material of Construction	M. S.
04	Stack Attached To	Cement Mill
05	Flue Gas Temperature (°C)	61
06	Exit Velocity of Gas (m/sec)	13.3
07	Analysis Result of Flue Gas	
	PM- Particulate Matter (mg/Nm³)	28.2

ENVIROCON Digboi Assam

Checked By: Pankaj Baro, ENVIROCON

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STACK EMISSION TEST RESULTS

M/s AMRIT CEMENTS INDUSTRIES LTD

Village: Umlaper, Elaka Rymbai

Meghalaya

(MARCH - 2016)

01	Stack Emission Ref. No.	ACIL/Mar/03/2016
02	Date of Sampling	18.03.2016
03	Material of Construction	M. S.
04	Stack Attached To	R. A. B. H.
05	Flue Gas Temperature (°C)	188
06	Exit Velocity of Gas (m/sec)	13.7
07	Analysis Result of Flue Gas	
	PM- Particulate Matter (mg/Nm³)	25.9

ENVIROCON Digboi Assam

Checked By: Pankaj Baroi, ENVIROCON

NOTE:
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STACK EMISSION TEST RESULTS

M/s AMRIT CEMENTS INDUSTRIES LTD

Village: Umlaper, Elaka Rymbai

Meghalaya

(MARCH - 2016)

01	Stack Emission Ref. No.	ACIL/Mar/04/2016
02	Date of Sampling	19.03.2016
03	Material of Construction	M. S.
04	Stack Attached To	CPP
05	Flue Gas Temperature (°C)	87
06	Exit Velocity of Gas (m/sec)	8.1
07	Analysis Result of Flue Gas	
	PM- Particulate Matter (mg/Nm³)	27.4

ENVIROCON Digboi Assam

Checked By: Pankaj Barot, ENVIROCON

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STACK EMISSION TEST RESULTS

M/s AMRIT CEMENTS INDUSTRIES LTD

Village: Umlaper, Elaka Rymbai

Meghalaya

(MARCH - 2016)

01	Stack Emission Ref. No.	ACIL/Mar/05/2016
02	Date of Sampling	19.03.2016
03	Material of Construction	M. S.
04	Stack Attached To	Cooler E. S. P.
05	Flue Gas.Temperature (°C)	209
06	Exit Velocity of Gas (m/sec)	14.8
07	Analysis Result of Flue Gas	
	PM- Particulate Matter (mg/Nm³)	23.4

ENVIROCON Digboi Assam

Checked By: Pankaj Baroi, ENVIROCON

NOTE:
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STACK EMISSION TEST RESULTS

M/s AMRIT CEMENTS INDUSTRIES LTD

Village: Umlaper, Elaka Rymbai

Meghalaya

(MARCH - 2016)

01	Stack Emission Ref. No.	ACIL/Mar/06/2016
02	Date of Sampling	19.03.2016
03	Material of Construction	M.S.
04	Stack Attached To	Primary Crusher
05	Flue Gas Temperature (^{0}C)	34
06	Exit Velocity of Gas (m/sec)	4.4
07	Analysis Result of Flue Gas	
	PM- Particulate Matter (mg/Nm^3)	28.1

ENVIROCON Digboi Assam

Checked By: Pankaj Baro, ENVIROCON

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Registered Office: Opposite Horse Shoe Building, Lower Lachumiere, Shillong 793 001, Meghalaya | Ph: +91 364 2503192 | email: info@amrit.co.in

To,

Date: 04-12-2018

The Member Secretary
Meghalaya State Pollution Control Board
Arden Lumpyngngad,
Shillong-793014 Meghalaya

Sub: Submission of Environmental Statement Form-V for the year ending 31st March-2017 of Amrit Cement Limited, Umlaper, Elaka-Rymbai , Meghalaya.

Dear Sir,

Please find enclosed herewith Environmental Statement Form-V in the prescribed format for the year ending 31st March-2017 of Amrit Cement Limited, Umlaper, Elaka-Rymbai, Meghalaya.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Amrit Cement Limited, Umlaper, Elaka-Rymbai , Meghalaya.**

Authorised Signatory

MEGHALAYA STATE POLLUTION CONTROL BOARD
04 DEC 2018
1256

Encl.: a/a

Copy to : 1.The Joint Director Ministry of Environment & Forests, North Eastern Regional Office, Shillong-793003, Meghalaya.

2. Additional Director & Zonal Officer, Central Pollution Control Board, North Eastern Zonal Office, Shillong - 793014

EE (T) 04/12/18

[FORM – V]

(See rule-14)

ENVIRONMENTAL STATEMENT FOR THE 2016-2017

PART – A

1	Name and address of the owner/occupier of the industry, operation or process.	:	**M/S Amrit Cement Limited** Vill-Umlaper,Elaka-Rymbai Dist-Jainta Hills Meghalaya
2	Industry category Primary (STC code); Secondary (SIC Code)	:	Red Category, Large
3	Production capacity.	:	2000TPD(Clinker)
4	Year of establishment	:	2012
5	Date of the last environmental statement submitted	:	-

PART B

Water and Raw Material Consumption:

1-Water consumption in m3/day

i. Process& Industrial : 620 m3/day

ii. Domestic:375 m3/day

Name of Products	Process water consumption per unit of products	
	During the previous financial year	During the current financial year
Cement	0.0014KL/MT	0.00126KL/MT

2-Raw Material Consumption:

SL. NO	Name of Raw Material *	Name of the Products	Consumption per unit of products	
			During the previous financial year2015-16 (MT)	During the current financialyear2016-17(MT)
1	Lime stone	Cement	461051	629112.22
2	Over burden		28009	45592.9
3	Shale		17205	2883.07
4	Laterite		39.44	0.00
5	Lime stone(LG)		22746	0.00
6	Fly Ash		44069	73982.28
7	Gypsum		561.45	823.18

* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART-C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

S.NO	Pollutants	Quantity of Pollutants discharged (mass/day)	Concentration of Pollutants discharged (mass/volume	Percentage of variation from prescribed standards with reasons
A	Water	N.A	N.A	Zero effluent discharge
B	Air(Ambient air quality monitoring &stack emission Monitoring	Annexure-1		Particulate matters value are well within the prescribed limit stipulated by concerned regulatory authorities

PART-D

HAZARDOUS WASTES:

(As specified under Hazardous Wastes (Management & Handling & Trans Boundary Movement) Rules 2008 amended till date

S.NO	Hazardous Wastes	During the previous financial year2015-16	During the current financial year2016-17
A	From process	N.A	N.A
	Used oil	1370 litre	5600 litre
B	From Pollution Control Facilities	N.A	N.A
* All the quantity of used oil & used Grease come out as reject from different gear application and bearings are shall be disposed to authorized recycler & burnt in furnace.			

PART-E

SOLID WASTES:

S.NO	Hazardous Wastes	During the previous financial year 2015-16	During the current financial year 2016-17
a.	From process	NIL	NIL
b.	From Pollution Control Facilities	NIL	NIL
c.	Quantity recycled or reutilised	NIL	NIL

PART –F

Please specify the characteristics (in terms of concentration and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of waste.

S.NO	Description of Hazardous Wastes	Quantity of waste generated during the year	Disposal method
1	Used/Spent Oil	5600 litre	1. Used as lubricants for stacker chain conveyor and DPC chain. 2. If any balance left over the same will be disposed to authorized parties.

Other Solid Waste:

S.NO	Description of Wastes	Quantity of waste generated during the year(MT)	Disposal method
1	Tyres & Tubes and other alternative Fuel	8394.28	To improve heat efficiency in Kiln section, we are using high calorific waste as alternate fuel.

PART-G

Impact of the pollution control measures taken on conservation of natural resources and consequently on the cost of production.

- **The plant is equipped with high efficiency air pollution control devices such reverse air bag house for main kiln ,ESP for cooler and bag filters are installed at various material transfer point etc designed to control the emission (SPM) level well below 30 mg/Nm^{3}from all the stacks installed at our plant.**
- **Opacity meters have already been installed for continuous emission monitoring of stacks and data is being transferred to CPCB on continuous basis.**
- **We are minimizing the SPM/Fugitive dust emission level within the limit by providing cover sheds for raw materials storage, covered belt conveyors and water spraying system for raw materials**
- **By the Air pollution control devices quantity of dust emission from raw materials being captured and relcirculated in to system for production stream.**
- **We are conserving the natural resources and minimizing the production cost by the implementation of stringent raw mix controls.**
- **To conserve rain water we are implementing rain water harvesting to charging the ground water.**
- **Sewage Treatment Planthave already been installed forsewage generated from residential colony.**
- **Effluent Treatment Plant is installed for Auto mobile.**

PART- H

Additional measures/investment proposal for environmental protection including abatement of pollution/Prevention of pollution.
• Green belt development being under process in & around plant and colony. • Water tank is used for spraying in the plant area as well as the nearby regularly for ambient dust suppression. • Using conventional Florescent Lamps (CFL) at residential colony, administrative built and CCR building for energy conservation.

PART- I

Any other particulars for improving the quality of the environment.
• Maintaining good housekeeping at site & residential colony. • Conducting world Environment Day Celebration by massive plantation programme. • Proving lubrication for equipment to avoid excess noise. • Development of greenbelt in & around the plant. • Water sprinkling on the unpaved surface for dust suppression.

Annexure – 1

Ambient Air Quality Monitoring Report

(Average Value)

Name of the Station	Particulate Matters ($\mu g/m^3$)		Gaseous Emission ($\mu g/m^3$)	
	$PM_{2.5}$	PM_{10}	SO_2	NO_2
Near Guest House	24.5	61	ND	ND
MRSS 1 Near DM Plant	43.2	73	17.9	9.5
MRSS 2 Near Primary Crusher	50.1	85	15.2	8.3

Stack Emission

Monitoring Report

(Average Value)

Name of the Stack	Particulate Matters (in mg/Nm^3)
Cement Mill	21.6
Coal Mill	24.8
ESP	25.3
Primary Crusher	26.1
CPP	30.0
R.A.B.H	27.6

Amrit Cement

Head Office: 226/1 A J C Bose Road, Trinity, 6th Floor, Kolkata 700020 | Ph: +91 33 4003 3441 | email: info@amrit.co.in

To,

Date: 29-09-2018

The Member Secretary
Meghalaya State Pollution Control Board
Arden Lumpyngngad,
Shillong-793014 Meghalaya

Sub: Submission of Environmental Statement Form-V for the year ending 31st March-2018 of Amrit Cement Limited, Umlaper, Elaka-Rymbai , Meghalaya.

Dear Sir,

Please find enclosed herewith Environmental Statement form-V in the prescribed format for the year ending 31st March-2018 of Amrit Cement Limited, Umlaper, Elaka-Rymbai, Meghalaya.

This is for your kind information and record.

Thanking You,

Yours faithfully

For **Amrit Cement Limited, Umlaper, Elaka-Rymbai , Meghalaya.**

Authorised Signatory

MEGHALAYA STATE POLLUTION CONTROL BOARD
08 OCT 2018
193

Encl.: a/a

Copy to :

1. **The Joint Director Ministry of Environment & Forests, North Eastern Regional Office, Shillong-793003 , Meghalaya.**
2. **Additional Director & Zonal Officer, Central Pollution Control Board, North Eastern Zonal Office, Shillong - 793014**

[FORM – V]

(See rule-14)

ENVIRONMENTAL STATEMENT FOR THE 2017-2018

PART – A

1	Name and address of the owner/occupier of the industry, operation or process.	:	**M/S Amrit Cement Limited** Vill-Umlaper,Elaka-Rymbai Dist-Jainta Hills Meghalaya
2	Industry category Primary (STC code); Secondary (SIC Code)	:	Red Category, Large
3	Production capacity.	:	2000TPD(Clinker)
4	Year of establishment	:	2012
5	Date of the last environmental statement submitted	:	-

PART B

Water and Raw Material Consumption:

1-Water consumption in m3/day

i. Process& Industrial : 625 m3/day

ii. Domestic:425 m3/day

Name of Products	Process water consumption per unit of products	
	During the previous financial year	During the current financial year
Cement	0.0012 KL/MT	0.0013 KL/MT

2-Raw Material Consumption:

SL. NO	Name of Raw Material *	Name of the Products	Consumption per unit of products	
			During the previous financial year 2016-17 (MT)	During the current financialyear 2017-18 (MT)
1	Lime stone	Cement	629112.22	575999.01
2	Over burden		45592.9	59320.35
3	Shale		2883.07	1949.75
4	Laterite		0.00	31.78
5	Lime stone(LG)		0.00	0.00
6	Fly Ash		73982.28	61872.59
7	Gypsum		823.18	171.35

* Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART-C

Pollution discharged to environment/unit of output (Parameter as specified in the consent issued)

S.NO	Pollutants	Quantity of Pollutants discharged (mass/day)	Concentration of Pollutants discharged (mass/volume	Percentage of variation from prescribed standards with reasons
A	Water	N.A	N.A	Zero effluent discharge
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PART-D

HAZARDOUS WASTES:

(As specified under Hazardous Wastes (Management & Handling & Trans Boundary Movement) Rules 2008 amended till date

S.NO	Hazardous Wastes	During the previous financial year 2016-17	During the current financial year 2017-18
A	From process	N.A	N.A
	Used oil	5600 litre	5600 litre
B	From Pollution Control Facilities	N.A	N.A
* All the quantity of used oil & used Grease come out as reject from different gear application and bearings are shall be disposed to authorized recycler & burnt in furnace.			

PART-E

SOLID WASTES:

S.NO	Hazardous Wastes	During the previous financial year 2016-17	During the current financial year 2017-18
a.	From process	NIL	NIL
b.	From Pollution Control Facilities	NIL	NIL
c.	Quantity recycled or reutilised	NIL	NIL

PART –F

Please specify the characteristics (in terms of concentration and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of waste.

S.NO	Description of Hazardous Wastes	Quantity of waste generated during the year	Disposal method
1	Used/Spent Oil	5600 litre	1. Used as lubricants for stacker chain conveyor and DPC chain. 2. If any balance left over the same will be disposed to authorized parties.

Other Solid Waste:

S.NO	Description of Wastes	Quantity of waste generated during the year(MT)	Disposal method
1	Tyres & Tubes and other alternate Fuel	8018.16	To improve heat efficiency in Kiln section, we are using high calorific waste as alternate fuel.

PART-G

Impact of the pollution control measures taken on conservation of natural resources and consequently on the cost of production.

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PART- H

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PART- I

Any other particulars for improving the quality of the environment.
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Annexure – 1

Ambient Air Quality Monitoring Report

(Average Value)

Name of the Station	Particulate Matters ($\mu g/m^3$)		Gaseous Emission ($\mu g/m^3$)	
	$PM_{2.5}$	PM_{10}	SO_2	NO_2
Near Guest House	20.2	57.6	0	10.5
MRSS 1 Near DM Plant	33.2	63.7	12.1	28.4
MRSS 2 Near Primary Crusher	46.3	67.5	7.9	24.2

Stack Emission

Monitoring Report

(Average Value)

Name of the Stack	Particulate Matters (in mg/Nm^3)
Cement Mill	27.5
Coal Mill	26.6
ESP	26.9
Primary Crusher	23.9
CPP	37.4
R.A.B.H	25.3